

INDEX
TO
LOK SABHA DEBATES

Vol. I—10th May to 22nd May, 1957

A

ABDUL LATEEF, SHRI:

— sworn.

Vol. I, 16.

ABID ALI, SHRI:

Industrial Disputes (Amendment)
Bill:

Consideration of clauses.

Vol. I, 1077-78, 1085.

Notification together with the Ex-
planatory Note making amend-
ment to the Indian Aircraft Rules,
1937—Laid on the Table.

Vol. I, 768.

Notifications making amendments
to the Delhi Motor Vehicles Rules,
1940—Laid on the Table.

Vol. I, 768-69.

ACCIDENT(S):

Question re:

*Bhartiya Vayusena ka laapata
Dakota.*

Vol. I, 1161-62.

Burra Dhemu Coal Mine.

Vol. I, 751.

Dakota crash in Assam.

Vol. I, 926-27.

Delhi, motor accidents in.

Vol. I, 1156-57.

Jal Ballabh.

Vol. I, 890—92.

Newton-Chikli and Amiabad
Collieries.

Vol. I, 1358.

Trainer aircrafts.

Vol. I, 1154.

ACCIDENT(S), RAILWAY:

See "Railway Accident(s)".

ACHAL SINGH, SETH:

General discussion on the Railway
Budget, 1957-58.

Vol. I, 1208—13.

Question by:

Grant of compensatory allowance.

Vol. I, 1126—28.

— sworn.

Vol. I, 16.

Supplementary Question by:

Children Film Society.

Vol. I, 754.

Neiveli Lignite Project.

Vol. I, 526.

ACHAMAMBA, DR.:

— sworn.

Vol. I, 6.

ACHAR, SHRI:

General discussion on the Railway
Budget, 1957-58.

Vol. I, 1283—87.

Motion on Address by the President.

Vol. I, 279—83, 654.

— sworn.

Vol. I, 14.

ACHINT RAM, LALA:

Motion on Address by the President.

Vol. I, 432—39.

Supplementary Question by:

Urban agricultural land for dis-
placed persons.

Vol. I, 1337, 1338.

ADIVASI:

Question re.:

Jhabua ke adivasi.

Vol. I, 1124-25.

ADJOURNMENT MOTION:

See "Motion for Adjournment".

ADMINISTRATION OF EVACUEE PROPERTY (CENTRAL) RULES:

Notification making amendment to the —, 1950—Laid on the Table.
Vol. I, 1390.

AERODROME(S):

Question re.:

Aerodromes.

Vol. I, 352.

Kozhikode, aerodrome at.

Vol. I, 334.

AFGHANISTAN:

Question re.:

Bharat Afghanistan Karar.

Vol. I, 1313-14.

Indian green tea.

Vol. I, 1355-56.

Pakistan propoganda against India.

Vol. I, 549—54.

Shrines in India and Pakistan.

Vol. I, 1347.

AGADI, SHRI:

— sworn.

Vol. I, 14.

AGRAWAL, SHRI:

— sworn.

Vol. I, 10.

AGREEMENT(S):

Question re.:

Bharat Afghanistan Karar.

Vol. I, 1313-14.

Indo-Pakistan agreement on movable property.

Vol. I, 127.

Trade Delegation.

Vol. I, 739.

AGRICULTURAL COLLEGE(S):

Question re.:

Agricultural College.

Vol. I, 900.

AGRICULTURAL PRODUCTION:

See "Production".

AGRICULTURAL RESEARCH, INDIAN COUNCIL OF:

Motion re election to the Council
(Adopted).

Vol. I, 148.

AGRICULTURAL STUDIES:

Question re.:

Rural University.

Vol. I, 899.

AGRICULTURE:

Question re.:

Import of tractors.

Vol. I, 748-49.

AGRICULTURIST(S):

Question re.:

America Yatra, Bhartiya Kisanon ki.

Vol. I, 910.

AID:

Question re.:

Development of ports in Kerala.

Vol. I, 316.

Handloom industry.

Vol. I, 756.

Hailstorm damage in Delhi.

Vol. I, 344-45.

Slum clearance.

Vol. I, 763.

Slum clearance in Bangalore.

Vol. I, 760.

Soap production.

Vol. I, 759.

Unemployment in Punjab.

Vol. I, 765-66.

AID, FOREIGN:

Question re.:

American assistance for Higher Technological Institute.

Vol. I, 1111-12.

AIR FORCE:

Question re.:

Improvement of,

Vol. I, 1148

AIR INDIA INTERNATIONAL:

Question re.:

Aircrafts of Indian Airlines Corporation.

Vol. I, 341.

AIR SERVICES:

Question re.:

Air services.

Vol. I, 307—09.

AIRCRAFT(S):

Question re.:

*Bhartiya Vayusena ka laapata
Dakota.*

Vol. I, 1161-62.

H.T. 2 Trainer Aircraft.

Vol. I, 562.

Indian Airlines Corporation, air-
crafts of.

Vol. I, 341.

Trainer aircrafts.

Vol. I, 1154.

Vickers-Viscount aircraft.

Vol. I, 303-04.

AIRLINES CORPORATION, INDIAN:

Question re.:

Air Crafts of Indian Airlines Cor-
poration.

Vol. I, 341.

Dakota crash in Assam.

Vol. I, 926-27.

Vickers-Viscount aircraft.

Vol. I, 303.

AJIT SINGH, SHRI:General discussion on the Railway
Budget, 1957-58.

Vol. I, 1200—08.

Question by:

Evacuee houses in Punjab.

Vol. I, 1361.

Rural University.

Vol. I, 899.

— sworn.

Vol. I, 15.

Urban agricultural land for dis-
placed persons.

Vol. I, 1336—38.

AJMER:

Question re.:

Aerodromes.

Vol. I, 352.

**ALL INDIA INSTITUTE OF MEDI-
CAL SCIENCES:**See "Institute of Medical Sciences,
All India".**ALL INDIA SERVICES:**

Question re:

Transfer of All India Service
Officers to States.

Vol. I, 554.

**ALL INDIA SERVICES (CONDUCT)
RULES:**Notifications making amendments,
to the —, 1954—Laid on the
Table.

Vol. I, 929.

**ALL INDIA SERVICES (LEAVE)
RULES:**Notification making amendments to
the —, 1955—Laid on the Table.

Vol. I, 928.

**ALL INDIA SERVICES (PROVI-
DENT FUND) RULES:**Notifications making amendments
to the —, 1955—Laid on the
Table.

Vol. I, 928, 929.

ALVA, SHRI JOACHIM:

Motion on Address by the President.

Vol. I, 361, 366.

Resolution re. thermo-nuclear test
explosions.

Vol. I, 1560—67.

— sworn.

Vol. I, 15.

Supplementary Question by:

Aerodrome at Kozhikode.

Vol. I, 334.

*Goa men Bhartiya Rajnaitik
Qaidi.*

Vol. I, 741.

Indian officials held by Lahore
Police.

Vol. I, 122.

Indians in Ceylon.

Vol. I, 1351.

Pakistan propaganda against India

Vol. I, 550.

Sugar export.

Vol. I, 331.

Vickers-Viscount aircraft.

Vol. I, 304.

AMBALAM, SHRI SUBBIAH:

Question by:

Food scarcity.

Vol. I, 859—81.

— sworn.

Vol. I, 13.

Supplementary Question by:

Bharat Tibet Vyapar.

Vol. I, 1331.

Optical Glass Plant.

Vol. I, 116.

World Youth Festival.

Vol. I, 1319.

AMBAR CHARKHA:Presentation of General Budget,
1957-58:

Grants for development of,

Vol. I, 471.

Question re.:

Training centres, Ambar Charkha.

Vol. I, 1380.

AMBAR CHARKHA ENQUIRY COMMITTEE:

Question re.:

Ambar Charkha Enquiry Committee.

Vol. I, 125.

AMERICA, UNITED STATES OF:Presentation of General Budget,
1957-58:Expenditure on Transport of land
lease silver to,

Vol. I, 472.

Question re.:

American assistance for Higher
Technological Institute.

Vol. I, 1111-12.

*Bhartiya Kisanon ki America
Yatra.*

Vol. I, 910.

Consul-General's Office, New
York.

Vol. I, 113.

Cotton imports.

Vol. I, 1386.

Export of monkeys.

Vol. I, 1366.

Handloom products.

Vol. I, 98-99.

Liberty Ships.

Vol. I, 318.

AMERICA, UNITED STATES OF:

contd.

Question re:

Mr. Dulles' statement regarding
Kashmir.

Vol. I, 1364-65.

Return of U.S. lend lease silver.

Vol. I, 560-61.

Trade Centre, New York, Indian

Vol. I, 117.

Wheat loan interest fund.

Vol. I, 1136-37.

AMIABAD COLLIERY:

Question re.:

Newton-Chikli and Amiabad Col-
lieries.

Vol. I, 1358.

AMJAD ALI, SHRI:General discussion on the Railway
Budget, 1957-58.

Vol. I, 1227-31.

— sworn.

Vol. I, 41.

Supplementary Question by:

Oil and petrol production.

Vol. I, 540.

Oil in South India.

Vol. I, 534.

Paper production.

Vol. I, 102.

AMMONIUM:

Question re.:

*Uttar Pradesh men Ammonium ka
Karkhana.*

Vol. I, 1350.

ANDAMAN AND NICOBAR ISLANDS:

Question re.:

Municipal Board in Andaman
and Nicobar Islands.

Vol. I, 523—25.

ANDHRA:

Question re.:

Fair price shops in Kerala.

Vol. I, 883.

Newsprint factory in Andhra.

Vol. I, 1353-54.

ANIMAL HUSBANDRY:

Question re.:

Animal husbandry.

Vol. I, 906.

ANJANAPPA, SHRI:

— sworn.

Vol. I, 5.

ANTHONY, SHRI FRANK:Appointment of — as a Member
of the Panel of Chairmen.

Vol. I, 2, 136.

Business of the House.

Vol. I, 771.

Election of Sardar Hukam Singh as
Deputy Speaker,

Vol. I, 777—79.

General discussion on the Railway
Budget, 1957-58.

Vol. I, 1409—25.

Motion on Address by the President.

Vol. I, 233-34, 382—93.

— sworn.

Vol. I, 5.

ANTIBIOTICS:Annual Report of the Hindustan
Antibiotics Private Ltd., for
1955-56—Laid on the Table.

Vol. I, 137.

**ANTI-CORRUPTION ORGANISA-
TION:**

Question re.:

Northern Railway, Anti-Corrup-
tion organisation on

Vol. I, 349-50.

ANTI-INDIAN PROPAGANDA:

Question re.:

Pakistan Foreign Minister's State-
ment.

Vol. I, 1816-17.

ANTI-RABIES VACCINE:

Question re.:

Anti-rabies Vaccine.

Vol. I, 924-25.

APPA, SHRI K. D.:

— sworn.

Vol. I, 13.

APPROPRIATION BILL, 1957:

See under "Bill(s)".

**APPROPRIATION (NO. 2) BILL,
1957:**

See under "Bill(s)".

**APPROPRIATION (RAILWAYS)
BILL, 1957:**

See under "Bill(s)".

**APPROPRIATION (RAILWAYS)
VOTE ON ACCOUNT BILL, 1957:**

See under "Bill(s)".

**APPROPRIATION (VOTE ON AC-
COUNT) BILL, 1957:**

See under "Bill(s)".

ARREST:

Question re.:

Indian officials held by Lahore
Police.

Vol. I, 120—22.

ARUMUGAM, SHRI R. S.:

— sworn.

Vol. I, 13.

ARUMUGAM, SHRI S. R.:

— sworn.

Vol. I, 13.

ASHANNA, SHRI:

— sworn.

Vol. I, 12.

ASSAM:Presentation of General Budget,
1957-58:

Grants to — Government.

Vol. I, 471-72.

Question re.:

Cement scarcity.

Vol. I, 329.

Dakota crash in Assam.

Vol. I, 926-27.

Grant of compensatory allowance.

Vol. I, 1126-27.

Navigational system in Sunder-
bans.

Vol. I, 325.

New oil company in Assam.

Vol. I, 1132.

ASSAM: contd.

Question re: contd.

Paper production.

Vol. I, 102.

Permanent liability camps.

Vol. I, 1368.

ASSAM OIL COMPANY:

Question re.:

Setting up of an oil refinery.

Vol. I, 566.

ASSAR, SHRI:

Question by:

Passenger fares on Konkan shipping lines.

Vol. I, 913-14.

— sworn.

Vol. I, 8.

ASSURANCES, GOVERNMENT:

First Statement showing action taken by Government on various assurances etc., given during 15th Session, 1957 of Lok Sabha—Laid on the Table.

Vol. I, 137.

Supplementary Statements Nos. XXII, XIX, XVII, XI, and IV showing action taken by Government on various assurances etc., given during Tenth Session, 1955; Eleventh Session, 1955; Twelfth Session, 1956; Thirteenth Session, 1956 and Fourteenth Session, 1956 of Lok Sabha respectively—Laid on the Table.

Vol. I, 137-38.

ATOMIC ENERGY DEPARTMENT, INDIAN:

Question re.:

Radio-active minerals.

Vol. I, 1328-29.

AUDIT REPORT.

— (Civil) 1956—Part I: Laid on the Table.

Vol. I, 573.

AUSTRALIA:

Question re.:

Trade with Australia.

Vol. I, 730-31, 1354.

AUTOMOBILE(S):

Question re.:

Cars and trucks.

Vol. I, 1379.

Delhi Transport Service.

Vol. I, 917.

AWASTHI, SHRI:

Motion on Address by the President.
Vol. I, 237-38, 271-79.

Question by:

Insurance medical examiners.

Vol. I, 1133.

— sworn.

Vol. I, 17.

AYYAKANNU, SHRI:

— sworn.

Vol. I, 13.

AYYANGAR, SHRI M. A.:

Motion re election of — as Speaker.

Vol. I, 27-28.

— sworn.

Vol. I, 4.

AZAD KASHMIR:

Question re.:

Migration from Azad Kashmir.

Vol. I, 1138-39.

AZAD, MAULANA:

Election of Sardar Hukam Singh as Deputy Speaker.

Vol. I, 775-77.

— sworn.

Vol. I, 4.

Motion re election of Deputy Speaker.

Vol. I, 774.

BACKWARD CLASSES:

Question re :
Central Evaluation Organisation.
Vol. I, 1130.

BADAN SINGH, CH:

— sworn.
Vol. I, 18.

BAGDI, SHRI:

— sworn.
Vol. I, 11.

BAHADUR SINGH, SHRI:

Question by:
Canal Water dues from Pakis-
tan.
Vol. I, 340.

Child Guidance and Psychia-
tric Clinics.
Vol. I, 905-06.

Cost structure of coal produc-
tion.
Vol. I, 1105-08.

Delhi Electricity workers.
Vol. I, 879-80.

Displaced persons colonies in
Delhi.
Vol. I, 731-34.

Investigation units for irrigation
and power projects.
Vol. I, 1359.

Scientific instruments.
Vol. I, 1321-22.

Tube-wells in Punjab.
Vol. I, 319-21.

Wagon building scheme.
Vol. I, 305-06.

— sworn.
Vol. I, 15.

BAJAJ, SHRI KAMALNAYAN:

— sworn.
Vol. I, 9.

Supplementary Question by:
Bandron ki mrityu.
Vol. I, 535-36.

BAKLIWAL, SHRI:

— sworn.
Vol. I, 11.

BALAKRISHNAN, SHRI:

— sworn.
Vol. I, 13.

BALANCE OF PAYMENTS:

Presentation of General Budget,
1957-58:
Foreign Exchange resources and
Vol. I, 468-70.

BALDEV SINGH, SARDAR:

— sworn.
Vol. I, 18.

BALLOT PAPERS:

Question re.:
Ballot Papers.
Vol. I, 1135.

BALMIKI, SHRI:

— sworn.
Vol. I, 16.

BAMRA, SHRI:

Motion on Address by the President.
Vol. I, 402.

BANERJEA, SHRI S. K.:

Motion on Address by the President.
Vol. I, 415-17.
— sworn.
Vol. I, 18.

BANERJEE, DR. R.:

— sworn.
Vol. I, 19.

BANERJEE, SHRI P. B.:

— sworn.
Vol. I, 18.

BANERJEE, SHRI PRAMATHA-NATH:

General discussion on the Railway
Budget, 1957-58.
Vol. I, 1494-96.

— sworn.
Vol. I, 19.

BANERJEE, SHRI S. M.:

Calling attention to Matter of
Urgent Public Importance: Token
strike by Naval Dockyard Work-
ers, Bombay.
Vol. I, 935, 937.

BANERJEE, SHRI S. M.: *contd.*

Industrial Disputes (Amendment)
Bill:

Motion to consider.
Vol. I, 1034—40.

Point of information.
Vol. I, 767.

Question by:
Food scarcity.
Vol. I, 309-10, 859—61.

Retrenched Defence personnel.
Vol. I, 1373-74.

Textile mills, closure of
Vol. I, 1384-85.

— sworn.
Vol. I, 17.

Supplementary Question by:
Displaced persons colonies in
Delhi.
Vol. I, 733.

Goa men Bharatiya Rajnetik
Qaidi.
Vol. I, 740.

Scientific instruments.
Vol. I, 1322.

BANGALORE:

Question re.:
Construction of under bridge at
Bangalore.
Vol. I, 921-22.

Post Office, Bangalore City.
Vol. I, 907-08.

Postal Establishments at Banga-
lore.
Vol. I, 353.

Slum clearance in Bangalore.
Vol. I, 760.

BANGSHI THAKUR, SHRI:

— sworn.
Vol. I, 20.

BANK(S):

Question re.:
Refinance Corporation.
Vol. I, 521—23.

BARMAN, SHRI:

Appointment of — as a Member
of the Panel of Chairmen.
Vol. I, 136.

— sworn.
Vol. I, 18.

BARMAN, SHRI: *contd.*

Supplementary Question by:
Uniform coal price.
Vol. I, 528.

BARROW, SHRI:

General discussion on the Railway
Budget, 1957-58.
Vol. I, 1252—59.

— sworn.
Vol. I, 20.

Supplementary Question by:
Reform in examination system.
Vol. I, 1122.

BARUA, SHRI HEM:

Motion on Address by the President.
Vol. I, 654.

Question by:
Food scarcity.
Vol. I, 309-10, 859—61.

Grant of compensatory allowance.
Vol. I, 1126—28.

Setting up of an oil refinery.
Vol. I, 566.

Resolution *re* thermo-nuclear test
explosions.
Vol. I, 1533.

— sworn.
Vol. I, 6.

Supplementary Question by:
Cement scarcity.
Vol. I, 329.

Consul General's Office, New
York.
Vol. I, 114.

Pakistan propoganda against
India.
Vol. I, 551, 552.

Paper production.
Vol. I, 102.

Publicity literature.
Vol. I, 1323.

Rise in foodgrain prices.
Vol. I, 863-64.

Thefts in Calcutta Dock Area.
Vol. I, 881.

BARUCHA, SHRI:

Central Sales Tax (Amendment)
Bill:
Motion for leave to introduce.
Vol. I, 1393, 1394.

BARUCHA, SHRI: contd.

Coal Bearing Areas (Acquisition and Development) Bill:

Motion to consider.

Vol. I, 812—22, 837.

Consideration of clauses.

Vol. I, 949-50, 957,
959, 964, 965-66, 967,
975, 976—81, 992-93.

Motion to pass.

Vol. I, 997.

General discussion on the Railway Budget, 1957-58.

Vol. I, 1292—1300.

Industrial Disputes (Amendment)

Bill:

Motion to consider.

Vol. I, 1041—43.

Consideration of clauses.

Vol. I, 1085.

Motion on Address by the President.

Vol. I, 238-39, 417—23,
796, 798.

Question by:

Increase in Radio-activity.

Vol. I, 1359-60.

Radio-active Minerals.

Vol. I, 1328—30.

Resolution *re* thermo-nuclear test explosions.

Vol. I, 1533-34.

— sworn.

Vol. I, 9.

Supplementary Question by:

Release of political prisoners in Kerala.

Vol. I, 1105.

BARUPAL, SHRI P. L.:

Question by:

Aphim.

Vol. I, 1158-59.

Band karkhanon ko puneh chaloo karna.

Vol. I, 1344—46.

Bikaner aur Jaipur ke beech savari gari ka chalaya Jana.

Vol. I, 925-26.

Bikaner Railway Division ke dibbe.

Vol. I, 901-02.

Visthapit vyaktiyon ko bhoomi ka diya jana.

Vol. I, 1382.

— sworn.

Vol. I, 16.

BASAPPA, SHRI:

— sworn.

Vol. I, 14.

BASUMATARI, SHRI:

— sworn.

Vol. I, 6.

BECK, SHRI IGNACE:

— sworn.

Vol. I, 8.

BETTI AH:

Question *re*:

Refugees from East Pakistan.

Vol. I, 91—95.

BHAGABAT SHRI, SAHU:

— sworn.

Vol. I, 14.

BHAGAT, SHRI B. R.:

Central Sales Tax (Amendment) Bill:

Vol. I, 1393, 1395.

Companies (Appeals to the Central Government) Rules, 1957—Laid on the Table.

Vol. I, 139-40.

Medicinal and Toilet Preparations (Excise Duties) Rules, 1956—Laid on the Table.

Vol. I, 574.

Notification making amendments to the Central Excise Rules, 1944—Laid on the Table.

Vol. I, 80.

Notifications under the Companies Act, 1956—Laid on the Table.

Vol. I, 139.

Order under Companies Act, 1956—Laid on the Table.

Vol. I, 1164.

Presentation of statement *re* Demands for Excess Grants, 1953-54.

Vol. I, 1164.

Provisional Collection of Taxes (Temporary Amendment) Bill: Motion to consider.

Vol. I, 999-1000.

— sworn.

Vol. I, 5.

BHAGAVATI, SHRI:

Motion on Address by the President.
Vol. I, 443—48.

— sworn.
Vol. I, 6.

BHAGWAN DIN, SHRI:

General discussion on the Railway
Budget, 1957-58.
Vol. I, 1461—68.

— sworn.
Vol. I, 18.

BHAKRA NANGAL DAM:

Question re.:

Bhakra Nangal Dam.
Vol. I, 354-55, 873—75.

BHAKT DARSHAN, SHRI:

Question by:

Bharat Tibbet Vyapar.
Vol. I, 1330-31.

Bhartiya Kisanon ki America
Yatra.
Vol. I, 910.

Dak Bibhag ke division.
Vol. I, 906-07.

Decimal Coinage.
Vol. I, 558-59.

Election petitions.
Vol. I, 566-67.

Expenditure on Second General
Elections.
Vol. I, 564.

Food scarcity.
Vol. I, 309-10, 859—61.

Gavon men bijli lagana.
Vol. I, 884—87.

Himalyarohan.
Vol. I, 1377-78.

Hindi typewriteron ka man nir-
dharan.
Vol. I, 562.

Life Insurance Business.
Vol. I, 559-60.

Naye Dak Tatha Tar Ghar.
Vol. I, 921.

Oil exploration at Jwalamukhi.
Vol. I, 554-55.

Peetal ki duanniyan.
Vol. I, 553.

Sainik College, Dehradun.
Vol. I, 1117—19.

Wage Board of Working Journa-
lists.
Vol. I, 761.

BHAKT DARSHAN, SHRI: contd.

— sworn.
Vol. I, 16.

Supplementary Question by:
All India Sericultural Training
Institute.

Crime in Delhi.
Vol. I, 1339.
Vol. I, 517.

BHANJA DEO, SHRI:

— sworn.
Vol. I, 14.

BHARGAVA, PANDIT M. B.:

— sworn.
Vol. I, 15.

Question by:

Aerodromes.
Vol. I, 352.
Bharat Pakistan nahri Pani vivad.
Vol. 336-37.

Chambal Project.
Vol. I, 350-51.

Chori se sono lana.
Vol. I, 1146.

Decimal Coinage.
Vol. I, 558-59.

Food scarcity.
Vol. I, 309-10, 859—61.

Kashmir ke sambandh men Shri
Jarring ki Report.
Vol. I, 87—91.

Pilgrimage centres in Pakistan.
Vol. I, 1324—26.

Railway employees on Western
Railway.
Vol. I, 918-19.

Stenographers examinations.
Vol. I, 1152-53.

Stenographers in Western Rail-
way.
Vol. I, 919-20.

Textiles.
Vol. I, 1376.

**BHARGAVA, PANDIT THAKUR
DAS:**

Appointment of — as a Member
of the Panel of Chairmen.
Vol. I, 2, 136.

Coal Bearing Areas (Acquisition
and Development) Bill:
Motion to consider.
Vol. I, 827—34.

BHARGAVA, PANDIT THAKUR DAS: *contd.*
 Coal Bearing Areas (Acquisition and Development) Bill: *contd.*
 Consideration of clauses.
 Vol. I, 946—49, 951—53, 958, 960—62, 964—65, 967—70, 973—74, 975, 989—90, 991, 993—94.
 Motion to pass. Vol. I, 995—96.
 General discussion on the Railway Budget, 1957—58. Vol. I, 1474.
 Motion on Address by the President. Vol. I, 682—93.
 — sworn. Vol. I, 5
 Presentation of Railway Budget, 1957—58. Vol. I, 167.
 Provisional Collection of Taxes (Temporary Amendment) Bill: Motion to consider. Vol. I, 1000.

BHATKAR, SHRI:
 — sworn. Vol. I, 9.

BHATNI:
 Question re: Opening of new stations. Vol. I, 883—84.

BHATRAS:
 Question re: Classification of Bhatras. Vol. I, 1153.

BHATTACHARYYA, SHRI:
 General discussion on the Railway Budget, 1957—58. Vol. I, 1478—85.
 Motion on Address by the President. Vol. I, 219.
 — sworn. Vol. I, 18.
 Supplementary Question by: *Bharat Tibet Vyapar.* Vol. I, 1331.
 Displaced persons in Ranchi. Vol. I, 110.
 Handloom Industry. Vol. I, 757.

BHATTACHARYYA, SHRI: *contd.*
 Supplementary Question by: *contd.*
 India Office Library. Vol. I, 1109.
 Paper and Cement Factory in Nepal. Vol. I, 745.
 Pilgrimage centres in Pakistan. Vol. I, 1326.

BHILAI STEEL PLANT:
 Question re: Coal Washing Plant at Kargali. Vol. I, 1110.

BHOGJI BHAI, SHRI:
 — sworn. Vol. I, 15.

BHOLI SARDAR, SHRI:
 — sworn. Vol. I, 7.

BICYCLES:
 Question re: Exports, bicycles. Vol. I, 1381.

BIDARI, SHRI:
 — sworn. Vol. I, 13.

BIHAR:
 Question re:
 Displaced persons in Bihar. Vol. I, 1373.
 Flood control in North Bihar. Vol. I, 908—09.
 Flood protection in North Bihar. Vol. I, 905.
 Industrial development. Vol. I, 1371—72.
 Library movement in Bihar. Vol. I, 1137.
 Manufacture of sulphur. Vol. I, 1371.
 Prices of raw jute. Vol. I, 869.
 Radio-active minerals. Vol. I, 1330.
 Sugarcane. Vol. I, 332.

BIKANER:

Question re:

Band karkhanon ko puneh chaloo karna.

Vol. I, 1344-45.

Bikaner aur Jaipur ke beech savari gadi ka chalaya Jana.

Vol. I, 925-26.

Geological Survey of Bikaner Divisions.

Vol. I, 1142.

Railway Station, Bikaner.

Vol. I, 911.

Soldiers' Homes in Rajasthan.

Vol. I, 1130-31.

BIKANER CANAL:

Question re:

Tube-Wells in Rajasthan.

Vol. I, 915.

BIKANER RAILWAY DIVISION:

Question re:

Bikaner Railway Division ke dibbe.

Vol. I, 901-02.

BILL(S):

Appropriation Bill, 1957:

Assented to by the President—
Laid on the Table.

Vol. I, 60-61.

Appropriation (No. 2) Bill, 1957:

Assented to by the President—
Laid on the Table.

Vol. 60-61.

Appropriation (Railways) Bill, 1957:

Assented to by the President—
Laid on the Table.

Vol. I, 60-61.

Appropriation (Railways) Vote on Account Bill, 1957:

Assented to by the President—
Laid on the Table.

Vol. I, 60-61.

Appropriation (Vote on Account) Bill, 1957:

Assented to by the President—
Laid on the Table.

Vol. I, 60-61.

Central Sales Tax (Amendment) Bill:

Introduced.

Vol. I, 1393—95.

BILL(S): contd.

Coal Bearing Areas (Acquisition and Development) Bill:
Introduced.

Vol. I, 80—82.

Motion to consider.

Vol. I, 806—42.

Consideration of clauses.

Vol. I, 942—95.

Motion to pass.

Vol. I, 995—98.

(Passed).

Vol. I, 998.

Expenditure Tax Bill:

Introduced.

Vol. I, 506.

Finance Bill, 1957:

Assented to by the President—
Laid on the Table.

Vol. I, 60-61.

Finance (No. 2) Bill, 1957.

Introduced.

Vol. I, 505.

Foreigners Laws (Amendment) Bill, 1957:

Assented to by the President—
Laid on the Table.

Vol. I, 60-61.

Industrial Disputes (Amendment) Bill:

Introduced.

Vol. I, 784.

Motion to consider.

Vol. I, 1017—69.

Consideration of clauses.

Vol. I, 1070—87.

Motion to pass as amended.

Vol. I, 1087-88.

(Passed as amended).

Vol. I, 1088.

Kerala Appropriation Bill, 1957:

Assented to by the President—
Laid on the Table.

Vol. I, 60-61.

Kerala Appropriation (Vote on Account) Bill, 1957:

Assented to by the President—
Laid on the Table.

Vol. I, 60-61.

Life Insurance Corporation (Amendment) Bill:

Introduced.

Vol. I, 938-39.

BILL(S): contd.

- Prevention of Corruption (Amendment) Bill, 1957:
Assented to by the President—
Laid on the Table. Vol. I, 60-61.
- Provisional Collection of Taxes (Temporary Amendment) Bill:
Introduced. Vol. I, 507-08.
- Motion to consider. Vol. I, 999—1017.
- Motion to pass. Vol. I, 1017.
- (Passed). Vol. I, 1017.
- Railway Passenger Fares Bill:
Introduced. Vol. I, 506.
- Reserve Bank of India (Amendment) Bill:
Introduced. Vol. I, 940.
- Sea Customs (Amendment) Bill, 1957:
Assented to by the President—
Laid on the Table. Vol. I, 60-61.
- State Bank of India (Amendment) Bill:
Introduced. Vol. I, 940.
- Wealth Tax Bill:
Introduced. Vol. I, 505-06.
- BIRBAL SINGH, SHRI—**
— sworn. Vol. I, 17.
- BLIND PERSONS:**
See "Handicapped Persons".
- BOMBAY:**
Question re:
Television. Vol. I, 111-12.
- BOMBAY-KANYA KUMARI NATIONAL HIGHWAY:**
Question re:
National Highway, Bombay-Kanya Kumari. Vol. I, 894-95.

BOOKS:

- Question re:
Delivery of Books (Public Libraries). Vol. I, 1143.
- Hindi tatha anya Pradeshik bhashaon men pustaken.* Vol. I, 514-15.
- Import restrictions. Vol. I, 102-03.
- Postage on books. Vol. I, 338.
- BOOK TRUST, NATIONAL:**
Question re:
National Book Trust. Vol. I, 1151.
- BORDER INCIDENTS:**
Question re:
Samudra tatha Aakash kshetra ka ulanghan. Vol. I, 1356.
- BOROOAH, SHRI P. C.:**
General discussion on the Railway Budget, 1957-58. Vol. I, 1300-04.
- sworn. Vol. I, 6.
- BOSE, SHRI P. C.:**
General discussion on the Railway Budget, 1957-58. Vol. I, 1468—73.
- Question by:
Burra Dhemo Coal Mine. Vol. I, 751-52.
- Food scarcity. Vol. I, 309-10, 859—61.
- Kashmir ke sambandh men Shri Jarring ki Report.* Vol. I, 87—91.
- Railway Week Celebrations. Vol. I, 335.
- sworn. Vol. I, 7.
- Supplementary Question by:
Coal mine workers. Vol. I, 119.
- Safety measures in Coal Mines. Vol. I, 1318.

BRAHM PRAKASH, SHRI:

— sworn.

Vol. I, 19.

BRAJESHWAR PRASAD, SHRI:

Motion on Address by the President.

Vol. I, 217—22.

Resolution re. thermo-nuclear test explosions.

Vol. I, 1538.

— sworn.

Vol. I, 8.

BRIDGE(S):

Question re:

Bombay-Kanya Kumari National Highway.

Vol. I, 894-95.

Construction of under bridge at Bargalore.

Vol. I, 921-22.

BRJ NARAIN, SHRI:

Homage to martyrs of 1857.

Vol. I, 1.

Motion on Address by the President.

Vol. I, 706—14.

— sworn.

Vol. I, 10.

BUDGET ESTIMATES:

— of Damodar Valley Corporation for 1957-58—Laid on the Table.

Vol. I, 355.

BUDGET, GENERAL:

Presentation of General Budget, 1957-58: 464—505.

Agricultural production.

Vol. I, 466-67.

Assam Government, Grants to.

Vol. I, 471-72.

Credit policy.

Vol. I, 475—77.

Excise duty, increase in the rates of.

Vol. I, 485—89.

Expenditure on transport of lend lease silver to U.S.A.

Vol. I, 472.

Foreign exchange resources and balances of payments.

Vol. I, 468—70.

BUDGET, GENERAL: contd.

Presentation of General Budget, 1957-58: contd.

Grants for development of Ambar Charkha.

Vol. I, 471.

Income-tax and super-tax rates, adjustments in.

Vol. I, 489—91.

Increase in expenditure.

Vol. I, 471—75.

Increase in prices of foodgrains etc.

Vol. I, 465-66.

Increase in revenue deficit.

Vol. I, 470-71.

Increase of import duties.

Vol. I, 485.

Industrial production.

Vol. I, 467.

Postal rates, changes in.

Vol. I, 497—99.

Refinance Corporation, loans to.

Vol. I, 472-73.

Second Five Year Plan, implementation of.

Vol. I, 479—84.

Small savings.

Vol. I, 477—79.

Tax on expenditure proposed.

Vol. I, 496-97.

Tax on Railway passenger fares.

Vol. I, 497.

Tax on Wealth.

Vol. I, 494—96.

Taxation of companies, changes in.

Vol. I, 491—94.

Taxation policy and proposals.

Vol. I, 484—505.

BUDGET LEAKAGE CASE:

Question re:

Budget leakage case.

Vol. I, 560.

BUDGET, RAILWAY:

General discussion on the —, 1957-58.

Vol. I, 1168—1306, 1395—1502.

Presentation of Railway Budget, 1957-58:

Vol. I, 151—68.

BUDGET, RAILWAY: contd.

Presentation of Railway Budget, 1957-58: contd.

Allotment for Railways under Second Five Year Plan and reduction in the targets.

Vol. I, 151-54.

Channels of promotion of class IV staff.

Vol. I, 162-63.

Concessions to blind passengers and T.B. patients.

Vol. I, 156.

Construction and survey work.

Vol. I, 157-60.

Educational facilities for railway staff.

Vol. I, 163-64.

Electrification of routes.

Vol. I, 160.

Enhancement of supplementary charge on goods and parcels traffic.

Vol. I, 155.

Housing amenities for railway staff.

Vol. I, 163.

Living conditions of railwaymen.

Vol. I, 166.

Loan from World Bank for Railways.

Vol. I, 161-62.

Medical facilities for Railway staff.

Vol. I, 164-65.

New freight rates.

Vol. I, 154-55.

Passenger amenities.

Vol. I, 160-61.

Procurement of sleepers etc.

Vol. I, 161.

Progress made in the implementation of the Railway Plan.

Vol. I, 156-61.

Railway's position in the field of sports and athletics.

Vol. I, 165-66.

Train accidents.

Vol. I, 162.

BUDHISM:

Motion for Adjournment:

Harassment of Scheduled Caste converts to —.

Vol. I, 1388-89.

BULLDOZER(S):

Question re:

Tractors and Bulldozers.

Vol. I, 1354-55.

BULLETIN(S):

Point re. — Part I.

Vol. I, 23-24.

BURMA:

Question re.

Indians in Burma.

Vol. I, 1366-67.

BURMAH SHELL OIL STORAGE AND DISTRIBUTING COMPANY LTD:

Statement re. dispute between — and Petroleum Workers' Union.

Vol. I, 574-76.

BURRA DHEMO:

Question re:

Coal Mine, Burra Dhemu.

Vol. I, 751-52.

BUSINESS OF THE HOUSE:

Vol. I, 168, 770-71.

BYE-ELECTIONS:

Results of — held between the 31st July, 1955 and the 31st October, 1956—Laid on the Table.

Vol. I, 138.

C**CALCIUM LACATE INDUSTRY:**

Report (1957) of the Tariff Commission on the continuance of protection to — and Government resolution thereon—Laid on the Table.

Vol. I, 769-70.

CALCUTTA:

Question re:

Controller of Coal Accounts.

Vol. I, 1125-26.

Government quarters in Calcutta.

Vol. I, 125-26.

CALCUTTA: contd.

Question re: contd.

Pakistani Nationals in Commercial Establishments.

Vol. I, 123.

Thefts in Calcutta Dock Area.

Vol. I, 880-81.

Unemployment.

Vol. I, 729.

CALCUTTA MANGALORE COASTAL CANAL:

Question re:

Calcutta Mangalore Coastal Canal.

Vol. I, 927.

CALCUTTA UNIVERSITY:

Question re:

Excavations at Chandraketugarh.

Vol. I, 557-58.

CALLING ATTENTION TO MATTER(S) OF URGENT PUBLIC IMPORTANCE:

"Go-slow" action of telegraph workers.

Vol. I, 1390-92.

Rise in food prices.

Vol. I, 140-48.

Sugarcane prices.

Vol. I, 1164-67.

Token strike by Naval Dockyard Workers, Bombay.

Vol. I, 935-37.

CAMP(S):

Question re:

Displaced persons, Relief and Transit Camps of.

Vol. I, 762.

Permanent liability camps.

Vol. I, 1368.

Work-site camps in West Bengal and Tripura.

Vol. I, 123-27.

CANAL WATERS DISPUTE:

Question re:

Bharat Pakistan Nahri Pani Vivad

Vol. I, 336-37.

CANAL WATER DUES:

Question re:

Pakistan, Canal water dues from.

Vol. I, 340.

CANNANORE:

Question re:

Rice godowns in Cannanore.

Vol. I, 923.

CAPITAL ISSUES:

Question re:

Capital issues.

Vol. I, 1143-44.

CAUSTIC SODA:

Question re:

Caustic Soda tatha sambandhit udyog.

Vol. I, 1348-49.

CEMENT:

Presentation of General Budget, 1957-58:

Increase in the rate of excise duty on.

Vol. I, 486.

Question re:

Scarcity, Cement.

Vol. I, 328-30.

Shortage, Cement.

Vol. I, 1364.

CEMENT FACTORY:

Question re:

Paper and Cement Factory in Nepal.

Vol. I, 744-45.

CENTRAL ADVISORY COMMITTEE OF THE NATIONAL CADET CORPS:

See under "Committees (other than Parliamentary)".

CENTRAL EXCISE RULES:

Notification making amendments to the —, 1944—Laid on the Table.

Vol. I, 80.

CENTRAL EXCISE RULES: contd.

Notification making amendments to the —, 1954—Laid on the Table.
Vol. I, 929.

CENTRAL INSTITUTE OF MANAGEMENT:

Question re:
Central institute of management.
Vol. I, 555.

CENTRAL SALES TAX (AMENDMENT) BILL:

See under "Bill(s)".

CENTRAL WATER AND POWER COMMISSION:

Question re:
Inland Water Transport.
Vol. I, 310—12.

CEYLON:

Question re:
Indians in Ceylon.
Vol. I, 1350—53.
Shri Lanka men Bhartiya.
Vol. I, 723—26.

CHAIRMEN, PANEL OF:

See "Panel of Chairmen".

CHAKKI SYSTEM:

Question re:
Central Silk Board.
Vol. I, 749-50.

CHAKRAVARTTY, SHRIMATI RENU:

Appointment of — as a Member of the Panel of Chairmen.
Vol. I, 136.

Motion(s) for Adjournment:
Food scarcity conditions in West Bengal.
Vol. I, 69, 71.

Food situation in the country.
Vol. I, 75.

Relief to East Bengal refugees.
Vol. I, 65.

Motion on Address by the President.
Vol. I, 606—15.

CHAKRAVARTTY, SHRIMATI RENU: contd.

Question by:
Food scarcity.
Vol. I, 309-10, 859—61.

— sworn.
Vol. I, 19.

Supplementary Question by:
Navigational system in Sunderbans.
Vol. I, 325-26.

Oil and petrol production.
Vol. I, 540.

Refugees from East Pakistan.
Vol. I, 93.

CHAMARAJENDRA OCCUPATIONAL INSTITUTE, BANGALORE:

Question re:
Film Institute.
Vol. I, 1334-35.

CHAMBAL PROJECT:

Question re:
Chambal Project.
Vol. I, 350-51.

CHANDA, SHRI ANIL K.:

— sworn.
Vol. I, 4.

CHANDAK, SHRI:

— sworn.
Vol. I, 11.

CHANDRAKETUGARH:

Question re:
Excavation at Chandraketugarh.
Vol. I, 557-58.

CHANDRAMANI, SHRI:

— sworn.
Vol. I, 14.

CHATURVEDI, SHRI:

— sworn.
Vol. I, 17.

CHAUDHURI, SHRI T. K.:

Coal-bearing Areas (Acquisition and Development) Bill:
Motion to consider.
Vol. I, 822.

CHAUDHURI, SHRI T. K.: contd.

Coal Bearing Areas (Acquisition and Development) Bill: contd.
Consideration of clauses.

Vol. I, 955-56, 959.

General discussion on the Railway Budget, 1957-58.

Vol. I, 1182-89.

Government's decision re. report on Mehbubnagar Railway Accident.

Vol. I, 133-34.

Motion(s) for Adjournment:

Food scarcity conditions in West Bengal.

Vol. I, 69.

Relief to East Bengal refugees.

Vol. I, 61-62, 62-63, 64, 65, 66, 67.

Question by:

Food scarcity.

Vol. I, 309-10, 859-61.

Re Motions for adjournment.

Vol. I, 25.

— sworn.

Vol. I, 19.

Supplementary Question by:

Displaced persons in Ranchi.

Vol. I, 110.

Refugees from East Pakistan.

Vol. I, 92, 93.

CHAVAN, SHRI ANANDRAO:

— sworn.

Vol. I, 9.

CHAWDA, SHRI:

— sworn.

Vol. I, 8.

CHETTIAR, SHRI R. R.:

— sworn.

Vol. I, 13.

Supplementary Question by:

Angrezi-Hindi shabadkosh.

Vol. I, 537, 538.

High Powered Committee on Public Expenditure.

Vol. I, 520.

International Monetary Fund.

Vol. I, 531.

'Liberty' Ships.

Vol. I, 319.

Life Insurance Corporation.

Vol. I, 1100.

CHETTIAR, SHRI R. R.: contd.

Supplementary Question by: contd.

Pakistan propaganda against India.

Vol. I, 551.

Re-Finance Corporation.

Vol. I, 523.

Sethu Samudaram Project.

Vol. I, 313, 314.

CHHITTOLI:

Question re:

Laxmidevi chini mill, Chhittoli.

Vol. I, 892-94.

CHILD GUIDANCE AND PSYCHIATRIC CLINICS:

Question re:

Child Guidance and Psychiatric Clinics.

Vol. I, 905-06.

CHILDREN FILM SOCIETY:

Question re:

Children Film Society.

Vol. I, 753-54.

CHINA:

Question re.

Air Services.

Vol. I, 308.

CHOUDHRY, SHRI C. L.:

— sworn.

Vol. I, 7.

CHOUDHRY, SHRI S. C.:

— sworn.

Vol. I, 41.

CHUNI LAL, SHRI:

— sworn.

Vol. I, 15.

CIVIL AVIATION:

Question re:

Air Services.

Vol. I, 307.

CLINICS:

Question re:

Child Guidance and Psychiatric Clinics.

Vol. I, 905-06.

CLOTH:

Question re:
Textiles.
Vol. I, 1376.

COACHIN PORT ADMINISTRATION:

Question re:
Coachin Port Administration.
Vol. I, 353-54.

COAL:

Question re:
Cost structure of — production.
Vol. I, 1105—08.
Revision of — prices.
Vol. I, 1112-13.
Uniform coal price.
Vol. I, 528-29.

COAL BEARING AREAS (ACQUISITION AND DEVELOPMENT) BILL:

See under "Bill(s)".

COAL MINES WELFARE FUND:

Question re:
Coal mine workers.
Vol. I, 118, 119.

COAL WASHING PLANT:

Question re:
— at Kargali.
Vol. I, 1109—11.

COCOA POWDER AND CHOCOLATE INDUSTRY:

Report (1956) of the Tariff Commission on the continuance of protection to the — and Government resolution and notification thereon—Laid on the Table.
Vol. I, 769-70.

COCONUT:

Question re:
Coconut.
Vol. I, 899.

COCOON SEEDS:

Question re:
Central Silk Board.
Vol. I, 749-50.

COFFEE:

Question re:
Plantation Inquiry Commission.
Vol. I, 752-53.

COIN(S):

Question re:
Peetal ki duanniyan.
Vol. I, 553.

COLLIERY(IES):

Question re:
Burra Dhemu Coal Mine.
Vol. I, 751-52.
Coal Mine Workers.
Vol. I, 117—20.
Controller of Coal Accounts.
Vol. I, 1125-26.
Industrial Committee on Mines.
Vol. I, 735-36.
Labour disputes in Collieries.
Vol. I, 1380-81.
Newton-Chikli and Amiabad Collieries.
Vol. I, 1358.
Safety measures in coal mines.
Vol. I, 1317-18.

COLOMBO PLAN:

Question re:
Colombo Plan.
Vol. I, 1155.
Radio receiving Station at Tri-vandrum.
Vol. I, 1355.

COLONIES:

Question re:
Displaced persons colonies in Delhi.
Vol. I, 731—34.

COMMERCIAL ESTABLISHMENT(S):

Question re:
Pakistani Nationals in Commercial Establishments.
Vol. I, 123.

COMMITTEES (OTHER THAN PARLIAMENTARY):

Central Advisory Committee of the National Cadet Corps:
Motion *re.* election to the committee. (*Adopted*).

Vol. I, 1167-68.

Court of Aligarh Muslim University:
Motion *re.* election to the Court.

Vol. I, 771-72.

Court of Banaras Hindu University:
Motion *re.* election to the Court.

Vol. I, 773.

Court of University of Delhi:
Motion *re.* Election to the Court.

Vol. I, 772.

Indian Central Oilseeds Committee:
Motion *re.* election to the Committee. (*Adopted*).

Vol. I, 150.

Indian Central Tobacco Committee:
Motion *re.* election to the Committee. (*Adopted*).

Vol. I, 150-51.

National Food and Agriculture Organisation Liaison Committee:
Motion *re.* election to the Committee. (*Adopted*).

Vol. I, 149.

Samsod (Court) of Visva-Bharati:
Motion *re.* election to the Samsod.

Vol. I, 773-74.

COMMITTEE(S), PARLIAMENTARY:

Estimates Committee:
Sixty-eighth Report—Laid on the Table.

Vol. I, 933.

Public Accounts Committee:
Twenty-fifth Report—Laid on the Table.

Vol. I, 934.

COMMUNITY DEVELOPMENT BLOCK HEADQUARTERS:

Question *re.*
Industrial Estates.

Vol. I, 902.

COMMUNITY DEVELOPMENT PROJECTS:

President's Address:
Achievements by —. Vol. I, 55.
(In Hindi). 45.

Question *re.*
Community Development programme.

Vol. I, 347-48.

Gurdaspur District (Punjab),
Community Project in.

Vol. I, 917-18.

Punjab, Community Projects in.

Vol. I, 348-49.

COMPANIES:

Presentation of General Budget:
1957-58:
Taxation of — changes in.

Vol. I, 491-94.

COMPANIES ACT:

Notifications under the —, 1956—
Laid on the Table.

Vol. I, 139.

Order under —, 1956—Laid on
the Table.

Vol. I, 1164.

COMPANIES (APPEALS TO THE CENTRAL GOVERNMENT) RULES, 1957:

Laid on the Table.

Vol. I, 139-40.

COMPENSATION:

Question *re.*
Hindustan Steel Ltd., Rourkela.

Vol. I, 538-39.

Kosi embankments.

Vol. I, 300, 301.

Suez Canal Blockade.

Vol. I, 542-43.

Trainer Aircrafts.

Vol. I, 1154.

COMPENSATORY ALLOWANCE:

Question *re.*
Grant of Compensatory Allowance.

Vol. I, 1126-28.

COMPLAINT BOOKS:

Question re:
Station on par shikayat pustaken.
Vol. I, 889-90.

COMPTROLLER AND AUDITOR GENERAL:

Question re:
Comptroller and Auditor General.
Vol. I, 1150.

CONSULATE GENERAL'S OFFICE :

Question re:
New York, Consul-General's
Office.
Vol. I, 112—14.

CONTROLLER OF COAL ACCOUNTS:

Question re:
Controller of Coal Accounts.
Vol. I, 1125-26.

CO-OPERATIVE(S):

Question re:
Central Silk Board.
Vol. I, 749-50.

CO-OPERATIVE DEVELOPMENT AND WARE-HOUSING BOARD:

Question re:
National Co-operative Develop-
ment and Ware-housing Board.
Vol. I, 912-13.

CO-OPERATIVE FARMING:

Question re:
Co-operative Farming.
Vol. I, 301—83.

CORRUPTION:

Question re:
Corruption Cases.
Vol. I, 1157-58.

COTTAGE INDUSTRIES:

Question re:
Prashikshan Kendra, Kutir Udyog-
on ke liye.
Vol. I, 1385-86.

COTTON:

Question re:
Cotton.
Vol. I, 1378-79.
Imports, Cotton.
Vol. I, 1386.
Sudan Trade Mission.
Vol. I, 747.

COURT OF ALIGARH MUSLIM UNIVERSITY:

See under "Committees (other than Parliamentary)".

COURT OF BANARAS HINDU UNIVERSITY:

See under "Committees (other than Parliamentary)".

COURT OF UNIVERSITY OF DELHI:

See under "Committees (other than Parliamentary)".

CREDIT POLICY:

Presentation of General Budget,
1957-58:
Credit Policy.
Vol. I, 475—77.

CRIME(S):

Question re:
Delhi, Crimes in.
Vol. I, 516—18.

CUSTOMS PROCEDURE AND ORGANISATION COMMITTEE:

Question re:
Committee on Customs Procedure
and Organisation.
Vol. I, 1144.

CUTTACK:

Question re:
Level crossing at Cuttack station.
Vol. I, 920-21.

D**DAILY DIGEST:**

— of proceedings of Lok Sabha
on:
10th May, 1957.
Vol. I, 21-22.
11th May, 1957.
Vol. I, 39-40.

DAILY DIGEST: contd.

Daily Digest of proceedings of Lok Sabha on: *contd.*

- 13th May, 1957. Vol. I, 83—86.
 14th May, 1957. Vol. I, 293—98.
 15th May, 1957. Vol. I, 509—12.
 16th May, 1957. Vol. I, 719-22.
 17th May, 1957. Vol. I, 855—58.
 20th May, 1957. Vol. I, 1089—94.
 21st May, 1957. Vol. I, 1307—12.
 22nd May, 1957. Vol. I, 1579—84.

DAMANI, SHRI:

— sworn: Vol. I, 16.

DAMAR, SHRI:

- Question by:
 Canal water dues from Pakistan. Vol. I, 340.
Dungurpur-Baswara-Retlam Rail sampark. Vol. I, 345-46.
 Food scarcity. Vol. I, 309-10, 859—61.
Jhabua ke Adivasi. Vol. I, 1124-25.
Railway par dave. Vol. I, 353.
Ratlam aur Godhra railway line. Vol. I, 332.
Stationon par shikayat pustaken. Vol. I, 889-90.
Ujjain-Indore Rail sampark. Vol. I, 341-42.

— sworn: Vol. I, 10.

DAMODAR VALLEY CORPORATION:

- Budget Estimates of — for 1957-58:
 Laid on the Table. Vol. I, 355.

DANGE, SHRI S. A.:

- Election of Sardar Hukam Singh as Deputy Speaker. Vol. I, 777.

DANGE, SHRI S. A.: contd.

- Election of the Speaker. Vol. I, 31-32.
 General discussion on the Railway Budget, 1957-58. Vol. I, 1168—82, 1405—1414.
 Industrial Disputes (Amendment) Bill:
 Motion to consider. Vol. I, 1054—60.
 Motion for Adjournment:
 Removal of certain statutes. Vol. I, 74.
 Motion on Address by the President. Vol. I, 188—203, 236-37.
 Question by:
 Food scarcity. Vol. I, 309-10, 859—61.
 — sworn. Vol. I, 8.

DAS, DR. M. M.:

- sworn. Vol. I, 5.

DAS, SHRI K. K.:

- sworn. Vol. I, 19.

DAS, SHRI N. T.:

- sworn. Vol. I, 7.

DAS, SHRI RAM DHANI:

- sworn. Vol. I, 7.

DAS, SHRI SHREE NARAYAN:

- Motion on Address by the President. Vol. I, 190, 412.

Question by.

- Bharat Afghanistan Karar.* Vol. I, 1313-14.
Bharat Pakistan nehri pani vivad. Vol. I, 336-37.
 Capital Issues. Vol. I, 1143-44.
 Central Anti-Locust Unit. Vol. I, 867—69.

DAS, SHRI SHREE NARAYAN:*contd.*Question by: *contd.*

Children Film Society.

Vol. I, 753-54.

Community Development programme.

Vol. I, 347-48.

Decimal Coinage.

Vol. I, 558-59.

Delivery of books (Public libraries).

Vol. I, 1143.

Development of Handloom Industry.

Vol. I, 1383-84.

Election offences.

Vol. I, 1138.

Expenditure on Second General Elections.

Vol. I, 564.

Flood control in North Bihar.

Vol. I, 908-09.

Food scarcity.

Vol. I, 309-10, 859-61.

Hindi tatha anya pradeshik bhas-haon men pustaken.

Vol. I, 513-15.

Industrial development.

Vol. I, 1371-72.

Kashmir ke sambandh men Shri Jarring ki report.

Vol. I, 87-91.

Kosi embankements.

Vol. I, 299-301.

Late running of trains on N.E. Railway.

Vol. I, 915-16.

Maithili as regional language.

Vol. I, 564.

Malaria Control Scheme.

Vol. I, 343.

Manufacture of Sulphur.

Vol. I, 1371.

Muzaffarpur-Darbhanga Rail line.

Vol. I, 904-05.

New oil company in Assam.

Vol. I, 1132.

Passenger amenities on North-Eastern Railway.

Vol. I, 346-47.

DAS, SHRI SHREE NARAYAN:*contd.*Question by: *contd.**Poorvi Pakistan se nikasi.*

Vol. I, 1363-64.

Propagation of Hindi.

Vol. I, 1095-99.

Restoration of Railway line between Nirmali and Supaul stations.

Vol. I, 916.

Samudra tatha Aakash kshetra ka ulangan.

Vol. I, 1356.

Shri Lanka men Bhartiya.

Vol. I, 723-26.

Slum Clearance.

Vol. I, 763.

Small and medium scale industries.

Vol. I, 760-61.

Television.

Vol. I, 111-12.

Textile Mills, closure of.

Vol. I, 1384-85.

Resolution re thermo-nuclear test explosions.

Vol. I, 1534-35.

— sworn.

Vol. I, 7.

Supplementary question by:

Laxmidevi Chini Mill, Chhittouk.

Vol. I, 893.

Rise in foodgrain prices.

Vol. I, 862, 866-67.

World Youth Festival.

Vol. I, 1319.

DASAPPA, SHRI:Coal Bearing Areas (Acquisition and Development) Bill:
Motion to consider.

Vol. I, 836.

Consideration of clauses.

Vol. I, 974, 975-76, 991.

Motion on Address by the President.

Vol. I, 228-32.

Resolution re thermo-nuclear test explosions.

Vol. I, 1536.

— sworn.

Vol. I, 14.

DASAPPA, SHRI: contd.

- Supplementary question by:
 Bhakra Nangal Dam. Vol. I, 875.
 Central Silk Board. Vol. I, 750, 751.
 Hindi, propagation of. Vol. I, 1096, 1097, 1098.
 Municipal Board in Andaman and Nicobar islands. Vol. I, 524, 525.
 Rural housing. Vol. I, 1341.
 Salem-Bangalore Railway line. Vol. I, 876.
 Tube-well in Punjab. Vol. I, 321.
 Tungabhadra Shutter Manufacturing Factory. Vol. I, 101.

DASGUPTA, SHRI:

- sworn: Vol. I, 19.

DATAR, SHRI:

- Notifications making amendments to the All India Services (Conduct) Rules, 1954—Laid on the Table. Vol. I, 929.
 Notification making amendments to the All India Services (Leave) Rules, 1955—Laid on the Table. Vol. I, 928.
 Notifications making amendments to the All India Services (Provident Fund) Rules, 1955—Laid on the Table. Vol. I, 928, 929.
 Notification making amendment to the Indian Administration Service (Recruitment) Rules, 1954—Laid on the Table. Vol. I, 929.
 Notification making amendment to the Indian Police Service (Recruitment) Rules, 1954—Laid on the Table. Vol. I, 929.

DATAR, SHRI: contd.

- Notification making amendment to the Schedule III-B to the Indian Police Service (pay) Rules, 1954—Laid on the Table. Vol. I, 928-29.
 Notifications making amendments to Schedule III-C to the Indian Police Service (Pay) Rules, 1954—Laid on the Table. Vol. I, 928, 929.
 Proclamation issued by the President revoking the Proclamation issued by him in respect of Kerala State—Laid on the Table. Vol. I, 79-80.
 — sworn. Vol. I, 4.
DAULTA, CH. P. S.:
 — sworn. Vol. I, 15.
DEATH(S):
 — of Shri H. G. Pant. Vol. I, 854.
 — of Shri T. Prakasam. Vol. I, 1162-64.
DEB, SHRI N. M.:
 — sworn. Vol. I, 19.
DEB, SHRI P. G.:
 — sworn. Vol. I, 15.
DECIMAL COINAGE:
 Question *e.
 Decimal Coinage. Vol. I, 558-59.
DEFENCE PERSONNEL:
 Question *e.
 Retrenched Defence Personnel. Vol. I, 1373-74.
 Talks by Air Force Officers in schools. Vol. I, 1150.

DEHRA DUN:

Question re:
Sainik College, Dehra Dun.
Vol. I, 1117—19.

DEHU ROAD:

Question re:
War Surplus Depots.
Vol. I, 1129.

DELHI:

Question re:
Admission in Delhi schools.
Vol. I, 515-16.

Breach of Traffic Regulations.
Vol. I, 567-68.

Crime in Delhi.
Vol. I, 516—18.

Displaced persons' colonies in
Delhi.
Vol. I, 731—34.

Electricity Workers, Delhi.
Vol. I, 879-80.

Hailstorm-damage in Delhi.
Vol. I, 344-45.

Master Plan for Delhi.
Vol. I, 872-73.

Motor accidents in Delhi.
Vol. I, 1156-57.

National Theatre.
Vol. I, 1148-49.

Pani ki kami, Dilli men.
Vol. I, 321—23.

Power requirements for,
Vol. I, 348.

Principals of higher secondary
schools in,
Vol. I, 1140-41.

Shortage of electric power in,
Vol. I, 903.

Small pox in,
Vol. I, 336.

Teachers of higher secondary
schools in,
Vol. I, 1141-42.

Telephone Installations at,
Vol. I, 924.

Television.
Vol. I, 111-12.

**DELHI DEVELOPMENT PROVI-
SIONAL AUTHORITY:**

Question re:
Demolition notices by Delhi Deve-
lopment Authority.
Vol. I, 923-24.

DELHI ELECTRICITY BOARD:

Question re:
Delhi Electricity Workers.
Vol. I, 879-80.

DELHI MOTOR VEHICLES RULES:

Notifications making amendments to
the —, 1940—Laid on the Table.
Vol. I, 768-69.

**DELHI ROAD TRANSPORT AUTHO-
RITY:**

Audited Accounts of — for 1954-
55—Laid on the Table.
Vol. I, 355.

**DELHI ROAD TRANSPORT AUTHO-
RITY (FUNCTIONS AND DUTIES
OF THE GENERAL MANAGER
AND CHIEF ACCOUNTS OFFI-
CER) RULES:**

Notification making amendment to
the —, 1952—Laid on the Table.
Vol. I, 79.

DELHI STATION:

Question re:
Delhi Junction Station.
Vol. I, 349.
Stationon per shikayat Pustaken.
Vol. I, 889-90.

DELHI TRANSPORT SERVICE:

Question re:
Delhi Transport Service.
Vol. I, 917.

DELHI UNIVERSITY:

Question re:
Evening classes under,
Vol. I, 569.

**DEMANDS FOR EXCESS GRANTS,
1953-54.**

Presentation of statement re:
Demands for Excess Grants, 1953-
54.
Vol. I, 1164.

DENTAL COLLEGE(S):Question *re*:

Dental Colleges.

Vol. I, 916.

DEO, SHRI P. K.:

Election of the Speaker.

Vol. I, 36.

Motion on Address by the President.

Vol. I, 402, 403, 632—35.

Question by:

Air services.

Vol. I, 307—09.

Classification of Bhatras

Vol. I, 1153.

Export of monkeys.

Vol. I, 1366.

Harbour at Paradip.

Vol. I, 900-01.

Hindustan Steel Ltd., Rourkela.

Vol. I, 538-39.

Land submerged by Hirakud Dam.

Vol. I, 920.

Level crossing at Cuttack station.

Vol. I, 920-21.

New Supreme Court building.

Vol. I, 1376.

Paper Mill at Kesinga (Orissa).

Vol. I, 1359.

Paper Mills in Orissa.

Vol. I, 1328.

Sambalpur Titilagarh Railway
Line.

Vol. I, 327-28.

Tea Garden Labourers.

Vol. I, 1376-77.

Television.

Vol. I, 111-12.

— sworn.

Vol. I, 14.

Supplementary question by:

Angrezi-Hindi shabdkosh.

Vol. I, 537.

DEO, SHRI SHANKAR:

— sworn.

Vol. I, 13.

DEPUTY SPEAKER:Election of Sardar Hukam Singh
as —.

Vol. I, 774—84.

DESAI, SHRI MORARJI:Annual Report of the Hindustan
Antibiotics Private Ltd. for 1955-
56—Laid on the Table.

Vol. I, 137.

Annual Report of the Hindustan
Insecticides Private Ltd. for 1955-
56—Laid on the Table.

Vol. I, 137.

Motion on Address by the President.

Vol. I, 678.

Notification under Essential Com-
modities Act, 1955—Laid on the
Table.

Vol. I, 137.

— sworn.

Vol. I, 4.

DESHMUKH, DR. P. S.:

— sworn.

Vol. I, 4.

DESHMUKH, SHRI K. G.:

Motion on Address by the President.

Vol. I, 714—18.

Question by:

Calcutta Mangalore Coastal Canal.

Vol. I, 927.

Cotton imports.

Vol. I, 1386.

National Book Trust.

Vol. I, 1151.

— sworn.

Vol. I, 9.

Supplementary question by:

Khandwa-Hinguli Rail link.

Vol. I, 316.

DEVELOPMENT COMMISSIONERS:Question *re*:Community Development pro-
gramme.

Vol. I, 347-48.

DHANAGAR, SHRI:

— sworn.

Vol. I, 17

DHARMALINGAM, SHRI:

— sworn.

Vol. I, 12.

DHONDIBA, SHRI:
 — sworn.
 Vol. I, 9.

DICTIONARY:
 Question re:
Angrezi-Hindi shabdakoshi.
 Vol. I, 536—38.

DIGE, SHRI:
 — sworn.
 Vol. I, 9.

DINDOD, SHRI:
 — sworn.
 Vol. I, 767.

DINESH SINGH, SHRI:
 — sworn.
 Vol. I, 17.

DIRECTIONS BY SPEAKER:
 Direction No. 63A issued by the
 Speaker under the Rules of Pro-
 cedure and Conduct of Business
 in Lok Sabha—Laid on the Table.
 Vol. I, 1164.

DISPLACED PERSONS:
 Motion for Adjournment:
 Relief to East Bengal refugees.
 Vol. I, 61—68.

Question re:
*Bhoomi ka diya jana, Visthapit
 vyaktiyon ko.*
 Vol. I, 1382.

Bihar, displaced persons in.
 Vol. I, 1373.

Delhi, displaced persons colonies
 in.
 Vol. I, 731—34.

East Pakistan, displaced persons
 from.
 Vol. I, 1368—70.

East Pakistan, displaced persons
 of.
 Vol. I, 1368-69, 1369.

Hindustan Steel Ltd., Rourkela.
 Vol. I, 538.

Permanent liability camps.
 Vol. I, 1368.

Poorvi Pakistan se nikasi.
 Vol. I, 1363-64.

DISPLACED PERSONS: contd.
 Question re: *contd.*
 Ranchi, displaced persons in.
 Vol. I, 109-10.

Refugees from East Pakistan.
 Vol. I, 91—95.

Relief and Transit Camps of dis-
 placed persons.
 Vol. I, 762.

Sunderbans, displaced persons in.
 Vol. I, 1385.

Urban agricultural land for dis-
 placed persons.
 Vol. I, 1336—38.

Work-site camps in West Bengal
 and Tripura.
 Vol. I, 123-24.

**DISPLACED PERSONS (COMPEN-
 SATION AND REHABILITATION)
 RULES:**
 Notifications making amendments
 to the —, 1953—Laid on the
 Table.
 Vol. I, 1389-90.

Notification making amendments to
 the —, 1955—Laid on the Table.
 Vol. I, 573-74.

DIVISION(S):
 Motion on Address by the President
 (*Adopted*).
 Vol. I, 844—50.

DORA, SHRI:
 — sworn.
 Vol. I, 5.

DROHAR, SHRI:
 — sworn.
 Vol. I, 18.

DUBE, SHRI MULCHAND:
 General discussion on the Railway
 Budget, 1957-58.
 Vol. I, 1231—34.

— sworn.
 Vol. I, 17.

DUBLISH, SHRI:
 — sworn.
 Vol. I, 16.

DULLES, MR.:

Question re:

Kashmir, Mr. Dulles' Statement regarding.

Vol. I, 1364-65.

DUNGURPUR:

Question re:

Rail samparke, *Dungurpur-Baswara-Retlam.*

Vol. I, 345-46.

DWIVEDI, SHRI M. L.:

— sworn.

Vol. I, 23.

Supplementary question by:

Hindi tatha anya pradeshik bhashaon men pustaken.

Vol. I, 514.

DWIVEDY, SHRI S. N.:

Motion on Address by the President.

Vol. I, 220, 234.

Question by:

Black-listing of organisations.

Vol. I, 1159.

Food scarcity.

Vol. I, 309-10, 859-61.

— sworn.

Vol. I, 14.

E**EACHARAN, SHRI I.:**

— sworn.

Vol. I, 10.

ECONOMIC COMMISSION FOR ASIA AND THE FAR EAST:

Question re:

Scholarships for ECAFE Region Specialists.

Vol. I, 1119-21.

EDUCATED UNEMPLOYED:

Question re:

Educated unemployed.

Vol. I, 1342-44.

EDUCATION:

Presentation of Railway Budget, 1957-58:

Educational facilities for Railway staff.

Vol. I, 163-64.

EDUCATION, BASIC:

Question re:

Basic and social education.

Vol. 1153-56.

Grants to States for basic education.

Vol. I, 1158.

EDUCATION, SECONDARY:

Question re:

Grants for Secondary Education.

Vol. I, 567.

EDUCATION, SOCIAL:

Question re:

Basic and Social Education.

Vol. I, 1155-56.

EDUCATIONAL INSTITUTION(S):

Question re:

Admission in Delhi schools.

Vol. I, 515-16.

Agricultural College.

Vol. I, 900.

Central Model School for the Blind.

Vol. I, 1149.

Dental Colleges.

Vol. I, 916.

Principals of higher secondary schools in Delhi.

Vol. I, 1140-41.

Reform in examination system.

Vol. I, 1121-23.

Research in engineering and technology.

Vol. I, 541-42.

Talks by Air Force Officers in schools.

Vol. I, 1156.

Teachers of higher secondary schools in Delhi.

Vol. I, 1141-42.

EDUCATIONAL REFORM(S):

Question re:

Examination System, reform in.

Vol. I, 1121-23.

EGYPT:**Question re:**

Goa men Bhartiya Rajnaitik Qaidi.

Vol. I, 741.

Suez Nehar se guzarne wale jahaz.

Vol. I, 103—05.

Trade Delegation.

Vol. I, 739.

ELAYAPERUMAL, SHRI:

— sworn.

Vol. I, 12.

ELECTION(S):

All India Institute of Medical Sciences, Motion *re* — to.

Vol. I, 1168.

Central Advisory Committee of the National Cadet Corps, Motion *re* — to.

Vol. I, 1167-68.

Court of Aligarh Muslim University, Motion *re* — to.

Vol. I, 771-72.

Court of Banaras Hindu University, Motion *re* — to.

Vol. I, 773.

Court of University of Delhi, Motion *re* — to.

Vol. I, 772.

Deputy Speaker, — of Sardar Hukam Singh as.

Vol. I, 774—84.

Indian Central Oilseeds Committee, Motion *re* — to.

Vol. I, 150.

Indian Central Tobacco Committee, Motion *re* — to.

Vol. I, 150-51.

Indian Council of Agricultural Research Motion *re* — to.

Vol. I, 148.

National Food and Agriculture Organisation Liaison Committee, Motion *re* — to.

Vol. I, 149.

Notifications making amendments to Representation of the People (Conduct of Elections and Election Petitions) Rules, 1956—Laid on the Table.

Vol. I, 138-39.

ELECTION(S): contd.

Samsod (Court) of Viswa-Bharati, Motion *re* — to.

Vol. I, 773-74.

Speaker, — of.

Vol. I, 26—38.

See also "Bye-Election(s)".

ELECTION COMMISSION:

Question *re*:

Electoral Rolls.

Vol. I, 543—45.

ELECTIONS, GENERAL:

Question *re*:

Ballot Papers.

Vol. I, 1135.

Expenditure on Second,

Vol. I, 564.

ELECTION OFFENCES:

Question *re*:

Election Offences.

Vol. I, 1138.

ELECTION PETITIONS:

Question *re*:

Election Petitions.

Vol. I, 566-67.

ELECTORAL ROLLS:

Notification making amendment to the Representation of the People (Preparation of Electoral Rolls) Rules, 1956—Laid on the Table.

Vol. I, 139.

Question *re*:

Electoral Rolls.

Vol. I, 543-44.

ELECTRICITY:

Question *re*:

Bhakra Nangal Dam.

Vol. I, 874.

Chambal Project.

Vol. I, 35—51.

Delhi, power requirements for.

Vol. I, 348.

Shortage of electric power in Delhi.

Vol. I, 903.

ELECTRICITY: contd.Question re: *contd.*

Supply of power from River Valley Projects.

Vol. I, 909.

ELECTRIFICATION:

Presentation of Railway Budget, 1957-58.

Routes — of.

Vol. I, 160.

Question re:

Gavon men bijli lagana.

Vol. I, 884—87.

Hawrah-Kharagpur Line, Electrification of.

Vol. I, 342.

Madras-Arkonam Railway line, electrification of.

Vol. I, 343.

ELEPHANTA CAVES:

Question re:

Elephanta ki gufain.

Vol. I, 1140.

ELIAS, SHRI MUHAMMED:

— sworn.

Vol. I, 19.

EMBASSIES:

Question re:

Publicity literature.

Vol. I, 1322.

EMPLOYEE(S):

Motion for Adjournment:

Strike by Burmah Shell —.

Vol. I, 75—78.

Question re:

Employees State Insurance Scheme.

Vol. I, 737.

National Small Industries Corporation.

Vol. I, 1372.

EMPLOYEE(S), GOVERNMENT:

Question re:

Black-listing of organisations.

Vol. I, 1159.

Corruption cases.

Vol. I, 1157-58.

EMPLOYEE(S), GOVERNMENT: contd.Question re: *contd.*

Grant of compensatory allowance.

Vol. I, 1126—28.

Stenographers examinations.

Vol. I, 1152-53.

EMPLOYEE(S), POSTAL:

Calling Attention to the Matter of Urgent Public Importance:

“Go-slow” action of telegraph workers.

Vol. I, 1390—92.

Question re:

Grant of compensatory allowance.

Vol. I, 1125—27.

Janta Insurance Policy.

Vol. I, 1115.

EMPLOYEES' PROVIDENT FUNDS SCHEME:

Notifications making amendments to —, 1952—Laid on the Table.

Vol. I, 78, 768.

Question re:

Employees Provident Fund.

Vol. I, 1365.

EMPLOYEE(S), RAILWAY:

Presentation of Railway Budget, 1957-58:

Channels of promotion of class IV staff.

Vol. I, 162-63.

Educational facilities for,

Vol. I, 163-64.

Housing amenities for,

Vol. I, 163.

Living conditions of,

Vol. I, 166.

Medical facilities for,

Vol. I, 164-65.

Pension system for,

Vol. I, 162.

Question re:

Railway men bharti.

Vol. I, 927-28.

Western Railway,

Vol. I, 918-19.

Western Railway, stenographers in.

Vol. I, 919-20.

EMPLOYEES STATE INSURANCE CORPORATION:

Question re:

Employees State Insurance Scheme.

Vol. I, 736—38.

EMPLOYMENT:

Question re:

Displaced persons in Sunderbans.

Vol. I, 1385.

Employment Exchange, Lucknow.

Vol. I, 1370.

Regional Employment Exchange, Gurdaspur.

Vol. I, 1379.

Surplus skilled labour in ordinance factories.

Vol. I, 1137-38.

EMPLOYMENT EXCHANGE(S):

Question re:

Employment exchange.

Vol. I, 129-30.

Employment Exchange, Lucknow.

Vol. I, 1370.

Persons registered with employment exchanges.

Vol. I, 130—32.

Railway men bharti.

Vol. I, 927-28.

Regional Employment Exchange, Gurdaspur.

Vol. I, 1379.

ENCYCLOPAEDIA(S):

Question re:

Vishwa-Bharti.

Vol. I, 1117.

ENGINEERING AND TECHNOLOGY COLLEGES:

See "Educational Institution(s)".

ENGLISH:

Question re:

Universities, English in.

Vol. I, 1147.

ESSENTIAL COMMODITIES ACT:

Notification under —, 1955—Laid on the Table.

Vol. I, 137.

ESTIMATES COMMITTEE:

See under "Committee (s), Parliamentary".

EVACUEE PROPERTY:

Notification making amendment to the Administration of Evacuee Property (Central) Rules, 1950—Laid on the Table.

Vol. I, 1390.

Question re:

Evacuee Property.

Vol. I, 766, 1338-39.

Indo-Pakistan Agreement on Moveable Property.

Vol. I, 127.

Punjab, Evacuee houses in.

Vol. I, 1361.

EVALUATION ORGANISATION, CENTRAL:

Question re:

Central Evaluation Organisation.

Vol. I, 1129-30.

EXCAVATION:

Question re:

Chandraketugarh, Excavation at.

Vol. I, 557-58.

EXCISE DUTIES:

Medicinal and Toilet Preparations (Excise Duties) Rules, 1956—Laid on the Table.

Vol. I, 574.

Presentation of General Budget, 1957-58:

Increase in the rates of.

Vol. I, 485—89.

EXPENDITURE:

Presentation of General Budget, 1957-58:

Increase in.

Vol. I, 471—75.

Question re:

Angrezi-Hindi shabadkosh.

Vol. I, 536—38.

Basic and Social Education.

Vol. I, 1155-56.

Bhakra Nangal Dam.

Vol. I, 354-55.

EXPENDITURE: contd.**Question re: contd.**

- Central Anti-Locust Unit.
Vol. I, 868.
- Central Silk Board.
Vol. I, 749-50.
- Chambal Project.
Vol. I, 350-51.
- Community Project in Gurdaspur District (Punjab).
Vol. I, 917-18.
- Community Projects in Punjab.
Vol. I, 348-49.
- Kerala State in the Second Five Year Plan, Outlay for.
Vol. I, 742-44.
- Kosi embankments.
Vol. I, 299-301.
- Low Income Group Housing Scheme in Mysore.
Vol. I, 766-67.
- Mineral Survey in Orissa.
Vol. I, 1135-36.
- National Highways in Punjab.
Vol. I, 918.
- Neiveli Lignite Project.
Vol. I, 526.
- Qutab Minar.
Vol. I, 568-69.
- Ratlam aur godhra Railway line.*
Vol. I, 332.
- Red Fort.
Vol. I, 1157.
- Scheduled Castes and Scheduled Tribes.
Vol. I, 1131.
- Second General Elections, Expenditure on.
Vol. I, 564.
- Sethu Samudaram Project.
Vol. I, 313-14.
- Shankar Market.
Vol. I, 107-09.
- Shrines in India and Pakistan.
Vol. I, 1346-47.
- State Social Welfare Board.
Vol. I, 545-46.
- Taj Mahal.
Vol. I, 1156.

EXPENDITURE: contd.**Question re: contd.**

- Television.
Vol. I, 111.
- Trade Centre, New York, Indian.
Vol. I, 116-17.
- Uttar Pradesh men Amonium ka karkhana.*
Vol. I, 1350.
- Welfare of Scheduled Castes and Scheduled Tribes.
Vol. I, 1160.

EXPENDITURE TAX:

- Presentation of General Budget, 1957-58: Tax on expenditure.
Vol. I, 496-97.

EXPENDITURE TAX BILL:

See under "Bill(s)".

EXPERTS COMMITTEE:

- Question re:
- Hyderabad Railway Bridges Inspection Committee.
Vol. I, 908.
- Inland water transport.
Vol. I, 310-12.
- Setting up of an oil refinery.
Vol. I, 566.

EXPERT(S), FOREIGN:

- Question re:
- American assistance for Higher Technological Institute.
Vol. I, 1111.
- Oil in South India.
Vol. I, 533-35.

EXPLORATION:

- Question re:
- Mineral Oil, Exploration of.
Vol. I, 567.

EXPORT(S):

- Question re:
- Bicycles exports.
Vol. I, 1389.
- Cars and trucks.
Vol. I, 1379.
- Central Silk Board.
Vol. I, 1381-82.

EXPORT(S): contd.

Question re: contd.

Consul-General's Office, New
York, Vol. I, 113.

Handloom products, Vol. I, 99.

Indian Green Tea, Vol. I, 1355-56.

Monkeys, export of, Vol. I, 1366.

Sugar export, Vol. I, 330-31.

Textiles, Vol. I, 1376.

Trade with U.S.S.R., Vol. I, 130.

EXPORT PROMOTION COUNCIL(S):

Question re:

State Trading, Vol. I, 756.

EXPORT RISKS INSURANCE CORPORATION:

Presentation of General Budget,
1957-58.

Investment in the share-capital
of, Vol. I, 473.

Insurance Corporation, Export
Risks, Vol. I, 1326-28.

EX-SERVICEMEN:

Question re:

Post-war Reconstruction Fund,
Vol. I, 1161.

F**FACTORY(IES):**

Question re:

Bharathi Textile Mills, Pondi-
cherry, Vol. I, 1362-63.

Closure of Textile Mills,
Vol. I, 1384-85.

Cotton, Vol. I, 1378-79.

Hindustan Machine Tools Ltd.,
Vol. I, 126-27.

Paper production, Vol. I, 101-02.

FACTORY(IES): contd.

Question re: contd.

Tungabhadra Shutter Manufac-
turing —, Vol. I, 99-101.

Wagon building Scheme,
Vol. I, 305-06.

FAIR PRICE SHOPS:

Question re:

Kerala, fair price shops in,
Vol. I, 882-83.

FARES:

Question re:

Passenger fares on Konkan ship-
ping Lines, Vol. I, 913-14.

FENI, RIVER:

Question re:

Pakistan, Occupation of River
Feni, Vol. I, 127-27.

FILM(S):

Question re:

Untouchability, Film on,
Vol. I, 127-28.

FILM(S), CHILDREN:

Question re:

Children Film Society,
Vol. I, 753-54.

FILM INSTITUTE:

Question re:

Film Institute, Vol. I, 1334-35.

FINANCE BILL, 1957.**FINANCE (NO. 2) BILL, 1957:**

Vol. I, 930-33.

FINANCE (NO. 2) BILL, 1957:

See under "Bill(s)".

FIVE YEAR PLAN, FIRST:

Question re:

Passenger amenities on North-Eastern Railway.

Vol. I, 346-47.

Progress, First Five Year Plan.

Vol. I, 122-23.

FIVE YEAR PLAN, SECOND:

Presentation of General Budget, 1957-58:

Implementation of.

Vol. I, 479-84.

Presentation of Railway Budget, 1957-58:

Allotment for Railways under — and reduction in the targets.

Vol. I, 151-54.

Implementation of.

Vol. I, 156-61.

President's Address:

Implementation of.

Vol. I, 52-54.

(In Hindi). 42-44.

Question re:

Aerodromes.

Vol. I, 352.

Coal mine workers.

Vol. I, 118.

Co-operative farming.

Vol. I, 302.

Development of ports in Kerala.

Vol. I, 316-18.

Eendhan ki kami.

Vol. I, 1154-56.

Gavon men bijli lagana.

Vol. I, 884-85.

Industrial development in Kerala State.

Vol. I, 124.

Navigational system in Sunderbans.

Vol. I, 324-25.

Oil and petrol production.

Vol. I, 540.

Optical Glass Plant.

Vol. I, 115-16.

Outlay for Kerala State in the Second Five Year Plan.

Vol. I, 742-44.

FIVE YEAR PLAN, SECOND: contd.

Question re: contd.

Paper production.

Vol. I, 101-02.

Passenger amenities on North-Eastern Railway.

Vol. I, 346-47.

Research in Engineering and technology.

Vol. I, 541-42.

Steel re-rolling mills.

Vol. I, 1123-24.

Unemployment.

Vol. I, 526-30.

FLOOD AND AGRICULTURE ORGANISATION LIAISON COMMITTEE, NATIONAL:

See "National Food and Agriculture Organisation Liaison Committee" under "Committees (other than Parliamentary)".

FLOOD CONTROL:

Question re:

North Bihar, flood control in.

Vol. I, 908-09.

North Bihar, flood protection in.

Vol. I, 905.

FOODSTUFFS:

Calling Attention to Matter of Urgent Public Importance:

Rise in food prices.

Vol. I, 140-48.

Motion for Adjournment:

Food Scarcity conditions in West Pakistan.

Vol. I, 69-71.

Food situation in the country.

Vol. I, 75.

Presentation of General Budget, 1957-58:

Agricultural production.

Vol. I, 466-67.

Increase in prices of food grains etc.

Vol. I, 465-66.

President's Address:

Production of foodgrains.

Vol. I, 54-55.

(In Hindi) 44-45.

FOODSTUFFS: contd.

Question re:

Rise in foodgrain prices.
Vol. I, 861—87.Scarcity, Food.
Vol. I, 309-10, 859—61.Smuggling of foodgrains to East
Pakistan.
Vol. I, 899—900.**FORD FOUNDATION:**Question re:
Agricultural College.
Vol. I, 900.Ford Foundation Grant.
Vol. I, 563.**FOREIGN AID:**

See "Aid, Foreign".

FOREIGN COUNTRY(IES):President's Address:
Relations with —.
Vol. I, 57.
(In Hindi), 47-48.Question re:
A.I.R., Sanskrit Programmes in.
Vol. I, 123.Animal Husbandry.
Vol. I, 906.Degrees of Indian universities.
Vol. I, 1139.Foreign sweepstakes, and lotteries.
Vol. I, 552.H.T. 2 Trainer Aircraft.
Vol. I, 562.Import of Tallow.
Vol. I, 759.Import of tractors.
Vol. I, 748-49.**FOREIGN EXCHANGE:**Presentation of General Budget,
1957-58;
— resources and balance of
payments.
Vol. I, 468—70.President's Address:
Foreign Exchange.
Vol. I, 55.
(In Hindi) 46.Question re:
Foreign Exchange.
Vol. I, 1147-48.International Monetary Fund.
Vol. I, 531—33.**FOREIGN EXPERT(S):**

See "Expert(s), Foreign".

**FOREIGNERS LAWS (AMEND-
MENT) BILL, 1957:**

See under "Bill(s)".

FOREST WASTE:Question re:
Utilization of forest-waste.
Vol. I, 1347-48.**FUEL:**Question re:
Eendhan ki Kami.
Vol. I, 1154-55.**G****GAEKWAD, SHRI FATESINGHRAO:**— sworn.
Vol. I, 8.**GAIKWAD, SHRI B. K.:**Question by:
Food scarcity.
Vol. I, 309-10, 859-61.
— sworn.
Vol. I, 9.**GANAPATHY, SHRI:**— sworn.
Vol. I, 13.**GANDHI SAGAR DAM:**Question re:
Chambal project.
Vol. I, 350-51.**GANDHI SAMADHI:**Question re:
Gandhi Samadhi.
Vol. I, 734-35.**GANDHI, SHRI FEROZE:**General discussion on the Railway
Budget, 1957-58.
Vol. I, 1184, 1244, 1395—1409.Presentation of Railway Budget,
1957-58.
Vol. I, 167, 168.

GANDHI, SHRI FEROZE: contd.

— sworn. Vol. I, 18.

GANGA DEVI, SHRIMATI:

— sworn. Vol. I, 18.

GANPATI RAM, SHRI:

— sworn. Vol. I, 17.

GAUTAM, SHRI C. D.:

— sworn. Vol. I, 11.

GENERAL BUDGET:

See "Budget, General".

GENERAL ELECTIONS:

Question re:
Samanya Nirvachan.
Vol. I, 557.

GENETIC ANALYSIS:

Question re:
Travancore, Genetic Analysis in.
Vol. I, 1374-75.

GEOLOGICAL SURVEY OF INDIA:

Question re:
Rajasthan men talak ka sarvekshan.
Vol. I, 1116-17.

GERMANY, FEDERAL REPUBLIC OF:

Question re:
Trade Delegation.
Vol. I, 738.

GERMANY, WEST:

Question re:
Higher Technological Institute.
Vol. I, 529-30.
Small and Medium Scale Industries.
Vol. I, 761.

GHANSHYAM LAL, SHRI:

— sworn. Vol. I, 8.

GHEE:

Question re:
Ghee.
Vol. I, 923.

GHODASAR, SHRI:

— sworn. Vol. I, 8.

GHOSAL, SHRI:

Question by:
Food scarcity.
Vol. I, 309-10, 859-61.
— sworn. Vol. I, 19.

GHOSE, SHRI S.:

Question by:
Food scarcity.
Vol. I, 309-10, 859-61.
— sworn. Vol. I, 19.

GHOSH, SHRI A.:

— sworn. Vol. I, 19.

GHOSH, SHRI M. K.:

— sworn. Vol. I, 7.

GOA:

See "Portuguese Possessions in India".

GODHRA:

Question re:
Ratlam aur godhra railway line.
Vol. I, 332.

GOHAIN, SHRI:

— sworn. Vol. I, 6.

GOHOKAR, DR.

— sworn. Vol. I, 9.

GOLD:

Question re:
Chori se sona laana.
Vol. I, 1146.

GONDA, (UTTAR PRADESH):

Question re:

Shifting of N.E. Railway Divisional Office.

Vol. I, 925.

GOODS TRAFFIC:

Question re:

Bharat Afghanistan Karar.

Vol. I, 1313-14.

GOPALAN, SHRI A. K.:

Motion for Adjournment:

Food scarcity conditions in West Bengal.

Vol. I, 69-70.

Motion on Address by the President.

Vol. I, 169, 374-82.

Question by:

Aerodrome at Kozhikode.

Vol. I, 334.

Association of Employees in Management.

Vol. I, 758.

Bombay Kanya Kumari National Highway.

Vol. I, 894-95.

Decimal Coinage.

Vol. I, 558-59.

Fair price shops in Kerala.

Vol. I, 882-83.

Five Year Plan Progress, First.

Vol. I, 122-23.

Food scarcity.

Vol. I, 309-10, 859-61.

Handloom cess fund.

Vol. I, 1386.

Higher Technological institute.

Vol. I, 529-31.

'Liberty' Ships.

Vol. I, 318-19.

Retrenched Defence Personnel.

Vol. I, 1373-74.

Rice godowns in Cannanore.

Vol. I, 923.

Sea-Erosion in Kerala.

Vol. I, 342-45.

GOPALAN, SHRI A. K.: contd.

Question by: contd.

Tea Industry.

Vol. I, 759-60.

Trade with Australia.

Vol. I, 1354.

— sworn.

Vol. I, 10.

GORAY, SHRI:

Industrial Disputes (Amendment) Bill:

Consideration of clauses.

Vol. I, 1071, 1079, 1085.

Motion on Address by the President.

Vol. I, 247-52, 576, 577.

— sworn.

Vol. I, 8.

Supplementary question by:

Goa men Bhartiya Rajnaitik quaidi.

Vol. I, 742.

Oil in South India.

Vol. I, 535.

Unemployment.

Vol. I, 728.

"GO-SLOW" ACTION:

Calling Attention to the Matter of Urgent Public Importance.

— of telegraph workers.

Vol. I, 1890-92.

GOUNDER, SHRI DORAISWAMI:

— sworn.

Vol. I, 12.

GOUNDER, SHRI K. P.:

— sworn.

Vol. I, 13.

GOUNDER, SHRI SHANMUGA:

— sworn.

Vol. I, 13.

GOVERNMENT ASSURANCES:

See "Assurances, Government".

GOVIND DÁS, SETH:

Election of the Speaker.

Vol. I, 29-31.

GRANTS:

Presentation of General Budget,
1957-58.

Ambar charkha, development of.
Vol. I, 471.

— Assam Governments.
Vol. I, 471-72.

Question re:

Basic Education, Grants to States
for.
Vol. I, 1158.

Central Silk Board.
Vol. I, 1381-82.

Educated unemployed.
Vol. I, 1342-43.

Ford Foundation Grant.
Vol. I, 563.

Hindi, Propagation of.
Vol. I, 1095-99.

Institute for the blind.
Vol. I, 568.

Secondary Education, Grants for.
Vol. I, 567.

GUHA, SHRI A. C.:

Question by:

Displaced persons from East
Pakistan.
Vol. I, 1369-70.

Displaced persons of East Pakis-
tan.
Vol. I, 1368-69, 1369.

Employment Exchange, Lucknow.
Vol. I, 1370.

Food scarcity.
Vol. I, 309-10, 859-61.

Jute.
Vol. I, 911-12.

National Co-operative Develop-
ment and Ware-housing Board.
Vol. I, 912-13.

Permanent liability Camps.
Vol. I, 1368.

Work-site camps in, West Bengal
and Tripura.
Vol. I, 123-24.

— sworn.
Vol. I, 19.

GUHA, SHRI A. C.: *contd.*

Supplementary question by:

Prices of raw Jute.
Vol. I, 870.

GUPTA, SHRI C. L.:

— sworn.
Vol. I, 18.

Import restrictions.
Vol. I, 102-103.

Insurance medical examiners.
Vol. I, 1133.

Janta Insurance Policy.
Vol. I, 1113-16.

Mr. Dulles Statement regarding
Kashmir.
Vol. I, 1364-65.

New oil company in Assam.
Vol. I, 1132.

Refugees from East Pakistan.
Vol. I, 91-95.

Revision of coal prices.
Vol. I, 1112-13.

Second ship building yard.
Vol. I, 906.

Suburban Railway services.
Vol. I, 909-10.

Tuticorin Express Accident.
Vol. I, 898.

— sworn.
Vol. I, 41.

Supplementary question by:

Food scarcity.
Vol. I, 310.

Pakistan propaganda against
India.
Vol. I, 550.

*Suez Nehar se gujarne wale
jahaz.*
Vol. I, 105.

GURDASPUR:

Question re:

Community Project in Gurdaspur
District (Punjab).
Vol. I, 917-18.

Regional Employment Exchange,
Gurdaspur.
Vol. I, 1379.

H**HAILSTORM:**

Question re:

Hailstorm-damage in Delhi.
Vol. I, 344-45.**HAJARNAVIS, SHRI:**Coal Bearing Areas (Acquisition
and Development) Bill:
Consideration of clauses.

Vol. I, 957.

— sworn.

Vol. I, 9

HALDER, SHRI:

— sworn.

Vol. I, 23.

HANDICAPPED PERSONS:Presentation of Railway Budget,
1957-58:Concessions to blind passengers
and T. B. patients.

Vol. I, 156.

Question re:

Central Model School for the
Blind.

Vol. I, 1149.

Institute for the blind.

Vol. I, 568.

State Social Welfare Board.

Vol. I, 545-46.

Survey of blind population.

Vol. I, 1132-33.

HANDLOOM CESS FUND:

Question re:

Development of Handloom Indus-
try.

Vol. I, 1383-84.

Handloom cess fund.

Vol. I, 1386.

HANDLOOM INDUSTRY:

Question re:

Development of Handloom Indus-
try.

Vol. I, 1383-84.

Handloom Industry

Vol. I, 756-57.

HANDLOOM PRODUCTS:

Question re:

Products Handloom.

Vol. I, 98-99.

HANSADA, SHRI SUBODH:

— sworn.

Vol. I, 19.

HARALU, DR.:

Question re:

Death of Dr. Haralu.

Vol. I, 1146-47.

HARBOUR:

Question re:

Paradip, Harbour at:

Vol. I, 900-01.

HARVANI, SHRI ANSAR:

Motion on Address by the President.

Vol. I, 628-32.

Question by:

Shortage of Electric Power in
Delhi.

Vol. I, 903.

Small Pox in Delhi.

Vol. I, 336.

— sworn.

Vol. I, 17.

Supplementary question by:

World Youth Festival.

Vol. I, 1319.

HATHI, SHRI:

— sworn.

Vol. I, 4.

HAZARIKA, SHRI J. N.:

— sworn.

Vol. I, 6.

HEAVY WATER:

Question re:

Heavy Water Production.

Vol. I, 130.

HEDA, SHRI:General discussion on the Railway
Budget, 1957-58.

Vol. I, 1223, 1261.

HEDA, SHRI: contd.

Motion for Adjournment:

Government's decision re Report
on Mehbubnagar Railway Accident.

Vol. I, 133.

Motion on Address by the President.
Vol. I, 203—08.

— sworn.

Vol. I, 6.

Supplementary question by:

Gavon men bijli lagana.

Vol. I, 886.

Industrial development.

Vol. I, 96.

Janta Insurance Policy.

Vol. I, 1116.

Life Insurance Corporation.

Vol. I, 1101.

Trade Centre, New York, Indian.

Vol. I, 117.

Utilization of forest waste.

Vol. I, 1348.

HIDES AND SKINS:

Question re:

State Trading Corporation (Private) Ltd.

Vol. I, 128.

HIGH COURTS:

Question re:

High Court Judges.

Vol. I, 1133-34.

Mysore High Court.

Vol. I, 569-70.

HIGH POWERED COMMITTEE ON PUBLIC EXPENDITURE:

Question re:

High Powered Committee on Public Expenditure.

Vol. I, 518—21.

HIGHER TECHNOLOGICAL INSTITUTE:

Question re:

American assistance for —.

Vol. I, 1111-12.

Higher Technological institute.

Vol. I, 529—31.

HIMALAYAS:

Question re:

Himalaya rohan.

Vol. I, 1377-78.

HINDI:

Question re:

Angrezi-Hindi shabādkosh.

Vol. I, 536—38.

Children Film Society.

Vol. I, 753.

Hindi tatha anya pradeshik bhashaon men pustaken.

Vol. I, 513—15.

Propagation of —.

Vol. I, 1055—99.

HINDUSTAN ANTIBIOTICS PRIVATE LTD.:

Annual Report of the — for 1955-56—Laid on the Table.

Vol. I, 137.

HINDUSTAN INSECTICIDES PRIVATE LTD.:

Annual Report of the — for 1955-56—Laid on the Table.

Vol. I, 137.

HINDUSTAN MACHINE TOOLS LTD.:

Question re:

Hindustan Machine Tools Ltd.

Vol. I, 126-27.

HINDUSTAN SHIPYARD PRIVATE LTD.:

Annual Report of — for 1955-56—Laid on the Table.

Vol. I, 355.

HINDUSTAN STEEL LTD., ROURKELA:

Question re:

Hindustan Steel Ltd., Rourkela.

Vol. I, 538-39.

HINGULI:

Question re:

Rail Link, Khandwa-Hinguli.

Vol. I, 315-16.

HIRAKUD DAM PROJECT:

Question re:

Canal Irrigation, Hirakud.
Vol. I, 341.Hydro-electric Power from Hira-
kud Dam.
Vol. I, 323-24.Land submerged by Hirakud Dam.
Vol. I, 920.**HOMAGE TO MARTYRS:**— of 1857.
Vol. I, 1-2.President's Address:
Homage to martyrs.
Vol. I, 59.
(In Hindi) 50.**HOSPITALS:**Question re:
Employees State Insurance Schem-
e.
Vol. I, 737.**HOUSING:**Presentation of Railway Budget,
1957-58:
— amenities for Railway staff.
Vol. I, 163.President's Address:
Housing.
Vol. I, 56.
(In Hindi) 46-47.*British men bhartiya Vidyarthiyon
ke liye nivasasthan.*
Vol. I, 1134-35.Question re:
Coal Mine Workers.
Vol. I, 117-20.Demolition Notices by Delhi De-
velopment Authority.
Vol. I, 923-24.Government Quarters in Calcutta.
Vol. I, 125-26.Low Income Group Housing
Scheme in Mysore.
Vol. I, 766-67.Minority Community, accommoda-
tion for.
Vol. I, 1377.**HOUSING: contd.**Question re: contd.
Rural Housing.
Vol. I, 1340-42.Supreme Court building, new.
Vol. I, 1376.**HUKAM SINGH, SARDAR:**Appointment of — as a Member
of the Panel of Chairmen.
Vol. I, 136.Direction No. 63A issued by the
Speaker under the Rules of
Procedure and Conduct of Busi-
ness in Lok Sabha—Laid on the
Table.
Vol. I, 1164.Election of — as Deputy
Speaker.
Vol. I, 775-84.— sworn.
Vol. I, 15.**HYDERABAD:**Question re:
Hyderabad Railway Bridges Ins-
pection-Committee.
Vol. I, 908.**HYDRO-ELECTRIC POWER:**Question re:
Hirakud Dam Hydro-electric Power
from.
Vol. I, 323-24.**HYNNIEWTA, SHRI:**— sworn.
Vol. I, 6.**I****IMAM, SHRI MOHAMAD:**Motion for Adjournment:
Government's decision re Report
on Mehbubnagar Railway Acci-
dent.
Vol. I, 136.Motion on Address by the Presi-
dent.
Vol. I, 403, 439, 440.

IMAM, SHRI MOHAMAD: *contd.*

Provisional Collection of Taxes
(Temporary Amendment) Bill:
Motion to consider.

Vol. I, 1003—06.

Resolution re thermo-nuclear test
explosions.

Vol. I, 1538-39.

— sworn.

Vol. I, 14.

Supplementary Question by:

Bhakra Nangal Dam.

Vol. I, 875.

IMPORT(S):

Question re.:

Bharat Tibet Vyapar.

Vol. I, 1331.

Cotton.

Vol. I, 1378-79.

Cotton imports.

Vol. I, 1386.

Indo-Japanese Steel Contracts.

Vol. I, 1146.

Locomotives, import of.

Vol. I, 898.

Restrictions, import.

Vol. I, 102-103.

Steel, import of.

Vol. I, 556.

Tallow, import of.

Vol. I, 758.

Tractors and bulldozers.

Vol. I, 1355.

Tractors, import of.

Vol. I, 748-49.

Trade with U.S.S.R.

Vol. I, 130.

IMPORT DUTIES:

Presentation of General Budget,
1957-58:

Increase in.

Vol. I, 485.

INCOME-TAX:

Presentation of General Budget,
1957-58:

— and super-tax rates, adjust-
ments in.

Vol. I, 489—91.

INCOME TAX ACT:

Question re.:

Law Commission.

Vol. I, 555.

INDIA OFFICE LIBRARY:

Question re.:

India Office Library.

Vol. I, 1108-09.

INDIANS ABROAD:

Question re.:

Burma, Indians in.

Vol. I, 1366-67.

Ceylon, Indians in.

Vol. I, 1350—53.

Singapore, Indians in.

Vol. I, 1335-36.

**INDIAN ADMINISTRATIVE SER-
VICE (RECRUITMENT) RULES:**

Notification making amendment to
the —, 1954—Laid on the Table.

Vol. I, 929.

INDIAN AIR CRAFT RULES:

Notifications, together with the Ex-
planatory Note making amend-
ment to the —, 1937—Laid on
the Table.

Vol. I, 768.

INDIAN AIRLINES CORPORATION:

See "Airlines Corporation, Indian".

**INDIAN CENTRAL OILSEEDS
COMMITTEE:**

See under "Committees (other than
Parliamentary)".

**INDIAN CENTRAL TOBACCO COM-
MITTEE:**

See under "Committees (other than
Parliamentary)".

INDIAN COUNCIL OF AGRICULTURAL RESEARCH:

See "Agricultural Research, Indian Council of".

INDIAN DEPUTY HIGH COMMISSIONER:

Question re.:

Indian officials held by Lahore Police.

Vol. I, 120—22.

INDIAN HIGH COMMISSIONER:

Question re.:

India's protest to Pakistan.

Vol. I, 1357-58.

INDIAN MUSEUM, CALCUTTA:

Question re.:

Indian Museum, Calcutta.

Vol. I, 546—48.

INDIAN POLICE SERVICE (PAY) RULES:

Notification making amendment to the Schedule III-B to the —, 1954—Laid on the Table.

Vol. I, 928-29.

Notifications making amendments to schedule III-C to the —, 1954 Laid on the Table.

Vol. I, 928, 929.

INDIAN POLICE SERVICE (RECRUITMENT) RULES:

Notification making amendment to the —, 1954—Laid on the Table.

Vol. I, 929.

INDIAN POLITICAL PRISONERS:

Question re.:

Goa men Bhartiya Rajnaitik Qaidi.

Vol. I, 740—42.

INDIAN POST OFFICE RULES:

See "Post Office Rules, Indian".

INDIAN STANDARDS INSTITUTION:

See "Standards Institution, Indian".

INDO-PAKISTAN BORDER:

Question re.:

Border, Indo-Pakistan.

Vol. I, 1357, 1375.

INDORE:

Question re.:

Ujjain-Indore Rail Samparak.

Vol. I, 341-42.

INDUSTRIAL AND COMMERCIAL UNDERTAKINGS:

Question re.:

Association of Employees in Management.

Vol. I, 758.

INDUSTRIAL COMMITTEE(S):

Question re.:

Inland Transport Services Industrial Committee on.

Vol. I, 757.

Mines, Industrial Committee on.

Vol. I, 735-38.

INDUSTRIAL DISPUTE:

Question re.:

Collieries, Labour Disputes in.

Vol. I, 1380-81.

INDUSTRIAL DISPUTES (AMENDMENT) BILL:

See under "Bill(s)".

INDUSTRIAL DISPUTES (AMENDMENT) ORDINANCE:

Explanatory Statement giving reasons for immediate legislation by the —, 1957—Laid on the Table.

Vol. I, 784-85.

Laid on the Table.

Vol. I, 79.

INDUSTRIAL ESTATES:

Question re.:

Industrial Estates.

Vol. I, 902.

Ludhiana, Industrial Estate.

Vol. I, 126.

INDUSTRIAL PLANTS:

Question re :

Hydro-electric power from Hira-
kud Dam.

Vol. I, 323.

INDUSTRIAL PRODUCTION:

See "Production".

INDUSTRY (IES):

Question re :

*Band karkhanon ko puna chaloo
karna.*

Vol. I, 1344.

*Caustic soda tatha sambandhit
udyog.*

Vol. I, 1348-49.

Development, Industrial.

Vol. I, 95-98, 1371-72.

Kerala State, Industrial Deve-
lopment in.

Vol. I, 124.

Small and Medium Scale Indus-
tries.

Vol. I, 760-61.

Utilization of forest Waste.

Vol. I, 1347-48.

*Utter Pradesh men Amonium Ka
Karkhana.*

Vol. I, 1350.

INFLUENZA:

Question re :

Steps to prevent spread of in-
fluenza to India.

Vol. I, 895-98.

INSECTICIDES:Annual Report of the Hindustan
Insecticides Private Ltd. for 1955-
58—Laid on the Table.

Vol. I, 137.

**INSTITUTE OF MEDICAL SCIEN-
CES, ALL INDIA:**Motion re. election to the —
(Adopted).

Vol. I, 1168.

INSTRUMENTS, SCIENTIFIC:

Question re :

Scientific Instruments.

Vol. I, 1321-22.

INSURANCE:

Question re :

Export Risks Insurance Corpora-
tion.

Vol. I, 1326-28.

**INSURANCE MEDICAL EXAMI-
NERS:**

Question re :

Insurance Medical examiners.

Vol. I, 1133.

**INTERNATIONAL COURT OF JUS-
TICE:**

Question re :

India Office Library.

Vol. I, 1109.

International Court of Justice.

Vol. I, 125.

**INTERNATIONAL LABOUR ORGA-
NISATION:**

Question re :

Industrial Committee on Mines.

Vol. I, 735.

Safety measures in coal mines.

Vol. I, 1318.

**INTERNATIONAL MONETARY
FUND:**

Question re :

International Monetary Fund.

Vol. I, 531-33.

IQBAL SINGH, SARDAR:

— sworn.

Vol. I, 15.

Supplementary Question by:

Gandhi Samadhi.

Vol. I, 734.

Indian Officials held by Lahore
Police.

Vol. I, 121.

Recovery of abducted women.

Vol. I, 748.

Tube-wells in Punjab.

Vol. I, 320.

IRON AND STEEL:

Question re :

Import of steel.

Vol. I, 556.

IRON AND STEEL: contd.

Question re: contd.

- Indo-Japanese Steel Contracts.
Vol. I, 1146.
- Iron ore project.
Vol. I, 555-56.
- State Trading.
Vol. I, 755.
- Steel re-rolling mills.
Vol. I, 1123-24.

IRRIGATION AND POWER:

Question re:

- Chambel Project.
Vol. I, 350-51.
- Hirakud Canal Irrigation.
Vol. I, 341.
- Investigation Units for Irrigation and Power Projects.
Vol. I, 1359.
- Tube-wells in Punjab.
Vol. I, 320-21.

IYER, SHRI EASWARA:

- Provisional Collection of Taxes (Temporary Amendment) Bill:
Motion to consider.
Vol. I, 1012-13.

Question by:

- Steps to prevent spread of influenza to India.
Vol. I, 895-98.

— sworn.

Vol. I, 10.

Supplementary Question by:

- Release of Political Prisoners in Kerala.
Vol. I, 1102, 1103.

J**JADHAV, SHRI:**

Motion on Address by the President.

Vol. I, 403, 800.

— sworn.

Vol. I, 9.

JAGJIVAN RAM, SHRI:

General discussion on the Railway Budget, 1957-58.

Vol. I, 1227, 1406, 1407, 1430, 1431, 1462.

Motion for Adjournment:

Government's decision re. Report on Mehbubnagar Railway Accident.

Vol. I, 133, 135.

Presentation of Railway Budget, 1957-58.

Vol. I, 151-66, 167.

— sworn.

Vol. I, 4.

"JAI BALLABHA":

Question re:

"Jai Ballabha".

Vol. I, 890-91.

JAIN, SHRI A.P.:

Calling Attention to Matter of Urgent Public Importance:

Rise in food prices.

Vol. I, 140-47.

Indian Council of Agricultural Research, Motion re. election to the.

Vol. I, 148.

Motion(s) for Adjournment:

Food scarcity conditions in West Bengal.

Vol. I, 69.

Price of sugarcane.

Vol. I, 571-73.

Motion on Address by the President.

Vol. I, 640-55.

— sworn.

Vol. I, 4.

JAIN, SHRI M. C.:

— sworn.

Vol. I, 15.

Question by:

Decimal coinage.

Vol. I, 558-59.

Evacuee property.

Vol. I, 1338-39.

JAIN, SHRI M. C.: contd.Question by: *contd.*

Passenger train on Panipat Jind
and Narwana Kurukshetra
Line.

Vol. I, 901.

JAIPAL SINGH, SHRI:

— sworn.

Vol. I, 8.

Supplementary Question by:

Coal mines workers.

Vol. I, 119.

JAIPUR:

Question re:

*Bikaner aur Jaipur ke beech
savari gadi ka chalaya Jana.*

Vol. I, 925-26.

JAMMU AND KASHMIR:

Question re:

*Jarring ki Report, Kashmir ke
sambandh men.*

Vol. I, 87-91.

Migration from Azad Kashmir.

Vol. I, 1138-39.

Mr. Dules Statement regarding
Kashmir.

Vol. I, 1364-65.

JANGDE, SHRI:

General discussion on the Railway
Budget, 1957-58.

Vol. I, 1262-71.

Question by:

Food scarcity.

Vol. I, 309-10, 859-61.

*Kutir udyog ke liye prashikshan
Kendra.*

Vol. I, 1385-86.

— sworn.

Vol. I, 11.

JANTA INSURANCE POLICY:

Question re:

Janta Insurance Policy.

Vol. I, 1113-16.

JAPAN:

Question re:

Coal Washing Plant at Kargali.

Vol. I, 1109-10.

JAPAN: contd.Question re: *contd.*

Indo-Japanese Steel Contracts.

Vol. I, 1146.

*Railway ke pahiyon ke seton ki
khareed.*

Vol. I, 925.

JARRING, SHRI GUNNAR:

Question re:

*Kashmir ke sambandh men Shri
Jarring ki report.*

Vol. I, 87-91.

JEDHE, SHRI:

— sworn.

Vol. I, 8.

JENA, SHRI K. C.:

— sworn.

Vol. I, 14.

JHABUA:

Question re:

Aadivasi, Jhabua ke.

Vol. I, 1124-25.

JHUNJHUNWALA, SHRI:

— sworn.

Vol. I, 7.

Supplementary Question by:

Cost structure of coal production.
Vol. I, 1107.

Prices of Raw Jute.

Vol. I, 871.

JINACHANDRAN, SHRI:

— sworn.

Vol. I, 10.

JODHPUR:

Question re:

Air Services.

Vol. I, 307-08.

JOGENDRA SINGH, SARDAR:

— sworn.

Vol. I, 18.

JOSHI, SHRI A. C.:

— sworn.

Vol. I, 11.

JOSHI, SHRI LILADHAR:

— sworn. Vol. I, 10.

JOSHI, SHRIMATI SUBHADRA:

— sworn. Vol. I, 18.

JOURNALISM:

Question re:
Refresher Courses in Journalism.
Vol. I, 556-57.

JOURNALISTS:

Question re:
Wage Board of Working Journalists.
Vol. I, 761.

JUDGES:

Question re:
High Court Judges. Vol. I, 1133-34.
Mysore High Court. Vol. I, 569-70.

JUTE:

Question re:
Jute. Vol. I, 911-12.
Prices of Raw Jute. Vol. I, 869-72.
Transportation of raw Jute. Vol. I, 1315-16.

JUTE COMMISSION:

Question re:
Transportation of raw Jute. Vol. I, 1315-16.

JWALAMUKHI:

Question re:
Oil exploration at Jwalamukhi. Vol. I, 554-55.

JYOTISHI, PANDIT J. P.:

— sworn. Vol. I, 11.

Supplementary Question by:
*Hindi tatha anya pradeshik
bhashaon men pustaken.*
Vol. I, 515.

K**KALE, SHRIMATI A.:**

— sworn. Vol. I, 9.

KALIKA SINGH, SHRI:

Question by:
Food scarcity. Vol. I, 309-10, 859-61.

U.N. Charter. Vol. I, 1349.

— sworn. Vol. I, 17.

KAMBLE, DR.:

— sworn. Vol. I, 9.

KAMBLE, SHRI B. C.:

Industrial Disputes (Amendment)
Bill:
Motion to consider. Vol. I, 1051-53.

Motion for Adjournment:
Harassment of Scheduled Caste
Converts to Buddhism. Vol. I, 1388.

Motion on Address by the President.
Vol. I, 242-43, 635-40.

— sworn. Vol. I, 9.

KANAKASABAI, SHRI R.:

— sworn. Vol. I, 12.

KANUNGO, SHRI:

Khadi and Village Industries Commission Rules, 1957—Laid on the Table. Vol. I, 138.

Notification under the Khadi and Village Industries Commission Act, 1956—Laid on the Table. Vol. I, 138.

— sworn. Vol. I, 8.

KAR, SHRI PRABHAT:

— sworn. Vol. I, 19.

KARGALI:

Question re:
Coal Washing Plant at —,
Vol. I, 1109—11.

KARMARKAR, SHRI:

Motion re. election to the All India
Institute of Medical Sciences.
Vol. I, 1168.

— sworn.
Vol. I, 4.

KARNI SINGHJI, SHRI:

Election of the Speaker.
Vol. I, 33-34.

Question by:
Bikaner Railway station.
Vol. I, 911.

Geological survey of Bikner Divi-
sions.
Vol. I, 1142.

Post-war Reconstruction Fund.
Vol. I, 1161.

Revision of train timings.
Vol. I, 914-15.

Soldiers' Homes in Rajasthan.
Vol. I, 1130-31.

Tube-Wells in Rajasthan.
Vol. I, 915.

Unemployment in Rajasthan.
Vol. I, 1382-83.

—sworn:
Vol. I, 16.

Supplementary Question by:
Vickers-Viscount Aircraft.
Vol. I, 304.

KASLIWAL, SHRI:

Motion on Address by the Presi-
dent.
Vol. I, 291.

Question by:
Bharat Pakistan Nahri Pani Vivad.
Vol. I, 336-37.
Cost structure of coal production.
Vol. I, 1105-08.

Food scarcity.
Vol. I, 309-10, 859-61.

KASLIWAL, SHRI: contd.

Question by: contd.
Indian officials held by Lahore
Police.
Vol. I, 120-22.

Oil exploration at Jwalamukhi.
Vol. I, 554-55.

Refinance Corporation.
Vol. I, 521-23.

— sworn.
Vol. I, 15.

Supplementary Question by:

Bharat Afghanistan Karar.
Vol. I, 1314.

Central Anti-Locust Unit.
Vol. I, 868-69.

Consul-General's office, New
York.
Vol. I, 114.

Crime in Delhi.
Vol. I, 517-18.

Exports Risks Insurance Corpo-
ration.
Vol. I, 1327.

Kashmir ke Sambandh men Shri
Jarring ki Report.
Vol. I, 90.

Paper and cement factory in
Nepal.
Vol. I, 745.

Rise in foodgrain prices.
Vol. I, 861.

State Trading.
Vol. I, 756.

Sugar export.
Vol. I, 331.

Vickers-Viscount Aircraft.
Vol. I, 304.

KATAKI, SHRI LILADHAR:

— sworn.
Vol. I, 6.

KAYAL, SHRI P.N.:

Question by:
Displaced persons in Sunderbans.
Vol. I, 1385.

—sworn.
Vol. I, 19.

KEDARIA, SHRI C.M.:

—sworn.

Vol. I, 8.

KERALA:

Proclamation issued by the President revoking the proclamation issued by him in respect of — State — Laid on the Table.

Vol. I, 79-80.

Question re:

Development of ports in Kerala.

Vol. I, 316-18.

Fair price shops in Kerala.

Vol. I, 882-83.

Fixation of pepper price.

Vol. I, 926.

Geological survey of Kerala.

Vol. I, 1131.

Government of India Press in Kerala.

Vol. I, 105-06.

Industrial development.

Vol. I, 97.

Industrial development in Kerala State.

Vol. I, 124.

Mica Mining in Punaloor (Kerala).

Vol. I, 1137.

Outlay for Kerala State in the Second Five Year Plan.

Vol. I, 742-44.

Railway lines in Kerala.

Vol. I, 326-27.

Release of political prisoners in —.

Vol. I, 1101-05.

Sea-erosion in Kerala.

Vol. I, 342-43.

Utilization of forest waste.

Vol. I, 1347-48.

Wagon building Scheme.

Vol. I, 306.

KERALA APPROPRIATION BILL, 1957:

See under "Bill(s)".

KERALA APPROPRIATION (VOTE ON ACCOUNT) BILL, 1957:

See under "Bill(s)".

KESHAR KUMARI, SHRIMATI:

—sworn.

Vol. I, 41.

KESHAVA, SHRI:

Industrial Disputes (Amendment) Bill:

Motion to consider.

Vol. I, 1033-34.

Question by:

Bangalore City Post Office.

Vol. I, 907-08.

Construction of under bridge at Bangalore.

Vol. I, 921-22.

Decimal Coinage.

Vol. I, 558.

Film Institute.

Vol. I, 1334-35.

P. & T. Administrative Circle in Mysore.

Vol. I, 878-79.

Postal Establishment of Bangalore.

Vol. I, 353.

Slum Clearance in Bangalore.

Vol. I, 760.

— sworn:

Vol. I, 14.

Supplementary Question by:

Bhakra Nangal Dam.

Vol. I, 874.

Bharat Afghanistan Karar.

Vol. I, 1314.

Development of ports in Kerala.

Vol. I, 317.

Export Risks Insurance Corporation.

Vol. I, 1327.

Hindi tatha anya pradeshik bhashaon men pustaken.

Vol. I, 514.

Kosi embankments.

Vol. I, 300.

Safety measures in Coal mines.

Vol. I, 1318.

Salem Bangalore Railway line.

Vol. I, 877.

- KESHAVA, SHRI: contd.**
 Supplementary Question by: *contd.*
 Scientific Instruments. Vol. I, 1322.
 Trade with Australia. Vol. I, 731.
 Wagon Building Scheme. Vol. I, 305-06.
- KESINGA:**
 Question re:
 Paper Mill at Kesinga (Orissa). Vol. I, 1359.
- KESKAR, DR.:**
 — sworn. Vol. I, 4.
- KHADI:**
 Question re:
 Industrial development. Vol. I, 1371-72.
- KHADI AND VILLAGE INDUSTRIES COMMISSION ACT:**
 Notification under the —, 1956—
 Laid on the Table. Vol. I, 138.
- KHADI AND VILLAGE INDUSTRIES COMMISSION ALL INDIA:**
 Question re:
 Soap production. Vol. I, 759.
 Khadi and Village Industries Commission Rules, 1957—Laid on the Table. Vol. I, 138.
- KHADILKAR, SHRI:**
 General discussion on the Railway Budget, 1957-58. Vol. I, 1219-26.
 Motion on Address by the President. Vol. I, 645.
 Question by:
 Food Scarcity. Vol. I, 309-10, 859-61.
 — sworn. Vol. I, 9.
- KHADILKAR, SHRI contd.**
 Supplementary Question by:
 Goa men Bhartiya Rajnaitik, Qaidi. Vol. I, 742.
- KHADIWALA, SHRI:**
 — sworn. Vol. I, 10.
- KHAN, SHRI OSMAN ALI:**
 — sworn. Vol. I, 5.
- KHAN, SHRI SADATH ALI:**
 — sworn. Vol. I, 6.
- KHAN, SHRI SHAHNAWAZ:**
 General discussion on the Railway Budget, 1957-58. Vol. I, 1251, 1454, 1495.
 — sworn. Vol. I, 5.
- KHANDWA:**
 Question re:
 Rail Link, Khandwa-Hinguli. Vol. I, 315-16.
- KHANNA, SHRI MEHR CHAND:**
 Motion for Adjournment:
 Relief to East Bengal refugees. Vol. I, 62-64.
 Notification making amendments to the Administration of Evacuee Property (Central) Rules, 1950—Laid on the Table. Vol. I, 1390.
 Notifications making amendments to the Displaced Persons (Compensation and Rehabilitation) Rules, 1953—Laid on the Table. Vol. I, 1389-90.
 Notification making amendments to the Displaced Persons (Compensation and Rehabilitation) Rules, 1955—Laid on the Table. Vol. I, 573-74.
- KHAWAJA, SHRI JAMAL:**
 — sworn. Vol. I, 16.

- KHEDKAR, SHRI G.B.:**
 — sworn. Vol. I, 9.
- KHIMJI, SHRI:**
 — sworn: Vol. I, 8.
- KHUDA BAKSH, SHRI M. :**
 Motion on Address by the President.
 Vol. I, 258-61.
 — sworn: Vol. I, 41.
 Supplementary Question by:
 Indian officials held by lahore Police.
 Vol. I, 122.
- KISHTAIYA, SHRI:**
 — sworn: Vol. I, 11.
- KODIYAN, SHRI:**
 General discussion on the Railway Budget. 1957-58.
 Vol. I, 1473-78.
 Question by:
 Bharathi Textile Mills, Pondicherry.
 Vol. I, 1362-63.
 Geological survey of Kerala.
 Vol. I, 1131.
 Mica Mining in Punaloor (Kerala)
 Vol. I, 1137.
 Punaloor Paper Mills Ltd.
 Vol. I, 1383.
 Sea-erosion in Kerala.
 Vol. I, 342-43.
 Utilization of forest waste.
 Vol. I, 1347-48.
 — sworn. Vol. I, 10.
- KOHIMA:**
 Question re:
 Death of Dr. Haralu.
 Vol. I, 1146-47.
- KONKAN SHIPPING LINES:**
 Question re:
 Passenger fares on Konkan Shipping Lines.
 Vol. I, 913-14.
- KORADA COAL MINE:**
 Question re:
 Coal Mine Workers.
 Vol. I, 118.
- KORATKAR, SHRI:**
 — sworn. Vol. I, 6.
- KOSI:**
 Question re:
 Flood protection in North Bihar.
 Vol. I, 905.
- KOSI EMBANKMENTS:**
 Question re:
 Embankments, Kosi.
 Vol. I, 299-301.
- KOZHIKODE:**
 Question re:
 Aerodrome at Kozhikode.
 Vol. I, 334.
- KRIPALANI, ACHARYA:**
 — sworn. Vol. I, 7.
 Election of Sardar Hukam Singh as Deputy Speaker.
 Vol. I, 779-80.
 Election of the Speaker.
 Vol. I, 32-33.
 General discussion on the Railway Budget, 1957-58.
 Vol. I, 1430.
 Motion on Address by the President.
 Vol. I, 357-67, 603.
- KRIPALANI, SHRIMATI SUCHETA:**
 General discussion on the Railway Budget, 1957-58.
 Vol. I, 1425-36.
 — sworn. Vol. I, 19.

KRISHNA, SHRI M. R.:

Question by:

Jai Ballabha.

Vol. I, 890-92.

Trainer aircrafts.

Vol. I, 1154.

— sworn.

Vol. I, 6.

Supplementary Question by:

Gavon men bijli lagana.

Vol. I, 835.

KRISHNA CHANDRA, SHRI:

— sworn.

Vol. I, 17.

KRISHNAIAH, SHRI:

— sworn.

Vol. I, 9.

KRISHNAMACHARI, SHRI T. T.:Audit Report (Civil) 1956-Part
I—Laid on the Table.

Vol. I, 573.

Expenditure Tax Bill.

Motion for leave to introduce.

Vol. I, 506.

Finance (No. 2) Bill, 1957.

Motion for leave to introduce.

Vol. I, 508.

Life Insurance Corporation
(Amendment) Bill:

Motion for leave to introduce.

Vol. I, 938, 940.

Motion on Address by the President.

Vol. I, 850-51.

Notification making amendments to
the Central Excises Rules, 1954—
Laid on the Table.

Vol. I, 929.

Presentation of General Budget,
1957-58.

Vol. I, 464-505.

Provisional Collection of Taxes
(Temporary Amendment) Bill:

Motion for leave to introduce.

Vol. I, 507-08.

Motion to consider.

Vol. I, 1011, 1012, 1013, -16.

Motion to pass.

Vol. I, 1017.

KRISHNAMACHARI, SHRI T. T.:
contd.

Railway Passenger Fares Bill:

Vol. I, 506.

Reserve Bank of India (Amend-
ment) Bill:

Motion for leave to introduce.

Vol. I, 940.

— sworn:

Vol. I, 4.

Statement re Finance. (No. 2)
Bill, 1957.

Vol. I, 930-32.

Statement re Life Insurance Cor-
poration (Amendment) Ordina-
nance.

Vol. I, 940-42.

Wealth Tax Bill:

Motion for leave to introduce.

Vol. I, 505-06.

KRISHNAPPA, SHRI M. V.:Calling Attention to Matter of
Urgent Public Importance:
Sugarcane prices.

Vol. I, 1164-67.

Indian Central Oilseeds Com-
mittee, Motion re election to.

Vol. I, 150.

Indian Central Tobacco Com-
mittee, Motion re election to.

Vol. I, 150-51.

Motion on Address by the Presi-
dent.

Vol. I, 190, 191.

National Food and Agriculture
Organisation Liaison Com-
mittee, Motion re election to.

Vol. I, 149.

KRISHNA RAO, SHRI M. V.:

— sworn:

Vol. I, 5.

KRISHNASWAMY, Dr.

— sworn:

Vol. I, 12.

General discussion on the Rail-
way Budget, 1957-58.

Vol. I, 1436-43.

KRISHNASWAMY, DR.: contd.
Provisional Collection of Taxes
(Temporary Amendment) Bill:
Motion to consider.
Vol. I, 1001-03.

KUMARAN, SHRI:
Question by:
Aerodrome at Kozhikode.
Vol. I, 334.

Radio receiving station at Trivan-
drum.
Vol. I, 1355.

— sworn:
Vol. I, 10.

KUMBHAR, SHRI:
— sworn:
Vol. I, 14.

KUNHAN, SHRI:
— sworn:
Vol. I, 10.

KUREEL, SHRI B. N.:
— sworn.
Vol. I, 18.

L

LABOUR:
Question re:
Association of employees in
management.
Vol. I, 758.

Coal Mine Workers.
Vol. I, 117-20.

Delhi electricity workers.
Vol. I, 879-80.

Dock and Coal Workers in Mad-
ras Port.
Vol. I, 1333-34.

Ordinance factories Surplus skil-
led labour in.
Vol. I, 1137-38.

Tea Garden labourers.
Vol. I, 1376-77.

LABOUR APPELLATE TRIBUNAL:
Question re:
Coal prices, revision of.
Vol. I, 1112-13.

LABOUR BOARD, MADRAS DOCK:
Question re:
Madras Dock Labour Board.
Vol. I, 887-88.

LABOUR CONFERENCE:
Question re:
Indian Labour Conference.
Vol. I, 114-15.

LACHCHHI RAM SHRI:
— sworn:
Vol. I, 17.

LAHIRI, SHRI:
— sworn.
Vol. I, 19.

LAL, SHRI R. S.:
— sworn.
Vol. I, 18.

LAND:
Question re:
Hindustan Steel Ltd., Rourkela.
Vol. I, 538-39.

Hirakud Canal Irrigation.
Vol. I, 341.

Hirakud Dam, Land submerged
by.
Vol. I, 920.

Urban agricultural land for dis-
placed persons.
Vol. I, 1336-38.

Visthapit vyaktiyon ko bhoomi ka
diya jana.
Vol. I, 1382.

LAND ACQUISITION:
Question re:
Sambalpur Titilagarh Railway
line.
Vol. I, 328.

LAND REFORMS:
Question re:
Land reforms.
Vol. I, 1361-62.

LANGUAGE(S):
Question re:
Hindi tatha anya pradeshik bha-
shaon men pustaken.
Vol. I, 514.

LASKAR, SHRI N. C.:

— sworn: Vol. I, 6.

LAW COMMISSION:

Question re:
Law Commission. Vol. I, 555.

LAXMI BAL, SHRIMATI:

— sworn. Vol. I, 6.

LAXMI NARAIN, SHRI:

Question re:
Delhi Electricity Workers.
Vol. I, 879-80.

**LAXMIDEVI SUGAR MILL, CHHIT-
TOLI:**

Question re:
Laxmidevi Chini Mill, Chhittol,
Vol. I, 892-94.

LEPROSY CONGRESS, WORLD:

Question re:
World Leprosy Congress.
Vol. I, 907.

LIAISON OFFICER:

Question re:
War surplus depots.
Vol. I, 1129.

LIBRARY MOVEMENT:

Question re:
Bihar Library movement in.
Vol. I, 1137.

LIBRARY (IES), PUBLIC:

Question re:
Delivery of books (Public Libra-
ries).
Vol. I, 1143.

LICENSE(S)

Question re:
Import of tractors.
Vol. I, 748-49.
Paper mills in Orissa.
Vol. I, 1328.

LIFE INSURANCE BUSINESS:

Question re:
Life Insurance Business.
Vol. I, 559-60.

LIFE INSURANCE CORPORATION:

Question re:
Janta Insurance Policy.
Vol. I, 1113-16.
Life Insurance Corporation.
Vol. I, 1099-1101.

**LIFE INSURANCE CORPORATION
(AMENDMENT) BILL:**

See under "Bill(s)".

**LIFE INSURANCE CORPORATION
(AMENDMENT) ORDINANCE,
1957:**

Laid on the Table.
Vol. I, 79.
Statement re.
Vol. I, 940-42.

LOANS:

Presentation of General Budget,
1957-58:
Refinance Corporation, — to.
Vol. I, 472-73.
Presentation of Railway Budget,
1957-58.
— from World Bank for Rail-
ways.
Vol. I, 161-62.

Question re:

Development of ports in Kerala.
Vol. I, 317-18.
Displaced persons in Sunderbans.
Vol. I, 1385.
National Co-operative Develop-
ment and Ware-housing Board.
Vol. I, 912-13.
States, Outstanding loans to.
Vol. I, 563-64.
Union Government Loans.
Vol. I, 1145-46.

LOCUST CONTROL UNIT, CENTRAL

Question re:
Central Anti-Locust Unit.
Vol. I, 867-69.

LOK SABHA:

Question re:
Samanya Nirvachan.
Vol. I, 557.

LOTTERIES:

Question re:
Foreign sweep stakes and lotteries
Vol. I, 552.

LUCKNOW:

Question re:
Employment Exchange, Lucknow.
Vol. I, 1370.

LUDHIANA:

Question re:
Industrial Estate, Ludhiana.
Vol. I, 126.

M**MACHINERY(IES):**

Question re:
Coal Washing Plant at Kargali.
Vol. I, 1109-11.
Neiveli Lignite Project.
Vol. I, 527.
Paper production.
Vol. I, 101-02.

MACHINERY, HEAVY:

Question re:
Manufacture of Heavy Machinery.
Vol. I, 764

MADRAS:

Question re:
Indians in Ceylon.
Vol. I, 1352-53.
Industrial development.
Vol. I, 97.

MADRAS ARKONAM RAILWAY LINE:

Question re:
Electrification of, —.
Vol. I, 343.

MADRAS DOCK LABOUR BOARD:

Question re:
Madras Dock Labour Board.
Vol. I, 887-88

MADRAS PORT:

Question re:
Dock and coal workers in, —.
Vol. I, 1333-34
Port, Madras.
Vol. I, 338-39.

MADURAI:

Question re:
Air services.
Vol. I, 908

MAFIDA AHMED, SHRIMATI:

— sworn:
Vol. I, 6

MAHAGAONKAR, SHRI:

— sworn.
Vol. I, 9

MAHANTY, SHRI:

Motion for Adjournment:
Removal of certain statues.
Vol. I, 72, 73.
Motion on Address by the President.
Vol. I, 235, 424—32
— sworn.
Vol. I, 14

Supplementary Question by:

Hydro-electric power from Hirakud Dam.
Vol. I, 324.

Statement re Finance (No. 2) Bill,
1957.
Vol. I, 931.

MAHENDRA PRATAP, SHRI:

Coal Bearing Areas (Acquisition and Development) Bill:
Consideration of clauses.
Vol. I, 950-51.

Election of the Speaker.
Vol. I, 34-35.

Motion on Address by the President.
Vol. I, 252-57.

Resolution re thermo-nuclear test explosions.
Vol. I, 1528.

MAHENDRA PRATAP, SHRI: contd.

— sworn.

Vol. I, 16.

Supplementary Question by:

Oil in South India.

Vol. I, 534.

MAITHILI LANGUAGE:

Question re:

Maithili as regional language.

Vol. I, 564.

MAITI, SHRI N. B.

— sworn.

Vol. I, 19.

MAJHI, SHRI R. C.:

— sworn:

Vol. I, 14.

MAJITHIA, SARDAR:Calling Attention to Matter of
Urgent Public Importance:Token strike by Naval Dockyard
Workers, Bombay.

Vol. I, 935-37.

— sworn.

Vol. I, 4.

MALABAR (MADRAS):

Question re:

Handloom Cess Fund.

Vol. I, 1386.

Paper production.

Vol. I, 102.

MALARIA CONTROL SCHEME:

Question re:

Malaria Control Scheme.

Vol. I, 343.

MALAVIYA, PANDIT GOVIND:Calling Attention to Matter of
Urgent Public Importance:

Rise in food prices.

Vol. I, 147.

Motion on Address by the Presi-
dent.

Vol. I, 849.

— sworn.

Vol. I, 18.

MALAVIYA, SHRI K. D.:Coal Bearing Areas (Acquisition and
Development) Bill:

Consideration of clauses.

Vol. I, 943, 944, 953-54, 958, 959,
962, 963, 966-67, 968, 970-71, 974,
975, 976, 980, 981-83, 984-86, 988,
992, 994.

Motion to pass.

Vol. I, 995, 998.

Notification making amendments to
the Mining Leases (Modification
of Terms) Rules, 1956—Laid on
the Table.

Vol. I, 573.

— sworn.

Vol. I, 4.

MALAYA:

Question re:

Steps to prevent spread of influ-
enza to India.

Vol. I, 895-96.

MALLIAH, SHRI U. S.:

— sworn.

Vol. I, 23.

MALVIA, SHRI K. L.:

— sworn.

Vol. I, 10.

MALVIYA, SHRI MOTILAL:

— sworn.

Vol. I, 11.

MAN-POWER DIRECTORATE:

Question re:

Man-Power Directorate.

Vol. I, 561.

MANAEN, SHRI:

— sworn.

Vol. I, 18.

MANAY, SHRI:

Motion on Address by the President.

Vol. I, 606.

— sworn.

Vol. I, 8.

MANDAL, DR. PASHUPATI:

— sworn.

Vol. I, 19.

MANDAL, SHRI J.:

— sworn.

Vol. I, 23.

MANDUADEEH:

Question re:

Railway workshop, Manduadeeh men.

Vol. I, 904.

MANIPUR:

Question re:

Employment exchanges.

Vol. I, 130.

MANIYANGADAN, SHRI:

— sworn.

Vol. I, 10.

MANJULA DEBI, SHRIMATI:Motion on Address by the President.
Vol. I, 655-58.

Resolution re thermo-nuclear test explosions.

Vol. I, 1538.

— sworn.

Vol. I, 6.

Supplementary question by:

Rural housing.

Vol. I, 1342.

MARTYRS OF 1857:

Homage to —.

Vol. I, 1-2.

MASANI, SHRI M. R.:Motion on Address by the President.
Vol. I, 222-26, 233.

— sworn.

Vol. I, 7.

MASTER PLAN FOR DELHI:

Question re:

Delhi Master Plan.

Vol. I, 872-73.

MASURIYA DIN, SHRI:

— sworn.

Vol. I, 17.

MATCHES:Presentation of General Budget,
1957-58:Increase in the rate of excise duty
on —.

Vol. I, 487-88.

MATERA, SHRI:

— sworn.

Vol. I, 8.

MATHUR, SHRI H. C.:

Motion for Adjournment:

Government's decision re Report
on Mehbubnagar Railway Acci-
dent.

Vol. I, 132.

Question by:

Air services.

Vol. I, 307-09.

*Caustic soda tatha sambandhit
udyog.*

Vol. I, 1348-49.

Entry of Pakistanis into India.

Vol. I, 763-64.

Food scarcity.

Vol. I, 309-10, 859-61.

High Court Judges.

Vol. I, 1133-34.

High Powered Committee on pub-
lic expenditure.

Vol. I, 518-21.

Industrial development.

Vol. I, 95-98.

Life Insurance business.

Vol. I, 559-60.

Outstanding loans to States.

Vol. I, 563-64.

Power requirements for Delhi.

Vol. I, 348.

Publicity literature.

Vol. I, 1322-24.

Release of political prisoners in
Kerala.

Vol. I, 1101-05.

Trade delegation.

Vol. I, 738-40.

Transfer of All India Service
Officers to State.

Vol. I, 554.

Union Government loans.

Vol. I, 1145-46.

MATHUR, SHRI H. C.: contd.

Resolution *re* thermo-nuclear test explosions.

Vol. I, 1535.

— sworn.

Vol. I, 16.

Supplementary Question by:

Bhakra Nangal Dam.

Vol. I, 874.

Radio-active minerals.

Vol. I, 1329.

Rise in foodgrain prices.

Vol. I, 862.

Scholarships for ECAFE region specialists.

Vol. I, 1120.

MATHUR, SHRI M. D.:

— sworn.

Vol. I, 16.

MATIN, SHRI:

— sworn.

Vol. I, 7.

MATTER(S) OF URGENT PUBLIC IMPORTANCE, CALLING ATTENTION TO:

See "Calling Attention to Matter(s) of Urgent Public Importance"

MEDICAL EXAMINERS, INSURANCE:

Question *re*:

Insurance medical examiners.

Vol. I, 1133.

MEDICAL FACILITIES:

Presentation of Railway Budget, 1957-58.

— for Railway Staff.

Vol. I, 164-65.

Question *re*:

Steps to prevent spread of Influenza to India.

Vol. I, 895-98.

MEDICINAL AND TOILET PREPARATIONS (EXCISE DUTIES) RULES, 1956:

Laid on the Table.

Vol. I, 574.

MEHBUBNAGAR RAILWAY ACCIDENT:

Motion for Adjournment:

Government's decision *re* Report on —.

Vol. I, 131-36.

MEHDI, SHRI S. A.:

— sworn.

Vol. I, 16.

MEHTA, SHRI B. G.:

— sworn.

Vol. I, 8.

MEHTA, SHRI J. R.:

— sworn.

Vol. I, 16.

MELKOTE, SHRI:

Coal Bearing Areas (Acquisition and Development) Bill:

Motion to pass.

Vol. I, 996-97.

— sworn.

Vol. I, 14.

MEMBER(S) SWORN:

Abdul Lateef, Shri.

Vol. I, 16.

Achal Singh, Seth.

Vol. I, 16.

Achar, Shri.

Vol. I, 14.

Achint Ram, Lala.

Vol. I, 299.

Agadi, Shri.

Vol. I, 14.

Agrawal, Shri.

Vol. I, 10.

Ajit Singh, Shri.

Vol. I, 15.

Alva, Shri Joachim.

Vol. I, 18.

Ambalam, Shri Subbliah.

Vol. I, 13.

MEMBER(S) SWORN: contd.

Amjad Ali, Shri.	Vol. I, 41.
Anjanappa, Shri.	Vol. I, 5.
Anthony, Shri Frank.	Vol. I, 5.
Appa, Shri K. D.	Vol. I, 13.
Arumugam, Shri R. S.	Vol. I, 13.
Arumugam, Shri S. R.	Vol. I, 13.
Ashanna, Shri.	Vol. I, 12.
Assar, Shri.	Vol. I, 8.
Atchamamba, Shri.	Vol. I, 6.
Awasthi, Shri.	Vol. I, 17.
Ayyakannu, Shri.	Vol. I, 13.
Ayyangar, Shri M. A.	Vol. I, 4.
Azad, Maulana Abul Kalam.	Vol. I, 4.
Badan Singh, Ch.	Vol. I, 18.
Bagdi, Shri.	Vol. I, 11.
Bahadur Singh, Shri.	Vol. I, 15.
Bajaj, Shri Kamalnayan.	Vol. I, 9.
Bakliwal, Shri.	Vol. I, 11.
Balakrishnan, Shri.	Vol. I, 13.
Baldev Singh, Sardar.	Vol. I, 15.
Banerjee, Dr. R.	Vol. I, 19.
Banerjee, Shri P. B.	Vol. I, 18.
Banerjee, Shri Pramathanath.	Vol. I, 19.
Banerjee, Shri S. K.	Vol. I, 18.

MEMBER(S) SWORN: contd.

Banerjee, Shri S. M.	Vol. I, 17.
Bangshi Thakur, Shri.	Vol. I, 20.
Barman, Shri.	Vol. I, 18.
Barrow, Shri.	Vol. I, 20.
Barua, Shri Hem.	Vol. I, 6.
Barucha, Shri.	Vol. I, 9.
Barupal, Shri P. L.	Vol. I, 16.
Basappa, Shri.	Vol. I, 14.
Basumatari, Shri.	Vol. I, 6.
Beck, Shri Ignace.	Vol. I, 8.
Bhagabat, Shri Sahu.	Vol. I, 14.
Bhagat, Shri B. R.	Vol. I, 5.
Bhagavati, Shri.	Vol. I, 6.
Bhagwan Din, Shri.	Vol. I, 18.
Bhakt Darshan, Shri.	Vol. I, 16.
Bhanja Deo, Shri.	Vol. I, 14.
Bhargava, Pandit M. B.	Vol. I, 15.
Bhargava, Pandit Thakur Das.	Vol. I, 5.
Bhatkar, Shri.	Vol. I, 9.
Bhatt, Shri C.	Vol. I, 859.
Bhattacharyya, Shri.	Vol. I, 18.
Bhogjo, Shri.	Vol. I, 15.
Bholi Sardar, Shri.	Vol. I, 7.
Bidari, Shri.	Vol. I, 13.

MEMBER(S) SWORN: contd.

Birbal Singh, Shri.	Vol. I, 17.
Borooah, Shri P. C.	Vol. I, 6.
Bose, Shri P. C.	Vol. I, 7.
Brahm Prakash, Shri.	Vol. I, 19.
Brajeshwar Prasad, Shri.	Vol. I, 8.
Chakravartty, Shrimati Renu,	Vol. I, 19.
Chanda, Shri Anil K.	Vol. I, 4.
Chandak, Shri.	Vol. I, 11.
Chandramani, Shri.	Vol. I, 14.
Chaturvedi, Shri.	Vol. I, 17.
Chaudhuri, Shri T. K.	Vol. I, 19.
Choudhury, Shri S. C.	Vol. I, 41.
Chavan, Shri Anandrao.	Vol. I, 9.
Chawda, Shri.	Vol. I, 8.
Chettiar, Shri.	Vol. I, 13.
Chaudhury, Shri C. L.	Vol. I, 7.
Chuni Lal, Shri.	Vol. I, 15.
Damani, Shri.	Vol. I, 16.
Damar, Shri.	Vol. I, 10.
Dange, Shri S. A.	Vol. I, 8.
Das, Shri K. K.	Vol. I, 19.
Das, Shri M. M.	Vol. I, 5.
Das, Shri N. T.	Vol. I, 7.
Das, Shri Ramdhani.	Vol. I, 7.

MEMBER(S) SWORN: contd.

Das, Shri Shree Narayan.	Vol. I, 7.
Dasappa, Shri.	Vol. I, 14.
Dasaratha Deb, Shri.	Vol. I, 513.
Das Gupta, Shri.	Vol. I, 19.
Datar, Shri.	Vol. I, 4.
Daulta, Ch. P. S.	Vol. I, 15.
Deb, Shri N M.	Vol. I, 19.
Deb, Shri D. G.	Vol. I, 15.
Deo, Shri P. K.	Vol. I, 14.
Deo, Shri Shankar.	Vol. I, 13.
Desai, Shri Morarji.	Vol. I, 4.
Deshmukh, Dr. P. S.	Vol. I, 4.
Deshmukh, Shri K. G.	Vol. I, 9.
Dhanagar, Shri.	Vol. I, 17.
Dharmalingam, Shri.	Vol. I, 12.
Dhandila, Shri.	Vol. I, 9.
Dige, Shri.	Vol. I, 9.
Dindod, Shri.	Vol. I, 767.
Dinesh Singh, Shri.	Vol. I, 17.
Dora, Shri.	Vol. I, 5.
Drohar, Shri.	Vol. I, 18.
Dube, Shri Mulchand.	Vol. I, 17.
Dublish, Shri.	Vol. I, 16.
Dwivedi, Shri M. L.	Vol. I, 23.

MEMBER(S) SWORN: contd.

Dwivedy, Shri S. N.	Vol. I, 14.
Eacharan, Shri I.	Vol. I, 10.
Elayaperumal, Shri.	Vol. I, 12.
Elias, Shri Muhammed.	Vol. I, 19.
Gaekwad, Shri.	Vol. I, 8.
Gaikwad, Shri B. K.	Vol. I, 9.
Ganpathy, Shri.	Vol. I, 13.
Gandhi, Shri Feroze.	Vol. I, 18.
Gandhi, Shri M. M.	Vol. I, 299.
Ganga Devi, Shrimati.	Vol. I, 18.
Ganpati Ram, Shri.	Vol. I, 17.
Gautam, Shri C. D.	Vol. I, 11.
Ghanshyam Lal, Shri.	Vol. I, 8.
Ghodasar, Shri.	Vol. I, 8.
Ghosal, Shri.	Vol. I, 19.
Ghose, Shri B. C.	Vol. I, 1313.
Ghose, Shri S.	Vol. I, 19.
Ghosh, Shri A.	Vol. I, 19.
Ghosh, Shri M. K.	Vol. I, 7.
Gohain, Shri.	Vol. I, 6.
Gohokar, Dr.	Vol. I, 9.
Gopalan, Shri A. K.	Vol. I, 10.
Goray, Shri.	Vol. I, 8.
Gounder, Shri Shanmugha.	Vol. I, 13.

MEMBER(S) SWORN: contd.

Gounder, Shri Doraiswami.	Vol. I, 12.
Gounder, Shri K. P.	Vol. I, 13.
Guha, Shri A. C.	Vol. I, 19.
Gupta, Shri C. L.	Vol. I, 18.
Gupta, Shri Sadhan.	Vol. I, 41.
Hajarnavis, Shri.	Vol. I, 9.
Halder, Shri.	Vol. I, 23.
Hansda, Shri Subodh.	Vol. I, 19.
Harvani Shri Ansar.	Vol. I, 17.
Hathi, Shri.	Vol. I, 4.
Hazarika, Shri J. N.	Vol. I, 6.
Heda, Shri	Vol. I, 6.
Hynniewta Hoover Shri.	Vol. I, 6.
Hukam Singh, Sardar.	Vol. I, 15.
Imam, Shri Mohamed.	Vol. I, 14.
Iqbal Singh, Sardar.	Vol. I, 15.
Iyer, Shri Easwara.	Vol. I, 10.
Jadhav, Shri.	Vol. I, 9.
Jagjivan Ram, Shri.	Vol. I, 4.
Jain, Shri A. P.	Vol. I, 4.
Jain, Shri M. C.	Vol. I, 15.
Jaipal Singh, Shri.	Vol. I, 8.
Jangde, Shri.	Vol. I, 11.

MEMBER(S) SWORN: *contd.*

Jedhe, Shri.	Vol. I, 8.
Jena, Shri K. C.	Vol. I, 14.
Jhunjhunwala, Shri.	Vol. I, 7.
Jinachandran, Shri.	Vol. I, 10.
Jogendra Singh, Sardar.	Vol. I, 18.
Joshi, Shri A. C.	Vol. I, 11.
Joshi, Shri Liladhar.	Vol. I, 10.
Joshi, Shrimati Subhadra	Vol. I, 18.
Jyotishi, Pandit J. P.	Vol. I, 11.
Kale, Shrimati A.	Vol. I, 9.
Kalika Singh, Shri.	Vol. I, 17.
Kamble, Dr.	Vol. I, 9.
Kamble, Shri B. C.	Vol. I, 9.
Kanakasabai, Shri R.	Vol. I, 12.
Kanungo, Shri.	Vol. I, 8.
Kar, Shri Prabhat.	Vol. I, 19.
Karmarkar, Shri.	Vol. I, 4.
Karni Singhji, Shri.	Vol. I, 16.
Kasliwal, Shri.	Vol. I, 15.
Kataki, Shri Liladhar.	Vol. I, 6.
Kayal, Shri P. N.	Vol. I, 19.
Kedaria, Shri C. M.	Vol. I, 8.
Keshar Kumari, Shrimati.	Vol. I, 41.

MEMBER(S) SWORN: *contd.*

Keshava, Shri.	Vol. I, 14.
Keskar, Dr.	Vol. I, 4.
Khadiikar, Shri.	Vol. I, 9.
Khadiwala, Shri.	Vol. I, 10.
Khan, Shri Osman Ali.	Vol. I, 5.
Khan, Shri Sadath Ali.	Vol. I, 6.
Khan, Shri Shahnawaz.	Vol. I, 5.
Khedkar, Shri G. B.	Vol. I, 9.
Khimji, Shri.	Vol. I, 8.
Khuda Baksh, Shri M.	Vol. I, 41.
Khawaja, Shri Jamal.	Vol. I, 16.
Kistaiya, Shri.	Vol. I, 11.
Kodiyani, Shri.	Vol. I, 10.
Koratkar, Shri.	Vol. I, 6.
Kripalani, Acharya.	Vol. I, 7.
Kripalani, Shrimati Sucheta.	Vol. I, 19.
Krishna, Shri M. R.	Vol. I, 6.
Krishna Chandra, Shri.	Vol. I, 17.
Krishna Rao, Shri M. V.	Vol. I, 5.
Krishnaiah, Shri.	Vol. I, 9.
Krishnamachari, Shri T. T.	Vol. I, 4.
Krishnaswamy, Dr.	Vol. I, 12.
Kumaran, Shri.	Vol. I, 10.

MEMBER(S) SWORN: *contd.*

Kumbhar, Shri.	Vol. I, 14.
Kunhan, Shri.	Vol. I 10.
Kureel, Shri B. N.	Vol. I, 18.
Lachchhi Ram, Shri.	Vol. I, 17.
Lahiri, Shri.	Vol. I, 19.
Lal, Shri R. S.	Vol. I, 18.
Laskar, Shri N. C.	Vol. I, 6.
Laxmi Bai, Shrimati.	Vol. I, 6.
Mafda Ahmed, Shrimati.	Vol. I, 6.
Mahagaonkar, Shri.	Vol. I, 19.
Mahanty, Shri.	Vol. I, 14.
Mahendra Pratap, Shri.	Vol. I, 16.
Maiti, Shri N. B.	Vol. I, 19.
Majhi, Shri R. C.	Vol. I, 14.
Majithia, Sardar.	Vol. I, 14.
Malaviya, Pandit Govind.	Vol. I, 18.
Malaviya, Shri K. D.	Vol. I, 4.
Malliah, Shri U. S.	Vol. I, 23.
Malvia, Shri K. L.	Vol. I, 10.
Malviya, Shri Motilal.	Vol. I, 11.
Manaen, Shri.	Vol. I. 18.
Manay, Shri.	Vol. I, 8.
Mandal, Dr. Pashupati.	Vol. I, 19.

MEMBER(S) SWORN: *contd.*

Mandal, Shri I.	Vol. I, 23.
Maniyangadan, Shri.	Vol. I, 10.
Manjula Debi, Shrimati.	Vol. I, 6.
Masani, Shri M. R.	Vol. I, 7.
Masuriya Din, Shri.	Vol. I, 17.
Matera, Shri.	Vol. I, 8.
Mathur, Shri H. C.	Vol. I, 16.
Mathur, Shri M. D.	Vol. I, 16.
Matin, Shri.	Vol. I, 7.
Mehdi, Shri S. A.	Vol. I, 16.
Mehta, Shri B. G.	Vol. I, 8.
Mehta, Shri J. R.	Vol. I, 16.
Melkote, Shri.	Vol. I, 14.
Menon, Dr. K. B.	Vol. I, 10.
Menon, Shri Krishna.	Vol. I. 4.
Menon, Shri Narayanankutty.	Vol. I, 10.
Minimata, Shrimati.	Vol. I, 11.
Mishra, Shri Bibhuti.	Vol. I, 6.
Mishra, Shri L. N.	Vol. I, 7.
Mishra, Shri M. P.	Vol. I, 7.
Mishra, Shri S. N.	Vol. I, 5.
Misra, Shri R. D.	Vol. I, 16.
Misra, Shri R. R.	Vol. I, 18.

MEMBER(S) SWORN: *contd.*

Mohan Swaroop, Shri.	Vol. I, 16.
Mohideen, Shri Gulam.	Vol. I, 13.
Mohiuddin, Shri.	Vol. I, 6.
Morarka, Shri.	Vol. I, 15.
More, Shri.	Vol. I, 9.
Mukerjee, Shri H. N.	Vol. I, 19.
Mullick, Shri B. C.	Vol. I, 14.
Munisamy, Shri N. R.	Vol. I, 12.
Murmu, Shri Paika.	Vol. I, 299.
Murthy, Shri B. S.	Vol. I, 5.
Musafir, Giani G. S.	Vol. I, 15.
Muthukrishnan, Shri.	Vol. I, 12.
Nadar, Shri P. T.	Vol. I, 13.
Naidu, Shri Govindarajalu.	Vol. I, 12.
Naik, Shri Mohan.	Vol. I, 14.
Nair, Shri C. K.	Vol. I, 19.
Nair, Shri Kuttikrishnan.	Vol. I, 10.
Nair, Shri Vasudevan.	Vol. I, 10.
Naldurgkar, Shri.	Vol. I, 9.
Nanda, Shri Gulzarilal.	Vol. I, 4.
Nanjappan, Shri.	Vol. I, 13.
Naraindin, Shri.	Vol. I, 16.
Narasimhan, Shri.	Vol. I, 12.

MEMBER(S) SWORN: *contd.*

Narayanasamy, Shri.	Vol. I, 13.
Nasker, Shri P. S.	Vol. I, 19.
Nathavani, Shri.	Vol. I, 8.
Nayar, Dr. Sushila.	Vol. I, 6.
Nayar, Shri V. P.	Vol. I, 41.
Nayudu, Shri T. D. M.	Vol. I, 13.
Nehru, Shri Jawaharlal.	Vol. I, 4.
Nehru, Shrimati Uma.	Vol. I, 18.
Onkar Lal, Shri.	Vol. I, 15.
Padalu, Shri K. V.	Vol. I, 5.
Pahadia, Shri.	Vol. I, 15.
Pai, Shri Nath.	Vol. I, 8.
Palaniandi, Shri.	Vol. I, 13.
Palchoudhuri, Shrimati Ila.	Vol. I, 19.
Pande, Shri C. D.	Vol. I, 17.
Pande, Shri K. N.	Vol. I, 17.
Pande, Shri Sarju.	Vol. I, 17.
Pangarkar, Shri.	Vol. I, 9.
Panigrahi, Shri.	Vol. I, 16.
Panna Lal, Shri.	Vol. I, 18.
Pant, Shri H. G.	Vol. I, 16.
Parmar, Shri Deenbandhu.	Vol. I, 15.
Parmar, Shri K. U.	Vol. I, 8.
Parulekar, Shri.	Vol. I, 8.

MEMBER(S) SWORN: *contd.*

Parvathi Krishnan, Shrimati.	Vol. I, 13.
Patel, Shri N. N.	Vol. I, 8.
Patel, Shri P. R.	Vol. I, 8.
Patel, Shri Rajeshwar.	Vol. I, 7.
Patel, Shrimati Maniben.	Vol. I, 8.
Patil, Shri Bala Saheb.	Vol. I, 9.
Patil, Shri Nana.	Vol. I, 9.
Patil, Shri S. K.	Vol. I, 4.
Patil, Shri U. L.	Vol. I, 9.
Patnaik, Shri U. C	Vol. I, 14.
Pattabhiraman, Shri.	Vol. I, 13.
Pillai, Shri Anthony.	Vol. I, 13.
Pillai, Shri Thanu.	Vol. I, 12.
Pocker Sahib, Shri.	Vol. I, 10.
Prabhakar, Shri Naval.	Vol. I, 20.
Pragi Lal, Ch.	Vol. I, 18.
Prasad, Shri Mahadeo.	Vol. I, 17.
Prodhan, Shri B. C.	Vol. I, 14.
Punnoose, Shri.	Vol. I, 10.
Radhamohan, Shri.	Vol. I, 17.
Radha Raman, Shri.	Vol. I, 19.
Raghubir Sahai, Shri.	Vol. I, 16.
Raghunath Singh, Shri.	Vol. I, 17.

MEMBER(S) SWORN: *contd.*

Raghunath Singhji, Shri.	Vol. I, 16.
Raghuramaiah, Shri.	Vol. I, 5.
Rahman, Shri M. H.	Vol. I, 16.
Rai, Shri Khushwaqt.	Vol. I, 18.
Raj Bahadur, Shri.	Vol. I, 4.
Rajiah, Shri.	Vol. I, 6.
Raju, Shri D. S.	Vol. I, 5.
Raju, Shri V.	Vol. I, 5.
Ramam, Shri.	Vol. I, 5.
Ramanand Shastri, Swami.	Vol. I, 18.
Ramananda Tirtha, Swami.	Vol. I, 299.
Ramaswami, Shri S. V.	Vol. I, 12.
Ramaswamy, Shri K. S.	Vol. I, 13.
Ramaswamy, Shri P.	Vol. I, 6.
Rameshwar Rao, Shri.	Vol. I, 6.
Ram Garib, Shri.	Vol. I, 18.
Ram Kishan, Shri.	Vol. I, 15.
Rampure, Shri.	Vol. I, 13.
Ram Sahai, Shri.	Vol. I, 41.
Ram Saran, Shri.	Vol. I, 16.
Ram Subhag Singh, Dr.	Vol. I, 7.
Ranbir Singh, Ch.	Vol. I, 15.
Rane, Shri.	Vol. I, 9.
Ranga, Shri.	Vol. I, 5.

MEMBER(S) SWORN: *contd.*

Rangarao, Shri.	Vol. I, 12.
Rao, Shri D. V.	Vol. I, 6.
Rao, Shri E. M.	Vol. I, 6.
Rao, Shri Hanumanth.	Vol. I, 767.
Rao, Shri R. J.	Vol. I, 14.
Rao, Shri Rajagopala.	Vol. I, 5.
Rao, Shri T. B. Vittal.	Vol. I, 6.
Raut, Shri Bhola.	Vol. I, 6.
Ray, Shrimati Renuka.	Vol. I, 18.
Reddy, Shri Bali.	Vol. I, 5.
Reddy, Shri K. C.	Vol. I, 4.
Reddy, Shri L. N.	Vol. I, 5.
Reddy, Shri Nagi.	Vol. I, 5.
Reddy, Shri Narapa.	Vol. I, 5.
Reddy, Shri Ramakrishna.	Vol. I, 5.
Reddy, Shri Rami.	Vol. I, 5.
Reddy, Shri Viswanatha.	Vol. I, 5.
Roy, Shri Biren.	Vol. I, 19.
Roy, Shri Bishwanath.	Vol. I, 17.
Rungsung, Suisa Shri.	Vol. I, 20.
Rup Narain, Shri.	Vol. I, 17.
Sadhu Ram, Shri.	Vol. I, 15.
Sahodrabai, Shrimati.	Vol. I, 11.

MEMBER(S) SWORN: *contd.*

Sahu, Shri Rameshwar.	Vol. I, 7.
Saigal, Sardar A. S.	Vol. I, 11.
Saksena, Shri S. L.	Vol. I, 17.
Salam, Shri Abdul.	Vol. I, 13.
Salunke, Shri Balasaheb.	Vol. I, 8.
Samant Sinhar, Dr.	Vol. I, 16.
Samanta, Shri S. C.	Vol. I, 19.
Sambandam, Shri.	Vol. I, 13.
Sambu Charan, Shri.	Vol. I, 7.
Sampath, Shri.	Vol. I, 13.
Sanganna, Shri.	Vol. I, 23.
Sankarapandian, Shri.	Vol. I, 13.
Sarhadi, Shri A. S.	Vol. I, 15.
Satish Chandra, Shri.	Vol. I, 5.
Satyabhama Devi, Shrimati.	Vol. I, 7.
Satyanarayana, Shri.	Vol. I, 5.
Scindia, Shrimati Vijaya Raje.	Vol. I, 10.
Selku, Shri.	Vol. I, 18.
Sen, Shri A. K.	Vol. I, 4.
Sen, Shri P. G.	Vol. I, 7.
Seth, Shri B. C.	Vol. I, 16.
Shah, Shri Manubhai.	Vol. I, 8.
Shah, Shri Manvendra.	Vol. I, 16.

MEMBER(S) SWORN: contd.

Shah, Shrimati Jayaben.	Vol. I, 8.
Shakuntala Devi, Shrimati.	Vol. I, 7.
Shankariah, Shri.	Vol. I, 14.
Sharma, Pandit K. C.	Vol. I, 16.
Sharma, Shri D. C.	Vol. I, 15.
Sharma, Shri H. C.	Vol. I, 15.
Sharma, Shri R. C.	Vol. I, 10.
Shastri, Shri H. L.	Vol. I, 15.
Shastri, Shri Lal Bahadur.	Vol. I, 4.
Shivananjappa, Shri.	Vol. I, 14.
Shobha Ram, Shri.	Vol. I, 15.
Shukla, Shri V. C.	Vol. I,
Siddananjappa, Shri.	Vol. I, 14.
Siddiah, Shri.	Vol. I, 14.
Singh, Shri A. K.	Vol. I, 7.
Singh, Shri B. B.	Vol. I, 11.
Singh, Shri B. R.	Vol. I, 16.
Singh, Shri Babunath.	Vol. I, 11.
Singh, Shri C. Saran.	Vol. I, 11.
Singh, Shri D. N.	Vol. I, 41.
Singh, Shri D. P.	Vol. I, 23.
Singh, Shri H. P.	Vol. I, 17.
Singh, Shri K. N.	Vol. I, 11.

MEMBER(S) SWORN: contd.

Singh, Shri Kamal.	Vol. I, 7.
Singh, Shri L. Achaw.	Vol. I, 20.
Singh, Shri M. N.	Vol. I, 7.
Singh, Shri Rajendra.	Vol. I, 7.
Singh, Shri T. N.	Vol. I, 23.
Sinha, Shri Anirudh.	Vol. I, 7.
Sinha, Shri B. P.	Vol. I, 7.
Sinha, Shri G. P.	Vol. I, 8.
Sinha, Shri Jhulan.	Vol. I, 6.
Sinha, Shri K. P.	Vol. I, 7.
Sinha, Shri S. N.	Vol. I, 7.
Sinha, Shri Sarangadhar.	Vol. I, 7.
Sinha, Shri Satya Narayan.	Vol. I, 4.
Sinha, Shrimati Tarkeshwari.	Vol. I, 7.
Sinhasan Singh, Shri.	Vol. I, 17.
Siva, Dr. Gangadhara.	Vol. I, 9.
Sivaraj, Shri.	Vol. I, 12.
Snatak, Shri Nardeo.	Vol. I, 16.
Somani, Shri.	Vol. I, 15.
Sonawane, Shri.	Vol. I, 9.
Sonule, Shri.	Vol. I, 9.
Soren, Shri.	Vol. I, 7.
Subbaroyan, Dr. P.	Vol. I, 12.

MEMBER(S) SWORN: *contd.*

Subramanyam, Shri T.	Vol. I, 14.
Sugandhi, Shri.	Vol. I, 10.
Sultan, Shrimati Maimoona.	Vol. I, 10.
Sumat Prasad, Shri.	Vol. I, 16.
Sunder Lal, Shri.	Vol. I, 16.
Supakar, Shri.	Vol. I, 14.
Suryanarayanamurthy, Shri.	Vol. I, 5.
Swami, Shri V. N.	Vol. I, 9.
Swaran Singh, Sardar.	Vol. I, 4.
Syed Mahmud, Dr.	Vol. I, 6.
Tahir, Shri Mohammed.	Vol. I, 7.
Tantia, Shri.	Vol. I, 15.
Tayabji, Shri.	Vol. I, 9.
Tewari, Shri Dwarikanath.	Vol. I, 6.
Thakore, Shri M. B.	Vol. I, 8.
Tangamani, Shri.	Vol. I, 13.
Thevar, Shri.	Vol. I, 13.
Thimmaiah, Shri.	Vol. I, 14.
Thirumal Rao, Shri.	Vol. I, 5.
Thomas, Shri George.	Vol. I, 10.
Tiwari, Shri Babu Lal.	Vol. I, 11.
Tiwary, Pandit D. N.	Vol. I, 7.
Tripathi, Shri V. D.	Vol. I, 18.
Tula Ram, Shri.	Vol. I, 17.

MEMBER(S) SWORN: *contd.*

Tyagi, Shri.	Vol. I, 16.
Uike, Shri.	Vol. I, 11.
Umrao Singh, Shri.	Vol. I, 17.
Upadhyay, Pandit Munishwar Dutt.	Vol. I, 18.
Upadhyaya, Shri Shiva Datt.	Vol. I, 11.
Vajpayee, Shri.	Vol. I, 18.
Valvi, Shri.	Vol. I, 9.
Varma, Shri B. B.	Vol. I, 6.
Varma, Shri M. L.	Vol. I, 15.
Varma, Shri R. B.	Vol. I, 10.
Vedakumari, Kumari M.	Vol. I, 5.
Venkatasubbaiah, Shri.	Vol. I, 23.
Verma, Shri Ramji.	Vol. I, 17.
Vishwanath Prasad, Shri.	Vol. I, 17.
Vyas, Shri R. C.	Vol. I, 15.
Vyas, Shri Radhelal.	Vol. I, 10.
Wadiwa, Shri.	Vol. I, 11.
Warrior, Shri.	Vol. I, 10.
Wasnik, Shri.	Vol. I, 9.
Wilson, Shri J. N.	Vol. I, 17.
Wodeyar, Shri.	Vol. I, 14.
Yadav, Shri.	Vol. I, 18.
Yagnik, Shri.	Vol. I, 8.

MENON, DR. K. B.:

— sworn.

Vol. I, 10.

Supplementary Question by:

Educated unemployed.

Vol. I, 1343.

Reform in examination system.

Vol. I, 1122.

Release of political prisoners in Kerala.

Vol. II, 115.

MENON, SHRI KRISHNA:Motion *re* election to the Central Advisory Committee of the National Cadet Corps.

Vol. I, 1167.

Resolution *re* thermo-nuclear test explosions.

Vol. I, 1503—30.

— sworn.

Vol. I, 4.

MENON, SHRI NARAYANAN-KUTTY:

Calling Attention to the Matter of Urgent Public Importance:

Go-slow action of telegraph workers.

Vol. I, 1392.

Industrial Disputes (Amendment) Bill:

Motion to consider.

Vol. I, 1026—33, 1069

Consideration of clauses.

Vol. I, 1070, 1074—76, 1081, 1084.

Motion on Address by the President.

Vol. I, 403—04, 645, 653.

Provisional Collection of Taxes (Temporary Amendment) Bill:

Motion to consider.

Vol. I, 1016.

Question by—

Development of ports in Kerala.

Vol. I, 316—18.

Food scarcity.

Vol. I, 309-10, 859—61.

Indians in Ceylon.

Vol. I, 1350—53.

— sworn.

Vol. I, 10.

MENON, SHRI NARAYANAN-KUTTY: contd.

Supplementary Question by:

Band karkhanon ko puna chaloo karna.

Vol. I, 1346.

Dock and coal workers in Madras Port.

Vol. I, 1333, 1334.

Madras Dock Labour Board.

Vol. I, 888.

Oil and petrol production.

Vol. I, 540.

Outlay for Kerala State in the Second Five Year Plan.

Vol. I, 744.

Release of political prisoners in Kerala.

Vol. I, 1105.

Rise in foodgrain prices.

Vol. I, 864.

MENON, SHRI T. C. N.:

Motion for Adjournment:

Strike by Burmah-Shell employees.

Vol. I, 72.

MERCY PETITION(S):Question *re*:*Daya Yaachikayen.*

Vol. I, 1155.

MESSAGE FROM THE PRESIDENT:

Message from the President.

Vol. I, 920.

MICA:Question *re*:

Production of.

Vol. I, 552—53.

MICA MINING:Question *re*:

Punaloor (Kerala), mica mining in.

Vol. I, 1137.

MIDDLE EAST:

President's Address:

Situation in —.

Vol. I, 57-58.

(In Hindi) 48.

MIGRATION(S):

Question re:

Azad Kashmir, migration from.
Vol. I, 1138-39.

West Pakistan, migration from.
Vol. I, 124.

MILITARY COLLEGE, DEHRADUN:

Question re:

Sainik College, Dehradun.
Vol. I, 1117-19.

MILL(S):

See "Factory (ies)".

MINE(S):

Question re:

Industrial Committee on.
Vol. I, 735-38.

MINES, CHIEF INSPECTOR OF:

Question re:

Report of the,
Vol. I, 764.

MINERAL(S):

Question re:

Industrial Committee on Mines.
Vol. I, 736.

Radio-active minerals,
Vol. I, 1323-30.

MINERAL OIL:

Question re:

Exploration of,
Vol. I, 567.

MINERAL SURVEY:

Question re:

Orissa, Mineral Survey in.
Vol. I, 1135-36.

Rajasthan men talak ka sarvek-
shan.
Vol. I, 1116-17.

MINIMATA, SHRIMATI:

— sworn.

Vol. I, 11.

MINING LEASES (MODIFICATION OF TERMS) RULES, 1956:

Notification making amendments to
the — Laid on the Table.
Vol. I, 573.

MINORITIES:

Question re:

Accommodation for minority
community.
Vol. I, 1377.

MINORITIES COMMISSIONERS:

Question re:

Commissioners, Minorities.
Vol. I, 1152.

MISHRA, SHRI BIBHUTI:

Question by:

Daya Yaachikayen.
Vol. I, 1155.

Decimal coinage.
Vol. I, 558-59.

Eandhan ki kami.
Vol. I, 1154-55.

Election offences.
Vol. I, 1138.

Election petitions.
Vol. I, 566-67.

Expenditure on Second General
Elections.
Vol. I, 564.

Food Control in North Bihar.
Vol. I, 908-09.

Food scarcity.
Vol. I, 309-10, 859-61.

Ford Foundation Grant.
Vol. I, 563.

Indians in Singapore.
Vol. I, 1335-36.

Indo-Pakistan border.
Vol. I, 1357.

Jai Ballabha.
Vol. I, 890-92.

*Kashmir ke sambandh men Shri
Jarring ki Report.*
Vol. I, 87-91.

Late running of trains on N. E.
Railway.
Vol. I, 915-16.

Larmidevi Chini Mill, Chhittok.
Vol. I, 892-94.

MISHRA, SHRI BIBHUTI: *contd.*Question by: *contd.*

- Library movement in Bihar.
Vol. I, 1137.
- Manufacture of snap fasteners
and snap buttons.
Vol. I, 1361.
- Oil exploration at Jwalamukhi.
Vol. I, 554-55.
- Railway Week Celebrations.
Vol. I, 335.
- Reform in examination system.
Vol. I, 1121-23.
- Refugees from East Pakistan.
Vol. I, 91-95.
- Release of Political prisoners in
Kerala.
Vol. I, 1101-05.
- Salt production.
Vol. I, 1367-68.
- Samanya Nirvachan.*
Vol. I, 557.
- State Social Welfare Board.
Vol. I, 545-46.
- Sudan Trade Mission.
Vol. I, 745-47.
- Sugar export.
Vol. I, 330-31.
- Sugarcane.
Vol. I, 332-33.
- Ticketless travel.
Vol. I, 922-23.
- Union Government loans.
Vol. I, 1145-46.
- sworn.
Vol. I, 6.

Supplementary Question by:

- Transportation of Raw jute.
Vol. I, 1316.

MISHRA, SHRI L. N.:

- Motion on address by the President.
Vol. I, 454.

Question by:

- Bharat Pakistan Nehri Panivivad.*
Vol. I, 336-37.

- Co-operative farming.
Vol. I, 301-03.

- Flood protection in North Bihar.
Vol. I, 905.

MISHRA, SHRI L. N.:Question by: *contd.*

- Food scarcity.
Vol. I, 309-10, 859-61.
- International Monetary Fund.
Vol. I, 531-33.
- Iron ore project.
Vol. I, 555-56.
- Irrigation and power projects,
investigation units for.
Vol. I, 1359.
- Jute, prices of raw.
Vol. I, 869-72.
- Jute, transportation of raw.
Vol. I, 1315-16.
- National Construction Corpora-
tion.
Vol. I, 337-38.
- Power from river valley projects,
Supply of.
Vol. I, 909.
- Refinance Corporation.
Vol. I, 521-23.
- State trading.
Vol. I, 755-56.
- Sterling Balances.
Vol. I, 548-49.
- Unemployment.
Vol. I, 726-30.
- Wage Board of Working Journa-
lists.
Vol. I, 761.
- sworn.
Vol. I, 7.

Supplementary Question by:

- Gavon men bijali lagana.*
Vol. I, 885.

- Hydro-electric power from Hira-
kud Dam.
Vol. I, 324.

- Life Insurance Corporation.
Vol. I, 1101.

MISHRA, SHRI M. P.:

- Motion on Address by the President.
Vol. I, 179-87, 201.

- sworn.
Vol. I, 7.

MISHRA, SHRI S. N.:
 — sworn. Vol. I, 5.

MISRA, SHRI R. D.:
 — sworn. Vol. I, 16.

MISRA, SHRI R. R.:
 — sworn. Vol. I, 18.

MOHAN SWAROOP, SHRI:
 — sworn. Vol. I, 16.

MOHIDDEEN, SHRI GULAM:
 — sworn. Vol. I, 13.

MOHIUDDIN, SHRI:
 Coal Bearing Areas (Acquisition and Development) Bill:
 Motion to consider. Vol. I, 822—27.
 Consideration of clauses. Vol. I, 951, 976.
 — sworn. Vol. I, 6.

Supplementary Question by
 Coal mine workers. Vol. I, 118.

Exports Risks Insurance Corporation.
 Vol. I, 1327-28.

Re-Finance Corporation.
 Vol. I, 522.

MONKEY(S):
 Question re:
Bandron ki mrityu. Vol. I, 535-36.

Export of, Vol. I, 1366.

MORARKA, SHRI:
 — sworn. Vol. I, 15.

MORE, SHRI.
 — sworn. Vol. I, 9.

MOSCOW:
 Question re:
 World Youth Festival. Vol. I, 1318—21.

MOTION(S):
 — on Address by the President.
 Vol. 168—292, 785—806, 843—53.

MOTION FOR ADJOURNMENT:
 Food scarcity conditions in West Bengal, (*Consent withheld*).
 Vol. I, 68—71.

Food situation in the country.
 (*Consent withheld*).
 Vol. I, 75.

Government's decision re Report on Mehbubnagar Railway Accident. (*Consent withheld*).
 Vol. I, 131—36.

Harassment of Scheduled Caste converts to Buddhism. (*Consent withheld*).
 Vol. I, 1388-89.

Price of sugarcane. (*Consent withheld*).
 Vol. I, 571—73.

Re—
 Vol. I, 24-25.

Relief to East Bengal refugees. (*Consent withheld*).
 Vol. I, 61—68.

Removal of certain statues. (*Consent withheld*).
 Vol. I, 71—75.

Strike by Burmah shell employees. (*Consent withheld*).
 Vol. I, 75—78.

MOTOR SPIRIT:
 Presentation of General Budget, 1957-58:
 Increase in the rate of excise duty on,
 Vol. I, 486.

MOUNTAINEERS, FOREIGN:
 Question re:
Himalyarohan.
 Vol. I, 1377-78.

MUKERJEE, SHRI H. N.:
 Question by:
 Decimal coinage. Vol. I, 558-59.

Excavations at Chandraketugarh. Vol. I, 557-59.

MUKERJEE, SHRI H. N. : contd.Question by: *contd.*

Genetic analysis in Travancore.
Vol. I, 1374-75.
Indian Museum, Calcutta.
Vol. I, 546-48.

— sworn.

Vol. I, 19.

Supplementary Question by:

Coal mine workers.
Vol. I, 118.

International Monetary Fund.
Vol. I, 532.

Refugees from East Pakistan.
Vol. I, 94.

Uniform Coal price.
Vol. I, 528-29.

MULLICK, SHRI B. C. :

— sworn.

Vol. I, 14.

MUNICIPAL BOARD:

Question re:

Andaman and Nicobar Islands,
Municipal Board in.
Vol. I, 523-25.

MUNISAMY, SHRI N. R.:

General discussion on the Railway
Budget, 1957-58.
Vol. I, 1245-52.

Question by:

*Bharat Pakistan Nahri Pani
Vivad.*

Vol. I, 336-37.

Plantation Inquiry Commission.
Vol. I, 752-53.

Tea industry.
Vol. I, 759-60.

— sworn.

Vol. I, 12.

MURMU, SHRI PAIKA:

— sworn.

Vol. I, 299.

MURTHY, SHRI B. S. :

Industrial Disputes (Amendment)
Bill:

Motion to consider.
Vol. I, 1021, 1048-51.

Motion on Address by the Presi-
dent.

Vol. I, 653.

MURTHY, SHRI B. S. : contd.

— sworn.

Vol. I, 5.

Supplementary Question by:

Handloom products.
Vol. I, 99.

Industrial Committee on Mines.
Vol. I, 736.

Janta Insurance policy.
Vol. I, 1114-15.

Oil in South India.
Vol. I, 534.

P. & T. Administrative Circle in
Mysore.
Vol. I, 879.

Pakistan's propaganda against
India.
Vol. I, 550.

Plantation Inquiry Commission.
Vol. I, 753.

Propagation of Hindi.
Vol. I, 1099.

Reform in examination system.
Vol. I, 1121, 1122.

Rise in Foodgrain prices.
Vol. I, 867.

Sainik College, Dehradun.
Vol. I, 1119.

Shankar Market
Vol. I, 168.

Stationon par shikayat pustaken.
Vol. I, 889.

Thefts in Calcutta Dock area.
Vol. I, 881.

MUSAFIR, GIANI G. S. :

Motion on Address by the Presi-
dent.

Vol. I, 615-29.

— sworn.

Vol. I, 15.

MUSEUM(S):

Question re:

Indian Museum, Calcutta.
Vol. I, 546-48.

Posts and Telegraphs Department
Museum.
Vol. I, 344.

MUTHUKRISHNAN, SHRI:

— sworn.

Vol. I, 12.

MUZAFFARPUR:

Question re:

Rail line, Muzaffarpur-Darbhanga
Rail line.

Vol. I, 904-05.

MYSORE:

Question re:

High Court, Mysore.

Vol. I, 569-70.

Low Income Group Housing
Scheme in,

Vol. I, 766-67.

P. & T. Administrative Circle in,

Vol. I, 878-79.

N**NADAR, SHRI P. T.**

— sworn.

Vol. I, 13.

NAIDU, SHRI GOVINDARAJALU:

— sworn.

Vol. I, 12.

NAIK, SHRI MOHAN:

— sworn.

Vol. I, 14.

NAIR, SHRI C. K.

— sworn:

Vol. I, 19.

NAIR, SHRI KUTTIKRISHNAN:

— sworn.

Vol. I, 10.

NAIR, SHRI VASUDEVAN:Motion on Address by the Presi-
dent.

Vol. I, 655.

Question by:

Educated unemployed.

Vol. I, 1342-44.

Fixation of pepper price

Vol. I, 926.

Genetic analysis in Travancore.

Vol. I, 1374-75.

NAIR, SHRI VASUDEVAN: contd.Question by: *contd.*

Second Ship-building yard.

Vol. I, 908.

— sworn.

Vol. I, 10.

Supplementary Question by:

Scholarships for ECAFE region
Specialists.

Vol. I, 1120.

NALDURGKAR, SHRI:Resolution re thermo-nuclear test
explosions.

Vol. I, 1535-36.

— sworn:

Vol. I, 9.

NANDA, SHRI:Explanatory Statement giving rea-
sons for immediate legislation
by the Industrial Disputes
(Amendment) Ordinance, 1957—
Laid on the Table.

Vol. I, 784-85.

Industrial Disputes (Amendment)
Bill:

Motion for leave to introduce.

Vol. I, 784.

Motion to consider.

Vol. I, 1017-26, 1061-66,
1067-69.

Consideration of clauses.

Vol. I, 1079-81, 1084.

Motion to pass, as amended.

Vol. I, 1087.

Motion for Adjournment:

Strike by Burmah-shell em-
ployees.

Vol. I, 77-78.

Notifications making amendments
to Employees' Provident Funds
Scheme, 1952—Laid on the
Table

Vol. I, 78, 768.

— sworn.

Vol. I, 4.

Statement re dispute between
Buhmah shell Oil Storage and Dis-
tributing Company Ltd. and Pet-
roleum Workers' Union.

Vol. I, 574-76.

NANJAPPAN, SHRI:

— sworn.

Vol. I, 13.

NARAINDIN, SHRI:

— sworn.

Vol. I, 16.

NARASIMHAN, SHRI:General discussion on the Railway
Budget, 1957-58.

Vol. I, 1234—39.

Question by:

American assistance for Higher
Technological Institute

Vol. I, 1111-12.

Oil in South India.

Vol. I, 533—35.

Paper production.

Vol. I, 101-102.

Salem Bangalore Railway line.

Vol. I, 575—77.

— sworn.

Vol. I, 12.

NARAYANSAMY, SHRI:

— sworn.

Vol. I, 13.

NASKER, SHRI P. S.:

— sworn.

Vol. I, 19.

NATHAVANI, SHRI:

— sworn.

Vol. I, 8.

NATIONAL CADET CORPS:Motion *re* election to the Central
Advisory Committee of the —.

Vol. I, 1167-68.

**NATIONAL CONSTRUCTION COR-
PORATION:**Question *re*:National Construction Corpora-
tion.

Vol. I, 337-38.

**NATIONAL COUNCIL OF APPLIED
ECONOMIC RESEARCH:**Question *re*:

Ford Foundation Grant.

Vol. I, 563.

**NATIONAL EXTENSION SERVICE
BLOCKS:**

President's Address:

Achievements by —.

Vol. I, 55.

(In Hindi) 45.

**NATIONAL FOOD AND AGRICUL-
TURE ORGANISATION LIAISON
COMMITTEE:**See under "Committees (Other
than Parliamentary)".**NATIONAL HIGHWAY(S):**Question *re*:Bombay Kanya Kumari National
Highway.

Vol. I, 894-95.

Punjab, National Highways in.

Vol. I, 918.

NATIONAL HIGHWAYS ACT:Notifications under the —, 1956—
Laid on the Table.

Vol. I, 79.

**NATIONAL INSTRUMENTS FAC-
TORY, CALCUTTA:**Brochure *re* the —

Vol. I, 1390.

**NATIONAL SMALL INDUSTRIES
CORPORATION:**Question *re*:National Small Industries Corpo-
ration.

Vol. I, 1372.

NATIONAL THEATRE:Question *re*:

National Theatre

Vol. I, 1148-49.

NATIONALISATION:Question *re*:

Air services.

Vol. I, 307-08.

Life Insurance Business

Vol. I, 559-60.

NAVAL AIR FORCE:Question *re*:

Naval Air Force.

Vol. I, 556.

**NAVAL DOCKYARD WORKERS,
BOMBAY:**

Calling Attention to Matter of Ur-
gent Public Importance:

Token strike by ———.
Vol. I, 935—37.

NAVIGATION:

Question re:

Sunderbans, Navigational System
in.
Vol. I, 324—26.

NAYAR, DR. SUSHILA:

— sworn.
Vol. I, 6.

NAYAR, SHRI V. P.:

Coal Bearing Areas (Acquisition
and Development) Bill:
Consideration of clauses.
Vol. I, 944, 984.

Provisional Collection of Taxes
(Temporary Amendment) Bill:
Motion to consider.
Vol. I, 1006—10.

Question by:

Food scarcity.
Vol. I, 309-10, 359—61.

Geological Survey of Kerala.
Vol. I, 1131.

Mica mining in Punaloor
(Kerala).
Vol. I, 1137.

Punaloor Paper Mills Ltd.
Vol. I, 1383.

Sea-erosion in Kerala.
Vol. I, 342-43.

Steps to prevent spread of influ-
enza to India.
Vol. I, 895—98.

Utilization of forest waste.
Vol. I, 1347-48.

— sworn.
Vol. I, 41.

Supplementary Question by:

*Band karkhanon ko puna chaloo
karna.*
Vol. I, 1346.

Coal mines workers.
Vol. I, 119.

NAYAR, SHRI V. P.: contd.

Supplementary Question by :

Co-operative farming.
Vol. I, 302.

Higher Technological Institute.
Vol. I, 530.

Industrial development.
Vol. I, 97.

Oil and petrol production.
Vol. I, 541.

Optical Glass Plant.
Vol. I, 116.

Release of political prisoners in
Kerala.
Vol. I, 1103-04, 1105.

Sugar export.
Vol. I, 331.

Trade with Australia.
Vol. I, 730-31.

NAYUDU, SHRI T. D. M.:

— sworn.
Vol. I, 13.

NEHRU, SHRI JAWAHARLAL:

Death of Shri T. Prakasam.
Vol. I, 1162-63.

Election of the Speaker.
Vol. I, 28-29.

Motion for Adjournment:
Food scarcity conditions in West
Bengal.
Vol. I, 70.

Government's decision re Report
on Mehubnagar railway acci-
dent.
Vol. I, 134—35.

Relief to East Bengal refugees.
Vol. I, 65-66, 67.

Removal of certain states.
Vol. I, 72—74.

Motion on Address by the President.
Vol. I, 576, 577—605.

Motion re election of Shri M. A.
Ayyangar as Speaker.
Vol. I, 27.

Resolution re thermo-nuclear test
explosions.
Vol. I, 1539-40, 1567—75.

— sworn.
Vol. I, 4.

NEHRU, SHRIMATI UMA:

— sworn.

Vol. I, 18.

NEIVELI LIGNITE PROJECT:

Question re:

Neiveli Lignite Project.

Vol. I, 525—28.

NEPAL:

Question re:

Kosi embankments.

Vol. I, 300.

Paper and cement factory in —.

Vol. I, 744-45.

NEW DELHI:

Question re:

Shankar Market.

Vol. I, 107—09.

World Leprosy Congress.

Vol. I, 907.

NEW YORK:

Question re:

Consul-General's Office, New York.

Vol. I, 112-14.

Trade Centre, New York, Indian.

Vol. I, 116-17.

NEWSPRINT FACTORY:

Question re:

Andhra, Newsprint factory in.

Vol. I, 1353-54.

Nepal, paper and cement factory in.

Vol. I, 745.

NEWTON-CHIKLI COLLIERY:

Question re:

Amiabad Collieries, Newton-Chikli and.

Vol. I, 1358.

NIRMALI STATION:

Question re:

Railway line Between Nirmali and Supaul stations, restoration of.

Vol. I, 916.

NIZAMABAD:

Question re:

Rail link, Ramagrundam, Nizamabad.

Vol. I, 339-40.

NOTIFICATION(S):

— making amendment to Administration of Evacuee Property (Central) Rules, 1950—Laid on the Table.

Vol. I, 1390.

— making amendments to All India Services (Conduct) Rules, 1954—Laid on the Table.

Vol. I, 929.

— making amendments to All India Services (Leave) Rules, 1955—Laid on the Table.

Vol. I, 928.

— making amendments to All India Service (Provident Fund) Rules, 1955—Laid on the Table.

Vol. I, 928, 929.

— making amendments to Central Excise Rules, 1944—Laid on the Table.

Vol. I, 80, 929.

— making amendments to Delhi Motor Vehicles Rules, 1940—Laid on the Table.

Vol. I, 768-69.

— making amendment to Delhi Road Transport Authority (Functions and Duties of the General Manager and Chief Accounts Officer) Rules, 1952—Laid on the Table.

Vol. I, 79.

— making amendments to Displaced Persons (Compensation and Rehabilitation) Rules, 1955—Laid on the Table.

Vol. I, 573-74, 1389-90.

— making amendments to Employees' Provident Funds Scheme, 1952—Laid on the Table.

Vol. I, 78, 768.

— making amendment to Indian Administrative Service (Recruitment) Rules, 1954—Laid on the Table.

Vol. I, 929.

NOTIFICATION(S): contd.

- making amendment to Indian Police Service (Recruitment) Rules, 1954—Laid on the Table.
Vol. I, 929.
- making amendments to Mining Leases (Modification of Terms) Rules, 1956—Laid on the Table.
Vol. I, 573.
- making amendment to Schedule III-B to the Indian Police Service (Pay) Rules, 1954—Laid on the Table.
Vol. I, 928-29.
- making amendments to Schedule III-C to the Indian Police Service (Pay) Rules, 1954—Laid on the Table.
Vol. I, 928, 929.
- making amendments to Representation of the People (Conduct of Elections and Election Petitions) Rules, 1956—Laid on the Table.
Vol. I, 138-39.
- making amendment to Representation of the People (Preparation of Electoral Rolls) Rules, 1956—Laid on the Table.
Vol. I, 139.
- , together with Explanatory Note making amendment to the Indian Aircraft Rules, 1937—Laid on the Table.
Vol. I, 768.
- under Companies Act, 1956—Laid on the Table.
Vol. I, 139.
- under Essential Commodities Act, 1955—Laid on the Table.
Vol. I, 137.
- under Khadi and Village Industries Commission Act, 1956—Laid on the Table.
Vol. I, 138.
- under National Highways Act, 1956—Laid on the Table.
Vol. I, 79.

NUCLEAR ENERGY:

- Question re:
 - Effect of radiation.
Vol. I, 1360-61.
- President's Address:
 - Nuclear and thermo-nuclear tests:
Vol. I, 58-59.
(In Hindi) 49-50.
- Resolution re thermo-nuclear test explosions.
Vol. I, 1502—78.

O

OFFICER(S), GOVERNMENT:

- Question re:
 - Indian Officials held by Lahore Police.
Vol. I, 120—22.
 - Seniority of Class I Officers.
Vol. I, 1144-45.
 - Transfer of All India Service Officers to State.
Vol. I, 554.

OIL:

- Question re:
 - Exploration at Jwalamukhi, oil
Vol. I, 554-55.
 - Oil in South India.
Vol. I, 583—35.
 - Production, oil and petrol.
Vol. I, 539—41.

OIL COMPANY:

- Question re:
 - Assam, new Oil Company in.
Vol. I, 1132.

OIL REFINERY:

- Question re:
 - Setting up of an oil refinery.
Vol. I, 566.

OILSEEDS COMMITTEE, INDIAN CENTRAL:

- See "Indian Central Oilseeds Committee" under "Committees (Other than Parliamentary)".

ONKAR LAL, SHRI:
 — sworn. Vol. I, 15.

OPIUM:
 Question re.
Aphim. Vol. I, 1158-59.

OPTICAL GLASS PLANT:
 Question re:
 Optical Glass Plant. Vol. I, 115.

ORDNANCE FACTORY (IES):
 Question re:
 Surplus skilled labour in,
 Vol. I, 1137-38.

ORISSA:
 Question re:
 Bhatras, Classification of. Vol. I, 1153.
 Employment exchanges. Vol. I, 130.
 Hydro-electric power from Hira-
 kud Dam. Vol. I, 323.
 Mineral survey in. Vol. I, 1135-36.
 Paper mill at Kesinga (Orissa). Vol. I, 1359.
 Paper mills in. Vol. I, 1328.
 Tea garden labourers. Vol. I, 1376-77.

P

PADALU, SHRI K. V.:
 — sworn. Vol. I, 5.

PAHADIA, SHRI:
 — sworn. Vol. I, 15.

PAI, SHRI NATH:
 General discussion on the Railway
 Budget, 1957-58. Vol. I, 1470.

PAI, SHRI NATH—contd.
 Motion on Address by the President.
 Vol. I, 234, 282, 694-702, 796, 797,
 798, 799, 800.

Resolution re thermo-nuclear test
 explosions. Vol. I, 1548-52, 1573.

— sworn. Vol. I, 8.

PAKISTAN:
 Question re:
Bharat Afganistan Karar. Vol. I, 1314.
Bhārat Pakistan nehri pani vivad:
 Vol. I, 336-37.
 Canal water dues from, Vol. I, 340.
 Commercial establishments, Pak-
 istani nationals in. Vol. I, 123.
 Displaced persons from East
 Pakistan. Vol. I, 1368-70.
 Entry of Pakistanis into India.
 Vol. I, 763-64.
 Extradition treaty with,
 Vol. I, 1380.
 Illegal entry into India. Vol. I, 568.
 Immigration of Pakistani Nation-
 als. Vol. I, 1132
 India Office Library. Vol. I, 1109.
 India, Pakistani nationals in.
 Vol. I, 565.
 India's protest to. Vol. I, 1357-58.
 Indian Officials held by Lahore
 Police. Vol. I, 120-22.
 Indo-Pakistan Agreement on
 moveable property. Vol. I, 127.
 Indo-Pakistan border. Vol. I, 1357, 1375.
 Jute. Vol. I, 911-12.

PAKISTAN: *contd.*Question re: *contd.*

Kashmir ke Sambandh men Shri Jarring ki report.

Vol. I, 87—91.

Migration from West Pakistan.

Vol. I, 124.

Pakistan's propaganda against India.

Vol. I, 549-52.

Passports, seizure of, by Pakistan.

Vol. I, 166-07.

Passports to Pakistan.

Vol. I, 765.

Pilgrimage centres in Pakistan.

Vol. I, 1324—26.

Purvi Pakistan se nikasi.

Vol. I, 1363-64.

Recovery of abducted women.

Vol. I, 747.

River Feni, Pakistan Occupation of.

Vol. I, 1331—33.

Shrines in India and Pakistan.

Vol. I, 1346—47.

Smuggling of foodgrains to East Pakistan.

Vol. I, 899—900.

Statement, Pakistan Foreign Minister's.

Vol. I, 1316-17.

Trade delegation.

Vol. I, 739.

Urban agricultural land for displaced persons.

Vol. I, 1336-37.

PAKISTAN'S PROPAGANDA AGAINST INDIA:

Question re:

Pakistan's propaganda against India.

Vol. I, 549—52.

PALANIANDI, SHRI:

Question by:

Indians in Ceylon.

Vol. I, 1350—53.

— sworn.

Vol. I, 13.

PALANIANDI, SHRI: *contd.*

Supplementary Question by:

Band karkhanon ko puna chaloo karna.

Vol. I, 1345.

Children Film Society.

Vol. I, 754.

Educated Unemployed.

Vol. I, 1343.

Film Institute.

Vol. I, 1335.

Plantation Inquiry Commission.

Vol. I, 753.

Rise in foodgrain prices.

Vol. I, 865.

PALCHOUDHARI, SHRIMATI ILA:

Question by:

Anti-rabies vaccine.

Vol. I, 924-25.

Bharat-Pakistan nahri pani vivad.

Vol. I, 336-37.

Controller of Coal Accounts.

Vol. I, 1125-26.

Corruption cases.

Vol. I, 1157-58.

Export of monkeys.

Vol. I, 1366.

Food scarcity.

Vol. I, 309-10, 859—61.

Import of tractors.

Vol. I, 748-49.

Increase in radio-activity.

Vol. I, 1359-60.

Indian green tea.

Vol. I, 1355-56.

'Liberty' ships.

Vol. I, 318-19.

Production of mica.

Vol. I, 552-53.

Refugees from East Pakistan.

Vol. I, 91—95.

Resolution re thermo-nuclear test explosions.

Vol. I, 1535.

— sworn.

Vol. I, 19.

PALCHOUDHUR, SHRIMATI ILA:

Contd.

Supplementary Question by:

Co-operative farming.

Vol. I, 302-03.

Gavon men bijali lagana.

Vol. I, 886.

Rise in foodgrain prices.

Vol. I, 864.

State Social Welfare Board.

Vol. I, 546.

Trade Centre, New York, Indian.

Vol. I, 117.

PANDE, SHRI C.D.:

Motion on Address by the President.

Vol. I, 195, 217, 218, 219.

— sworn.

Vol. I, 17.

Supplementary Question by:

Bharat Tibet vyapar.

Vol. I, 1331.

Crime in Delhi.

Vol. I, 517.

Displaced persons in Ranchi.

Vol. I, 110.

Educated Unemployed.

Vol. I, 1343, 1344.

Revision of coal prices.

Vol. I, 1113.

Rise in foodgrain prices.

Vol. I, 864.

State trading.

Vol. I, 755.

World youth festival.

Vol. I, 1320.

PANDE, SHRI K. N.:

Industrial Disputes (Amendment) Bill:

Motion to consider.

Vol. I, 1043-45.

— sworn.

Vol. I, 17.

PANDE, SHRI SARJU:

Question by:

Food scarcity.

Vol. I, 309-10, 859-61,

— sworn.

Vol. I, 17.

PANEL OF CHAIRMEN:

Appointment of Pandit Thakur Das Bhargava and Shri Frank Anthony as members of the

Vol. I, 2.

Appointment of Sardar Hukam Singh, Pandit Thakur Das Bhargava, Shri Barman, Shrimati Renu Chakravartty, Shri Frank Anthony and Shri A. M. Thomas as Members of the

Vol. I, 136.

PANGARKAR, SHRI:

— sworn.

Vol. I, 9.

PANIGARHI, SHRI:

Motion on Address by the President.

Vol. I, 283-85, 804.

— sworn.

Vol. I, 16.

Supplementary Question by:

World Youth Festival.

Vol. I, 1320.

PANNA LAL, SHRI:

— sworn.

Vol. I, 18.

PANT, PANDIT G. B.:

Death of Shri T. Prakasham.

Vol. I, 1162.

Motion for Adjournment:

Harassment of Scheduled Caste converts to Buddhism.

Vol. I, 1388-89.

Motion on Address by the President.

Vol. I, 787-805, 806.

PANT, SHRI H. G.:

Death of ———
Vol. I, 854.

— sworn.
Vol. I, 16.

PAPER:

Question re:
Import restrictions.
Vol. I, 103.

Production, paper.
Vol. I, 101-02.

PAPER FACTORY:

Question re:
Kesinga (Orissa), Paper Mill at
Vol. I, 1359.

Orissa, Paper Mills in.
Vol. I, 1328.

Paper and cement factory in
Nepal.
Vol. I, 744-45.

Punaloor Paper Mills Ltd.
Vol. I, 1383.

PAPERS LAID ON THE TABLE:

Annual Report of the Hindustan
Antibiotics Private Ltd. for 1955-
56.
Vol. I, 137.

Annual Report of the Hindustan
Insecticides Private Ltd. for
1955-56.
Vol. I, 137.

Annual Report of Hindustan Ship-
yard Private Ltd. for 1955-56.
Vol. I, 355.

Appropriation Bill, 1957—Assented
to by the President.
Vol. I, 60-61.

Appropriation (No. 2) Bill, 1957—
Assented to by the President.
Vol. I, 60-61.

Appropriation (Railways) Bill, 1957
—Assented to by the President.
Vol. I, 60-61.

Appropriation (Railways) Vote on
Account Bill, 1957—Assented to
by the President.
Vol. I, 60-61.

**PAPERS LAID ON THE TABLE:
contd.**

Appropriation (Vote on Account)
Bill, 1957.
Vol. I, 60-61.

Audit Report (Civil) 1956—Part I.
Vol. I, 573.

Audited Accounts of Delhi Road
Transport Authority for 1954-55.
Vol. I, 355.

Budget Estimates of Damodar
Valley Corporation for 1957-58.
Vol. I, 355.

Companies (Appeals to the Central
Government) Rules, 1957.
Vol. I, 139-40.

Direction No. 63A issued by the
Speaker under the Rules of
Procedure and Conduct of Busi-
ness in Lok Sabha.
Vol. I, 1164.

Estimates Committee:
Sixty-eight Report.
Vol. I, 933.

Explanatory Statement giving
reasons for immediate legislation
by the Industrial Disputes
(Amendment) Ordinance, 1957.
Vol. I, 784-85.

Finance Bill, 1957—Assented to by
the President.
Vol. I, 60-61.

First Statement showing action
taken by Government on various
assurances etc. given during 15th
Session, 1957 of Lok Sabha.
Vol. I, 137.

Foreigners Laws (Amendment)
Bill, 1957—Assented to by the
President.
Vol. I, 61.

Industrial Disputes (Amendment)
Ordinance, 1957.
Vol. I, 79.

Kerala Appropriation Bill, 1957—
Assented to by the President.
Vol. I, 60-61.

Kerala Appropriation (Vote on
Account) Bill, 1957—Assented to
by the President.
Vol. I, 60-61.

PAPERS LAID ON THE TABLE:
contd.

Khadi and Village Industries Commission Rules, 1957.

Vol. I, 138.

Life Insurance Corporation (Amendment) Ordinance, 1957.

Vol. I, 79.

Medicinal and Toilet Preparations (Excise Duties) Rules, 1956.

Vol. I, 574.

Notification making amendment to Administration of Evacuee Property (Central) Rules, 1950—

Vol. I, 1390.

Notifications making amendments to All India Services (Conduct) Rules, 1954.

Vol. I, 929.

Notification making amendments to All India Services (Leave) Rules, 1955.

Vol. I, 928.

Notifications making amendments to All India Services (Provident Fund) Rules, 1955.

Vol. I, 928, 929.

Notifications making amendments to Central Excises Rules, 1954.

Vol. I, 80, 929.

Notifications making amendments to Delhi Motor Vehicles Rules, 1940.

Vol. I, 768-69.

Notification making amendment to Delhi Road Transport Authority (Functions and Duties of the General Manager and Chief Accounts Officer) Rules, 1952.

Vol. I, 79.

Notification making amendments to Displaced Persons (Compensation and Rehabilitation) Rules.

Vol. I, 573-74, 1389-90.

PAPERS LAID ON THE TABLE:
contd.

Notifications making amendments to Employees' Provident Funds Scheme, 1952.

Vol. I, 768.

Notification making amendment to Indian Administrative Service (Recruitment) Rules, 1954.

Vol. I, 929.

Notification making amendment to Indian Police Service (Recruitment) Rules, 1954.

Vol. I, 929.

Notification making amendments to Mining Leases (Modification of Terms) Rules, 1956.

Vol. I, 573.

Notifications making amendments to Representation of the People (Conduct of Elections and Election Petitions) Rules, 1956.

Vol. I, 138-39.

Notification making amendment to the Representation of the People (Preparation of Electoral Rolls) Rules, 1956.

Vol. I, 139.

Notification making amendment to Schedule III-B to the Indian Police Service (Pay) Rules, 1954.

Vol. I, 928-29.

Notifications making amendments to Schedule III-C to the Indian Police Service (Pay) Rules, 1954.

Vol. I, 928, 929.

Notification, together with the Explanatory Note making amendment to the Indian Aircraft Rules, 1937.

Vol. I, 768.

Notifications under the Companies Act, 1956.

Vol. I, 139.

Notification under Essential Commodities Act, 1955.

Vol. I, 137.

Notification under Khadi and Village Industries Commission Act, 1956.

Vol. I, 138.

PAPERS LAID ON THE TABLE:
contd.

- Notifications under National Highways Act, 1956. Vol. I, 79.
- Order under Companies Act, 1956. Vol. I, 1164.
- President's Address: Vol. I, 41.
- Prevention of Corruption (Amendment) Bill, 1957 — Assented to by the President. Vol. I, 60-61.
- Proclamation issued by the President revoking the Proclamation issued by him in respect of Kerala State. Vol. I, 79-80.
- Public Accounts Committee: Twenty-fifth Report. Vol. I, 934.
- Report (1957) of the Tariff Commission on the continuance of protection to Calcium Lactate Industry and Government resolution thereon. Vol. I, 769-70.
- Report (1956) of the Tariff Commission on the continuance of protection to Cocoa Powder and Chocolate Industry and Government resolution and notification thereon. Vol. I, 769-70.
- Results of bye-election held between the 31st July, 1955 and the 31st October, 1956. Vol. I, 138.
- Sea Customs (Amendment) Bill, 1956—Assented to by the President. Vol. I, 61.
- Supplementary Statements Nos. XXII, XIX, XVII, XI, and IV showing action taken by Government on various assurances etc., given during Tenth Session, 1953; Eleventh Session, 1955; Twelfth Session, 1956; Thirteenth Session, 1956 and Fourteenth Session, 1956 of Lok Sabha respectively. Vol. I, 137-38

PARADIP:

- Question re:
Harbour at Paradip. Vol. I, 900-01.

PARMAR, SHRI DEENBANDHU:

- sworn. Vol. I, 15.

PARMAR, SHRI K. U.:

- sworn. Vol. I, 8.

PARULEKAR, SHRI:

- Industrial Disputes (Amendment) Bill:
Consideration of clauses. Vol. I, 1070, 1071, 1073-74, 1078, 79.
- sworn. Vol. I, 8.

PARVATHI KRISHNAN, SHRIMATI:

- Motion on Address by the President. Vol. I, 233.
- Resolution re thermo-nuclear tests explosions. Vol. I, 1536-37, 1540-48.
- sworn. Vol. I, 13.

Supplementary Question by:

- Government of India Press in Kerala. Vol. I, 106.

PASSPORT(S):

- Question re:
Illegal entry into India. Vol. I, 568.
- Pakistan, passports to. Vol. I, 765.
- Pakistan, seizure of passports by. Vol. I, 106-07.

PATEL, SHRI N. N.:

- sworn. Vol. I, 8.

PATEL, SHRI P. R.:

— sworn.

Vol. I, 8.

PATEL, SHRI RAJESWAR:

— sworn.

Vol. I, 7.

PATEL, SHRIMATI MANIBEN:

Motion on Address by the President.
Vol. I, 702-06.

— sworn.

Vol. I, 8.

PATIALA AND EAST PUNJAB STATES UNION:

Question re:

Unemployment in Punjab.
Vol. I, 765-66.

PATIL, SHRI BALA SAHEB:

— sworn.

Vol. I, 9.

PATIL, SHRI NANA:

— sworn.

Vol. I, 9.

PATIL, SHRI S. K.:

Budget Estimates of Damodar Valley Corporation for 1957-58. Laid on the Table.

Vol. I, 355.

— sworn.

Vol. I, 4.

PATIL, SHRI U. L.:

— sworn.

Vol. I, 9.

PATNAIK, SHRI U. C.:

Motion on Address by the President.

Vol. I, 208-17, 239-41.

Resolution re thermo-unclear test explosions.

Vol. I, 1537.

— sworn.

Vol. I, 14.

PATTABHIRAMAN, SHRI:

— sworn.

Vol. I, 13.

Supplementary Question by:

Shree Lanka men Bhartiya.

Vol. I, 725, 726.

PAY COMMISSION:

Resolution re appointment of a Second Pay Commission.

Vol. I, 853-54.

PENSION:

Presentation of Railway Budget, 1957-58:

— system for railway staff.

Vol. I, 162.

PEPPER:

Question re:

Fixation of pepper price.

Vol. I, 926.

PETITION(S):

Presentation of a — re the Press and Registration of Books Act, 1857 and amendment of the Indian Post Offices Rules.

Vol. I, 80.

re presentation of.

Vol. I, 355.

PETROLEUM:

Question re:

Geological Survey of Bikaner Division.

Vol. I, 1142.

Oil and petrol production.

Vol. I, 539-41.

PETROLEUM WORKERS' UNION:

Statement re dispute between Burmah Shell Oil Storage and Distributing Company Ltd., and

Vol. I, 574-76.

PILLAI, SHRI ANTHONY:

Motion for Adjournment:

Removal of certain statues.

Vol. I, 74.

- PILLAI SHRI ANTHONY: contd.**
 Motion for Adjournment: *contd.*
 Strike by Burmah-shell employe-
 es. Vol. I, 75-77, 78.
 — sworn. Vol. I, 13.
 Supplementary Question by:
 Industrial development. Vol. I, 97.
- PILLAI, SHRI THANU:**
 — sworn. Vol. I, 12.
 Supplementary Question by:
 Neiveli Lignite Project. Vol. I, 527.
 Rural housing. Vol. I, 1341.
- PILOTS:**
 Question re:
 Vickers Viscount aircraft. Vol. I, 304.
- PLANTATION COMPANY (IES):**
 Question re:
 Plantation companies. Vol. I, 552.
- PLANTATION ENQUIRY COMMIS-
 SION:**
 Question re:
 Plantation Inquiry Commission. Vol. I, 752-53.
- POCKER SAHIB, SHRI:**
 — sworn. Vol. I, 10.
- POINT OF INFORMATION:**
 Point of information. Vol. I, 766.
- POLICE:**
 Question re:
 Breach of Traffic Regulation. Vol. I, 567-68.
 Crime in Delhi. Vol. I, 516-18.
- POLICE MANUAL:**
 Question re:
 Police Manual. Vol. I, 1144.
- POLITICAL PARTY (IES):**
 Question re:
 Electrol rolls. Vol. I, 543-45.
- POLITICAL PRISONERS:**
 Question re:
 Release of, in Kerala. Vol. I, 1101-05
- PONDICHERRY:**
 Question re:
 Bharati Textile Mills, Pondicher-
 ry. Vol. I, 1362-63.
- PORT(S):**
 Question re:
 Development of — in Kerala. Vol. I, 316-18.
 Exports Risks Insurance Corpora-
 tion. Vol. I, 1327.
 Madras port. Vol. I, 338-39.
 Steps to prevent spread of In-
 fluenza to India. Vol. I, 895-96.
- PORT BLAIR:**
 Question re:
 Municipal Board in Andaman and
 Nicobar Islands. Vol. I, 523-24.
- PORTUGAL:**
 Question re:
 International Court of Justice. Vol. I, 125.
 Samudra tatha Askash kshetra ka
 ulanghan. Vol. I, 1356.
- PORTUGUESE POSSESSIONS IN
 INDIA:**
 Question re:
 Bhartiya rajnitik Quadi, Goa men.
 Vol. I, 740-42.

POST OFFICE:

Question re:
Bangalore City Post Office.
Vol. I, 907-08.

POST OFFICE RULES, INDIAN:

Presentation of a petition re Press
and Registration of Books Act,
1867 and amendment of —.
Vol. I, 80.

POSTAGE:

Question re:
Books, postage on.
Vol. I, 338.

POSTAL EMPLOYEES:

See "Employee(s), Postal".

POSTAL RATES:

Presentation of General Budget,
1957-58.
Changes in —.
Vol. I, 497-99.

POSTS AND TELEGRAPHS:

Question re:
Bangalore, Postal establishments
at.
Vol. I, 353.

Dak Vibhag ke division.
Vol. I, 906-07.

Naye dak tatha tar ghar.
Vol. I, 921.

Mysore P. & T. Administrative
Circle in.
Vol. I, 878-79.

Posts and Telegraphs Department
Museum.
Vol. I, 344.

Reorganisation of Posts and Tele-
graphs circle.
Vol. I, 877.

**POST-WAR RECONSTRUCTION
FUND:**

Question re:
Post-war Reconstruction Fund.
Vol. I, 1161.

PRABHAKAR, SHRI NAVAL:

General discussion on the Railway
Budget, 1957-58.
Vol. I, 1204.

Question by:
Admission in Delhi schools.
Vol. I, 515-16.

Angrezi-Hindi shabadkosh.
Vol. I, 536-38.

Delhi men pani ki kami.
Vol. I, 321-23.

Displaced Persons Colonies in
Delhi.
Vol. I, 731-34.

Vishwa-Bharati.
Vol. I, 1117.

— sworn.
Vol. I, 20.

Supplementary Question by:
Gavon men bijali lagana.
Vol. I, 887.

Shankar Market.
Vol. I, 108.

PRAGI LAL, CH.:
— sworn.
Vol. I, 108.

PRAKASAM, SHRI T.:
Death of —.
Vol. I, 1162-64.

PRASAD, SHRI MAHADEO:
— sworn.
Vol. I, 17.

PRESIDENT'S ADDRESS:

Achievements by Community Deve-
lopment Projects.
Vol. I, 55.

(In Hindi). 45.
Achievements by National Exten-
sion Service Blocks.
Vol. I, 55.

(In Hindi). 45.

Foreign Exchange.
Vol. I, 55.
(In Hindi). 46.

Housing.
Vol. I, 56.
(In Hindi). 46-47.

PRESIDENT'S ADDRESS: contd.

India's policy and world peace.
Vol. I, 59-60.
(In Hindi) 50-52.

Implementation of Second Five
Year Plan.

Vol. I, 52-54.
(In Hindi) 42-44.

Kashmir.

Vol. I, 58.
(In Hindi). 48-49.

— Laid on the Table.

Vol. I, 41.

Motion on Address by the Presi-
dent.

Vol. I, 168-292, 356-464, 578-718,
784-806, 843-53.

Nuclear and thermo-nuclear tests.

Vol. I, 58-59.
(In Hindi). 49-50.

President's Address.

Vol. I, 41-60.

Relations with foreign countries.

Vol. I, 57.
(In Hindi). 47-48.

Shipyards construction and ship-
building at Visakhapatnam.

Vol. I, 56.
(In Hindi). 46.

Situation in Middle East.

Vol. I, 57-58.
(In Hindi). 48.

States undertakings.

Vol. I, 55.
(In Hindi). 45-46.

Suez Canal, reopening of.

Vol. I, 57-58.
(In Hindi). 48.

Tributes to martyrs.

Vol. I, 59.
(In Hindi). 50.

PRESIDENT'S ASSENT TO BILL:

Appropriation Bill, 1957—Laid on
the Table.

Vol. I, 60-61.

Appropriation (No. 2) Bill, 1957—
Laid on the Table.

Vol. I, 60-61.

Appropriation (Railways) Bill, 1957
—Laid on the Table.

Vol. I, 60-61.

**PRESIDENT'S ASSENT TO BILLS:
contd.**

Appropriation (Railways) Vote on
Account Bill, 1957—Laid on the
Table.

Vol. I, 60-61.

Appropriation (Vote on Account)
Bill, 1957—Laid on the Table.

Vol. I, 60-61.

Finance Bill, 1957—Laid on the
Table.

Vol. I, 60-61.

Foreigners Jaws (Amendment)
Bill, 1957—Laid on the Table.

Vol. I, 60-61.

Kerala Appropriation Bill, 1957—
Laid on the Table.

Vol. I, 60-61.

Kerala Appropriation (Vote on
Account) Bill, 1957—Laid on the
Table.

Vol. I, 60-61.

Prevention of Corruption (Am-
endment) Bill, 1957—Laid on the
Table.

Vol. I, 60-61.

Sea customs (Amendment) Bill,
1957—Laid on the Table.

Vol. I, 60-61.

**PRESIDENT'S PROCLAMATION RE
KERALA:**

Proclamation issued by the Presi-
dent revoking the proclamation
issued by him in respect of Kerala
State—Laid on the Table.

Vol. I, 79-80.

**PRESS AND REGISTRATION OF
BOOKS ACT, 1867:**

Presentation a petition *re* — and
amendment of the Indian Post
Office Rules.

Vol. I, 80.

PRESS, GOVERNMENT OF INDIA:

Question *re*:

Kerala, Government of India Press
in.

Vol. I, 105-06.

**PREVENTION OF CORRUPTION
(AMENDMENT) Bill, 1957:**

See under "Bill(s)".

PRICE(S):

Calling Attention to Matter of Urgent Public Importance:

Rise in food —. Vol. I, 140-48.

Sugarcane —. Vol. I, 1164-67.

Motion for Adjournment: — of sugarcane. Vol. I, 571-73.

Presentation of General Budget, 1957-58: Increase in, of foodgrains etc. Vol. I, 465-66.

Question re:

Coconut. Vol. I, 899.

Fixation of pepper price. Vol. I, 926.

Import restrictions. Vol. I, 102-03.

'Liberty' ships. Vol. I, 318.

Raw Jute, prices of. Vol. I, 869-72.

Revision of Coal Prices. Vol. I, 1112-13.

Rise in Foodgrains prices. Vol. I, 861-67.

Transportation of raw jutes. Vol. I, 1315-16.

Uniform Coal price. Vol. I, 528.

PRINCIPALS:**Question re:**

Higher Secondary Schools in Delhi, Principals of. Vol. I, 1140-41.

PRISONER(S), POLITICAL:**Question re:**

Release of — in Kerala. Vol. I, 1101-05.

PRIVATE SECTOR:**Question re:**

Optical Glass Plant. Vol. I, 116.

PRODHAN, SHRI B. C.:

— sworn. Vol. I, 14.

PRODUCTION:

Presentation of General Budget, 1957-58.

Agricultural —. Vol. I, 466-67.

Industrial —. Vol. I, 467.

President's Address:

Foodgrains, — of. Vol. I, 54-55.
(In Hindi). 44-45.

Question re:

Ghee. Vol. I, 923.

Handloom industry. Vol. I, 756.

Mica, production of. Vol. I, 552-53.

Neiveli Lignite Project. Vol. I, 527.

Oil and petrol production. Vol. I, 539-41.

Sugar export. Vol. I, 330-31.

PROVIDENT FUND, EMPLOYEES:**Question re:**

Employees Provident Fund. Vol. I, 1365.

PROVISIONAL COLLECTION OF TAXES (TEMPORARY AMENDMENT) BILL:

See under "Bill(s)".

PUBLIC ACCOUNTS COMMITTEE:

See under "Committee(s), Parliamentary".

PUBLIC CALL OFFICE(S):**Question re:**

Public Call Office. Vol. I, 802-03.

PUBLIC EXPENDITURE:**Question re:**

High Powered Committee on. Vol. I, 518-20.

PUBLIC SECTOR:

Question re:
Optical Glass Plant. Vol. I, 116.

PUBLIC SERVICES (QUALIFICATIONS AND RECRUITMENT) COMMITTEE:

Question re:
Report of,——. Vol. I, 1149.

PUBLICITY LITERATURE:

Question re:
Publicity literature. Vol. I, 1322-24.

PUNALOOR PAPER MILLS LTD.:

Question re:
Punaloor Paper Mills Ltd. Vol. I, 1383.

PUNJAB:

Question re:
Ambar Charkha training centres. Vol. I, 1380.

Bhakra Nangal Dam. Vol. I, 873-75.

Cement shortage. Vol. I, 1364.

Colombo Plan. Vol. I, 1155-56.

Community project in Gurdaspur District (Punjab). Vol. I, 917-18.

Community projects in, Vol. I, 348-49.

Community radio sets in, Vol. I, 764.

Dilli men pani ki kami. Vol. I, 321-22.

Evacuee houses in, Vol. I, 1361.

Handloom industry. Vol. I, 756-57.

National Highways in, Vol. I, 918.

Recovery of abducted women. Vol. I, 747.

PUNJAB—contd.

Question re—contd.
Tube-well in, Vol. I, 319-21.

Unemployment in, Vol. I, 765-66.

Welfare of Scheduled Castes. Vol. I, 1143.

PUNNOOSE, SHRI:

Calling Attention to Matter of Urgent Public Importance:
Rise in food prices. Vol. I, 147.

Motion on Address by the President. Vol. I, 652.

— sworn. Vol. I, 10.

Supplementary Question by:

Aerodrome at Kozhikode. Vol. I, 334.

Bharka Nangal Dam. Vol. I, 874.

Kerala, Fair Price Shops in. Vol. I, 883.

Kerala, Government of India Press in. Vol. I, 106.

Outlay for Kerala State in the Second Five Year Plan. Vol. I, 743.

P. & T. Administrative Circle in Mysore. Vol. I, 878.

Paper production. Vol. I, 102.

Shree Lanka men Bhartiya. Vol. I, 726.

Wagon building scheme. Vol. I, 300.

Q

QUTAB MINAR:

Question re:
Qutab Minar. Vol. I, 568-69.

R

RADHA RAMAN, SHRI:

Question by:

Accommodation for minority
community.

Vol. I, 1377.

Admission in Delhi schools.

Vol. I, 5 15-16.

Aircraft of Indian Airlines Cor-
poration.

Vol. I, 341.

Delhi, crime in.

Vol. I, 516-18.

Delhi, Displaced persons colonies
in.

Vol. I, 731-34.

Delhi, hailstorm-damage in.

Vol. I, 344-45.

Delhi, Master Plan for.

Vol. I, 872-73.

Delhi, shortage of electric power
in.

Vol. I, 903.

Dilli men pani ki kami.

Vol. I, 321-23.

Election petitions.

Vol. I, 566-67.

Exploration of mineral oil.

Vol. I, 567.

Food scarcity.

Vol. I, 309-10, 859-60.

H. T. 2 trainer aircraft.

Vol. I, 562.

India Office Library.

Vol. I, 1108-09.

Indo-Pakistan border.

Vol. I, 1357.

Life Insurance Business.

Vol. I, 559-60.

Life Insurance Corporation.

Vol. I, 1099-1101.

Minorities Commissioners.

Vol. I, 1152.

Officers, seniority of Class I.

Vol. I, 1144-45.

RADHA RAMAN, SHRI contd.

Question by: contd.

Pakistani Nationals, immigration
of.

Vol. I, 1132.

Wage Board of working journa-
lists.

Vol. I, 761.

Wagon building scheme.

Vol. I, 305-06.

World Youth Festival.

Vol. I, 1318—21.

Zonal councils.

Vol. I, 1139.

Resolution re thermo-nuclear test
explosions.

Vol. I, 1537.

— sworn.

Vol. I, 19.

Supplementary Question by:

Pakistan, pilgrimage centres in.

Vol. I, 1325.

Stationon par shikayat pustaken.

Vol. I, 890.

Steps to prevent spread of In flu-
enza to India.

Vol. I, 898.

RADHAMOHAN, SHRI:

— sworn.

Vol. I, 17.

RADIATION:

Question re:

Effect of radiation.

Vol. I, 1360-61.

RADIO, ALL INDIA:

Question re:

Sanskrit programmes in,

Vol. I, 123.

Women Programme Executives in,

Vol. I, 1383.

RADIO RECEIVING STATION:

Question re:

Trivandrum, Radio Receiving Sta-
tion at.

Vol. I, 1355.

RADIO-ACTIVE MINERALS:

Question re:

Radio-Active minerals.

Vol. I, 1328-30.

RADIO-ACTIVITY:

Question re:

Increase in radio-activity.

Vol. I, 1359-60.

RADIO SETS:

Question re:

Punjab, Community radio sets in,

Vol. I, 764.

RAGHUBIR SAHAI, SHRI:

Motion on Address by the President.

Vol. I, 243-47.

— sworn.

Vol. I, 16.

RAGHUNATH SINGH, SHRI:

Calling Attention to the Matter of Urgent Public Importance.

Go-slow action of telegraph workers.

Vol. I, 1390-91.

General discussion on the Railway Budget, 1957-58.

Vol. I, 1199, 1203.

Question by:

Bandron ki mritiyu.

Vol. I, 535-36.

Bhartiya jahazon dwara Suez nahar ka upyog.

Vol. I, 349.

Bhartiya Vayusena ka laapata Dacota.

Vol. I, 1161-62.

Britain men bhartiya vidyarthiyon ke liye nivassathan.

Vol. I, 1134-35.

Calcutta-Mangalore Coastal Canal.

Vol. I, 927.

Chori se sona laana.

Vol. I, 1146.

Dakota crash in Assam.

Vol. I, 926-27.

RAGHUNATH SINGH, SHRI: contd.

Question by: contd.

Elephanta ki gufain.

Vol. I, 1140.

Genetic analysis in Travancore.

Vol. I, 1374-75.

Goa men Bharatiya Rajnaitik Qaidi.

Vol. I, 740-42.

Indians in Burma.

Vol. I, 1366-67.

International Court of Justice.

Vol. I, 125.

Naval Air Force.

Vol. I, 556.

Oil Company in Assam, New.

Vol. I, 1132.

Pakistan, Canal Water dues from.

Vol. I, 340.

Pakistan's propoganda against India.

Vol. I, 549-50.

Railway ke pahiyon ke seton ki khareed.

Vol. I, 925.

Rajasthan men talak ka sarvekshan.

Vol. I, 1116-17.

Shri Lanka men Bhartiya.

Vol. I, 723-26.

Suez nahar se gujarne wale jahaz.

Vol. I, 103-105.

Thefts in Calcutta Dock Area.

Vol. I, 880-81.

U.S. Lend lease silver, return of.

Vol. I, 560-61.

World Leprosy Congress.

Vol. I, 907.

Resolution re thermo-nuclear test explosions.

Vol. I, 1528, 1534.

— sworn.

Vol. I, 17.

Supplementary Question by:

'Liberty' ships.

Vol. I, 319.

Steel re rolling mills.

Vol. I, 1124.

RAGHUNATH SINGHJI, SHRI:

— sworn. Vol. 1, 16.

RAGHURAMAIAH, SHRI:

— sworn. Vol. I, 5.

RAHMAN, SHRI HIFZUR:

— sworn. Vol. I, 16.

RAI, SHRI KHUSHWAQT:

Calling attention to matter of Urgent Public Importance. Sugarcane prices. Vol. I, 1164.

Motion on Address by the President. Vol. I, 238.

— sworn. Vol. I, 18.

RAIL-SEA COORDINATION COMMITTEE:

Question re: Uniform coal price. Vol. I, 528.

RAILWAYS:

Question re: Reserved posts in, Vol. I, 354.

RAILWAY ACCIDENT(S):

Motion for Adjournment: Government's decision re Report on Mehbubnagar— Vol. I, 131—36.

Presentation of Railway Budget, 1957-58. Train accidents. Vol. I, 162.

Question re: Tuticorin Express accident. Vol. I, 898.

RAILWAY BRIDGE(S):

Question re: Hyderabad Railway Bridges Inspection Committee. Vol. I, 908.

RAILWAY BUDGET:

See "Budget, Railway".

RAILWAY CLAIM(S):

Question re: Railway par dave. Vol. I, 353.

RAILWAY COACH(ES):

Question re: Wagon building scheme. Vol. I, 306.

RAILWAY, CORRUPTION IN:

Question re: Corruption on Railways. Vol. I, 354.

RAILWAY, EASTERN:

Question re: Railway men bharti. Vol. I, 927-28.

RAILWAY EMPLOYEES:

See "Employee(s), Railway".

RAILWAY EQUIPMENT COMMITTEE:

Question re: Wagon building scheme. Vol. I, 305-06.

RAILWAY FARES AND FREIGHTS:

Presentation of General Budget, 1957-58: Tax on Railway passenger fares. Vol. I, 497.

Presentation of Railway Budget, 1957-58: Concessions to blind passengers and T. B. patients. Vol. I, 156.

New freight charges. Vol. I, 154-55.

RAILWAY FREIGHT STRUCTURE ENQUIRY COMMITTEE:

Question re: Uniform coal price. Vol. I, 528.

RAILWAY GOODS TRAFFIC:

- Presentation of Railway Budget, 1957-58:
 Enhancement of supplementary charge on goods and parcels traffic.
 Vol. I, 155.

RAILWAY LEVEL CROSSING:

- Question re:
 Cuttack Station, level crossing at:
 Vol. I, 920-21.

RAILWAY LINE(S):

- Presentation of Railway Budget, 1957-58:
 Construction and survey work.
 Vol. I, 157-60.

- Question re:
Dungurpur-Baswara-Ratlam rail sampark.
 Vol. I, 345-46.

- Howrah-Kharagpur line, electrification of.
 Vol. I, 342.

- Kerala, railway lines in.
 Vol. I, 326-27.

- Khandwa-Hinguli rail link.
 Vol. I, 315-16.

- Madras-Arkonam railway line, electrification of.
 Vol. I, 343.

- Muzaffarpur-Darbhanga rail line.
 Vol. I, 904-05.

- Nirmali and Supaul stations, restoration of railway line between.
 Vol. I, 916.

- Panipat-Jind, and Narwana-Kurukshetra lines, Passenger Trains on.
 Vol. I, 901.

- Ramagrundam-Nizamabad rail link.
 Vol. I, 339-40.

- Ratlam aur Godhra railway line.*
 Vol. I, 332.

RAILWAY LINE(S): contd.

- Question re: contd.
 Salem-Bangalore railway line.
 Vol. I, 875-77.
 Sambalpur-Titilagarh railway line.
 Vol. I, 327-28.
Ujjain-Indore rail sampark.
 Vol. I, 341-42.

RAILWAY LOCOMOTIVE(S):

- Question re:
 Import of locomotives.
 Vol. I, 898.

RAILWAY, NORTH EASTERN:

- Question re:
 Nirmali and Supaul stations, restoration of railway line between.
 Vol. I, 916.
 Passenger Amenities on,
 Vol. I, 346-47.
 Trains on N. E. Railway, late running of.
 Vol. I, 915-16.
 Shifting of N. E. Railway Divisional Office.
 Vol. I, 925.

RAILWAY, NORTHERN:

- Question re:
 Anti-Corruption Organisation on,
 Vol. I, 349-50.

RAILWAY PASSENGER AMENITY-(IES):

- Presentation of Railway Budget, 1957-58.
 Passenger amenities.
 Vol. I, 160-61.

- Question re:
 North Eastern Railway, passenger amenities on.
 Vol. I, 346-47.

RAILWAY PASSENGER FARES BILL:

- See under "Bill(s)".

RAILWAY SLEEPER(S):

Presentation of Railway Budget,
1957-58.

Procurement of sleepers etc.
Vol. I, 161.

RAILWAY, SOUTH-EASTERN:

Question re:
Howrah-Kharagpur line, electrifi-
cation of.
Vol. I, 342.

RAILWAY STATION(S):

Question re:
Bikaner,
Vol. I, 911.

Opening of new stations.
Vol. I, 883-84.

Station on par shikayat pustaken.
Vol. I, 889-90.

Ticketless travel.
Vol. I, 922-23.

RAILWAY SUBURBAN SERVICES:

Question re:
Suburban railway services.
Vol. I, 909-10.

RAILWAY TICKETLESS TRAVEL:

Question re:
Ticketless travel.
Vol. I, 922-23.

RAILWAY TRAIN(S):

Question re:
*Bikaner aur Jaipur ke beech sa-
vari gari ka chalaya jana.*
Vol. 925-26.

N. E. Railway, late running of
trains on.
Vol. I, 915-16.

Passenger trains on Panipat-Jind
and Narwana-Kurukshetra
lines.
Vol. I, 901.

Revision of train timings.
Vol. I, 914-15.

Tuticorin Express accident.
Vol. I, 898.

RAILWAY TRAIN TIMINGS:

Question re:
Revision of train timings.
Vol. I, 914-15.

RAILWAY WAGON(S):

Question re:
*Bikaner Railway Division ke
dibbe.*
Vol. I, 901-02.

RAILWAY WEEK CELEBRATIONS:

Question re:
—
Vol. I, 335.

RAILWAY, WESTERN:

Question re:
Dave, Railway par.
Vol. I, 353.

Railway employees on,
Vol. I, 918-19.

Stenographers in,
Vol. I, 919-20.

RAILWAY WHEELS:

Question re:
*Khareed, railway ke pahiyon ke
seton ki.*
Vol. I, 925.

RAILWAY WORKSHOP:

Question re:
*Manduadeeh men railway work-
shop.*
Vol. I, 904.

RAJ BAHADUR, SHRI:

Annual Report of Hindustan Ship-
yard Private Ltd. for 1955-56—
Laid on the Table.
Vol. I, 355.

Audited Accounts of Delhi Road
Transport Authority for 1954-55—
Laid on the Table.
Vol. I, 355.

Notification making amendment to
the Delhi Road Transport Autho-
rity (Functions and Duties of the
General Manager and Chief
Accounts Officer) Rules, 1952—
Laid on the Table.

Vol. I, 79.

RAJ BAHADUR, SHRI: contd.

Notification under the National Highways Act, 1956—Laid on the Table.

Vol. I, 79.

— sworn.

Vol. I, 4.

RAJGHAT:

Question re:

Gandhi Samadhi.

Vol. I, 734-35.

RAJASTHAN:

Question re:

Aphim

Vol. I, 1158-59.

Bhakra Nangal Dam.

Vol. I, 873-75.

Post-war reconstruction fund.

Vol. I, 1161.

Rajasthan men talak ka sarveksan.

Vol. I, 1116-17.

Soldiers' homes in,

Vol. I, 1130-31.

Train timings, revision of.

Vol. I, 914-15.

Tube-wells in,

Vol. I, 915.

Unemployment in,

Vol. I, 1382-83.

RAJIAH, SHRI:

— sworn.

Vol. I, 6.

RAJU, SHRI D. S.:

— sworn.

Vol. I, 5.

RAJU, SHRI V.:

Election of the Speaker.

Vol. I, 35-36.

General discussions on the Railway Budget, 1957-58.

Vol. I, 1239-45.

Motion for Adjournment:

Removal of certain statues.

Vol. I, 72, 73, 75.

RAJU, SHRI V.: contd.

Motion on Address by the President.

Vol. I, 440-41.

Resolution re thermo-nuclear test explosions.

Vol. I, 1502-03, 1553-58, 1574.

— sworn.

Vol. I, 5.

Supplementary Question by:

Electoral rolls.

Vol. I, 544.

Unemployment.

Vol. I, 727.

RAM GARIB, SHRI. /

— sworn.

Vol. I, 18.

RAM KRISHAN, SHRI:

General discussion on the Railway Budget, 1957-58.

Vol. I, 1259-62.

— sworn.

Vol. I, 15.

RAM SARAN, SHRI:

— sworn.

Vol. I, 16.

RAM SUBHAG SINGH, DR.:

Business of the House.

Vol. I, 168.

— sworn.

Vol. I, 7.

Motion for Adjournment:

Government's decision re report on Mehabubnagar Railway Accident.

Vol. I, 135.

Motion on Address by the President.

Vol. I, 367-74.

Supplementary Question by:

Kosi embankments.

Vol. I, 300-01.

Tube-well in Punjab.

Vol. I, 320.

RAMAGRUNDAM:

Question re:

Ramagrundam-Nizamabad rail
link.

Vol. I, 339-40.

RAMAM, SHRI:

— sworn.

Vol. I, 5.

RAMANAND SHASTRI, SWAMI:

— sworn.

Vol. I, 18.

RAMANANDA TIRTHA, SWAMI:General discussion on the Railway,
Budget, 1957-58.

Vol. I, 1287-92.

Motion to Address by the Presi-
dent.

Vol. I, 409-14.

RAMASWAMY, SHRI K. S.:

— sworn.

Vol. I, 13.

RAMASWAMY, SHRI P.:

— sworn.

Vol. I, 6.

RAMASWAMY, SHRI S. V.:Calling Attention to Matter of
Urgent Public Importance:
Rise in food prices.

Vol. I, 140, 147.

Question by:

Bharat Pakistan nahri pani vivad.

Vol. I, 336-37.

Consul-General's Office, New York

Vol. I, 112-14.

Handloom Products.

Vol. I, 98-99.

Madras-Arkonam Railway line,
electrification of.

Vol. I, 343.

Madras port.

Vol. I, 338-39.

Neiveli Lignite Project.

Vol. 525-28.

RAMASWAMY, SHRI S. V.: contd.

Question by:

Ordnance factories, surplus skil-
led labour in.

Vol. I, 1137-38.

Pakistan, Canal Water dues from

Vol. I, 349

Salem-Bangalore railway line.

Vol. I, 875-77.

Sethu Samudaram Project.

Vol. I, 312-15.

— sworn.

Vol. I, 12.

Sterling Balances.

Vol. I, 548-49.

Trade Centre, New York, Indian.

Vol. I, 116-17.

U.S. Lend-lease silver, return of.

Vol. I, 560-61.

War surplus depots.

Vol. I, 1129.

Supplementary Question by:

Museum, Calcutta, Indian.

Vol. I, 547.

Neiveli Lignite Project.

Vol. I, 527.

RAMESHWAR RAO, SHRI:

— sworn.

Vol. I, 6.

RAMPURE, SHRI:

— sworn.

Vol. I, 13.

RANBIR SINGH, SHRI:

— sworn.

Vol. I, 15.

RANCHI:

Question re:

Displaced persons in,

Vol. I, 109-10.

RANE, SHRI:

Question re:

— sworn.

Vol. I, 9.

RANGA, SHRI:Coal Bearing Areas (Acquisition
and Development) Bill:

Consideration of clauses.

Vol. I, 933.

RANGA, SHRI: contd.

Motion for Adjournment:

Price of sugarcane. Vol. I, 572.

— sworn. Vol. I, 5.

Supplementary Question by:

Janta insurance policy. Vol. I, 1115.

Prices of raw jute. Vol. I, 871-72.

Rural housing. Vol. I, 1340, 1341.

Trade delegation. Vol. I, 739.

Unemployment. Vol. I, 728.

RANGARAO, SHRI:

— sworn. Vol. I, 12.

RAO, SHRI D. V.:

— sworn. Vol. I, 6.

RAO, SHRI E. M.:

— sworn. Vol. I, 6.

RAO, SHRI HANUMANTH:

— sworn. Vol. I, 767.

RAO, SHRI R. J. :

— sworn. Vol. I, 14.

RAO, SHRI RAJAGOPALA:

— sworn. Vol. I, 5.

RAO, SHRI T. B. VITTAL:

Business of the House. Vol. I, 771.

Central Sales Tax (Amendment) Bill:

Motion for leave to introduce. Vol. I, 1394.

Coal bearing areas (acquisition and development) Bill:

Motion to consider. Vol. I, 809-12.

Consideration of clauses. Vol. 972, 973.

RAO, SHRI T. B. VITTAL: contd.

Industrial Disputes (Amendment) Bill:

Consideration of clauses. Vol. I, 1071, 1072-73, 1085-86.

Motion on Address by the President:

Vol. I, 232--33, 805.

National Food and Agriculture Organisation Liaison Committee; motion *re* election to.

Vol. I, 149.

Question by:

Coal mine workers. Vol. I, 117—20.

Coal mines, safety measures in. Vol. I, 1317-18.

Coal price, uniform. Vol. I, 528-29.

Coal washing plant at Kargali. Vol. I, 1109—11.

Employees Provident Fund. Vol. I, 1365.

Food scarcity. Vol. I, 309-10, 859—61.

Hyderabad Railway Bridges Inspection Committee.

Vol. I, 908.

Industrial Committee on Mines. Vol. I, 735-36.

Khandwa-Hinguli rail link. Vol. I, 315-16.

Labour Conference, Indian. Vol. I, 114-15.

Law Commission. Vol. I, 555.

Newton-Chikli and Amiabab collieries.

Vol. I, 1358.

Posts and Telegraphs Circles, re-organisation of.

Vol. I, 877.

Ramagrundam, Nizamabad rail link.

Vol. I, 339-40.

Salem Bangalore railway line. Vol. I, 875—77.

Silver Refinery. Vol. I, 1136.

RAO, SHRI T. B. VITTAL: contd.

Question by: contd.

Tungabhadra shutter manufacturing factory.

Vol. I, 99—101.

— sworn.

Vol. I, 6.

Supplementary question by:

Burra Dhemu coal mine.

Vol. I, 751, 752.

Coal production, cost structure of.

Vol. I, 1106-07.

Compensatory allowance, grant of.

Vol. I, 1128.

Industrial Committee on Inland Transport Services.

Vol. I, 757.

Industrial development:

Vol. I, 97.

Jai Ballabh.

Vol. I, 891.

Neiveli Lignite Project.

Vol. I, 527.

P. & T. Administrative Circle in Mysore.

Vol. I, 878.

Plantation Inquiry Commission.

Vol. I, 752.

Research in Engineering and Technology.

Vol. I, 542.

Rural housing.

Vol. I, 1342.

Sethu Samudaram Project.

Vol. I, 314.

Technological Institute, American assistance for Higher.

Vol. I, 1111.

Technological Institute, Higher.

Vol. I, 530-531.

RATLAM:

Question re:

Rail sampark, Dungurpur-Baswara-Retlam.

Vol. I, 345-46.

Railway line, Ratlam aur Godhra.

Vol. I, 332.

Railway par dave.

Vol. I, 353.

RATLAM—contd.

Question re: contd.

Stationon par shikayat pustaken.

Vol. I, 889-90.

RAUT, SHRI BHOLA:

— sworn:

Vol. I, 6.

RAY, SHRIMATI RENUKA:

Motion on Address by the President.

Vol. I, 458—64.

— sworn:

Vol. I, 19.

RECRUITMENT:

Question re:

Railway men bharti.

Vol. I, 927-28.

Seniority of Class I Officers.

Vol. I, 1144-45.

RED FORT:

Question re:

Red Fort.

Vol. I, 1157.

REDDY, SHRI BALI:

— sworn:

Vol. I, 5.

REDDY, SHRI K. C.:

— sworn.

Vol. I, 4.

REDDY, SHRI L. N.:

— sworn:

Vol. I, 5.

REDDY, SHRI NAGI:

Question by:

Food scarcity.

Vol. I, 309-10, 859—61.

— sworn:

Vol. I, 5.

REDDY, SHRI NARAPA:

— sworn:

Vol. I, 3.

REDDY, SHRI RAMAKRISHNA:

— sworn:

Vol. I, 5.

REDDY, SHRI RAMMI:

General discussion on the Railway Budget, 1957-58

Vol. I, 1451-56.

— sworn.

Vol. I, 5.

REDDY, SHRI VISWANATHA:

Presentation of a petition re Press and Registration of Books Act, 1867 and amendment of the Indian Post Office Rules.

Vol. 1,80.

— sworn.

Vol. I, 5.

REFINANCE CORPORATION:Presentation of General Budget, 1957-58:
Loans to,

Vol. I, 472-73.

Question re:

Refinance Corporation.

Vol. I, 521-23.

REFINERY, SILVER:

Question re:

Silver Refinery.

Vol. I, 1136.

REFUGEE(S):

See "Displaced Person(s)".

REGIONAL LANGUAGE:

Question re:

Maithili as regional language.

Vol. I, 564.

REHABILITATION:

Notifications making amendments to the Displaced Persons (Compensation and Rehabilitation) Rules, 1952—Laid on the Table.

Vol. I, 1389-90.

Notification making amendment to the Displaced Persons (Compensation and Rehabilitation) Rules, 1955—Laid on the Table.

Vol. I, 573-74.

REHABILITATION—contd.

Question re:

Bihar, displaced persons in.

Vol. I, 1373.

Hindustan Steel Ltd., Rourkela.

Vol. I, 538-39.

Kosi embankments.

Vol. I, 300-01.

REPORT(S):

Annual — of the Hindustan Antibiotics Private Ltd. for 1955-56—Laid on the Table.

Vol. I, 137.

Annual — of the Hindustan Insecticides Private Ltd. for 1955-56—Laid on the Table.

Vol. I, 137.

Annual — of Hindustan Shipyard Private Ltd. for 1955-56—Laid on the Table.

Vol. I, 355.

Estimates Committee:

Sixty-eighth Report—Laid on the Table.

Vol. I, 933.

Motion for adjournment:

Government's decision re — on Mehbubnagar Railway accident.

Vol. I, 131-36.

Public Accounts Committee:

Twenty-fifth Report—Laid on the Table.

Vol. I, 934.

— (1957) of the Tariff Commission on continuance of protection to Calcium Lactate Industry and Government resolution thereon—Laid on the Table.

Vol. I, 769-70.

— (1956) of the Tariff Commission on the continuance of protection to the Cocoa Powder and Chocolate Industry and Government resolution and notification thereon—Laid on the Table.

Vol. I, 769-70.

REPRESENTATION OF THE PEOPLE (CONDUCT OF ELECTIONS AND ELECTION PETITIONS) RULES

Notification making amendments to —, 1956—Laid on the Table.
Vol. I, 138-39.

REPRESENTATION OF THE PEOPLE (PREPARATION OF ELECTORAL ROLLS) RULES:

Notifications making amendments to the —, 1956—Laid on the Table.
Vol. I, 139.

RESEARCH:

Question re:
Engineering and Technology, research in.
Vol. I, 541-42.

RESERVE BANK OF INDIA (AMENDMENT) BILL:

"See under "Bill(s)".

RESOLUTION:

— re appointment of a Second Pay Commission.
Vol. I, 853-54.
— re thermo-nuclear test explosions. (*Adopted*).
Vol. I, 1502-78.

REVENUE DEFICIT:

Presentation of General Budget, 1957-58:
Increase in,
Vol. I, 470-71.

RICE: -

Question re:
Kerala, Fair Price Shops in.
Vol. I, 880-81.

RICE GODOWN(S):

Question re:
Cannanore, rice godowns in.
Vol. I, 923.

RIVER VALLEY PROJECT(S):

Question re:
National Construction Corporation.
Vol. I, 337-38.

RIVER VALLEY PROJECT(S): contd.

Question re: contd.

Supply of power from,
Vol. I, 909.

ROY, SHRI BIREN:

Provisional Collection of Taxes (Temporary Amendment) Bill:
Motion to consider.
Vol. I, 1011-12.

— sworn.
Vol. I, 19.

Supplementary question by:

Air services.
Vol. I, 308.

Educated unemployed.
Vol. I, 1344.

Oil and petrol production.
Vol. I, 540.

Optical Glass Plant.
Vol. I, 116.

Suez Neher se guzarne wale jahaz.
Vol. I, 104-05.

Technological Institute, Higher.
Vol. I, 530.

Television
Vol. I, 112.

Unemployment.
Vol. I, 729.

ROY, SHRI BISHWANATH:

General discussion on the Railway Budget, 1957-58.
Vol. I, 1485-94.

Question by:

Animal husbandry.
Vol. I, 906.

Calcutta Mangalore Coastal Canal.
Vol. I, 927.

Cement scarcity.
Vol. I, 328-30.

Food scarcity.
Vol. I, 309-10, 859-61.

Oil and petrol production.
Vol. I, 539-41.

Oil Company in Assam, New.
Vol. I, 1132.

Optical Glass Plant.
Vol. I, 115-16.

ROY, SHRI BISHWANATH: contd.Question by: *contd.*Stations, opening of new.
Vol. I, 883-84.— sworn.
Vol. I, 17.**RUBBER:**Question re:
Plantation Inquiry Commission.
Vol. I, 752-53.**RULES OF PROCEDURE AND
CONDUCT OF BUSINESS IN LOK
SABHA:**Direction No. 63A issued by the
Speaker under the —, —Laid
on the Table.
Vol. I, 1164.**RULING:**By Mr. Speaker (Shri M. A.
Ayyangar):Copies of Bill should be made
available to hon. members
before the Motion for leave to
introduce a Bill is made in the
House.

Vol. I, 1393-94.

RUMANIA:Question re:
State trading.
Vol. I, 755.**RUNGSUNG SUIISA, SHRI:**— sworn.
Vol. I, 20.**RUP NARAIN, SHRI:**General discussion on the Railway
Budget, 1957-58.
Vol. I, 1277-83.

Question by:

*Manduadeeh men railway work-
shop.*
Vol. I, 904.*Railway men bharti.*
Vol. I, 927-28.*Uttar Pradesh men ammonium ka
karkhana.*
Vol. I, 1350.— sworn.
Vol. I, 17.**RURAL AREA(S):**Question re:
Gavon men bijli lagana.
Vol. I, 884-87.Hydro-electric power from Hira-
kud Dam.
Vol. I, 324.**RUSSIA:**Question re:
Manufacture of heavy machinery.
Vol. I, 764.Scholarships for ECAFE Region
specialists.
Vol. I, 1119-21.State Trading Corporation (Pri-
vate) Ltd.
Vol. I, 128.Trade with U.S.S.R.
Vol. I, 130.World Youth Festival.
Vol. I, 1318-21.**S****SADHU RAM, SHRI:**
— sworn.
Vol. I, 15.**SAHODRABAI, SHRIMATI:**
— sworn.
Vol. I, 11.**SAHU, SHRI RAMESHWAR:**
— sworn.
Vol. I, 7.**SAIGAL, SARDAR A. S.:**
— sworn.
Vol. I, 11.Supplementary Question by:
Coal mine workers.
Vol. I, 118.**SAKSENA, SHRI S. L.:**
Motion for Adjournment:
Government's decision re Report
on Mehbubnagar Railway Acci-
dent.
Vol. I, 132, 134.Price of sugarcane.
Vol. I, 571, 572, 573.Strike by Burmah-Shell emplo-
yees.
Vol. I, 77.

SAKSENA, SHRI S. L.: contd.

Motion on Address by the President.

Vol. I, 441—43, 604, 658—63.

Question by:

Food scarcity.

Vol. I, 309-10, 859—61.

— sworn.

Vol. I, 17.

SALEM BANGALORE LINE:

Question re:

Railway line, Salem Bangalore.

Vol. I, 875—77.

SALAM, SHRI ABDUL:

— sworn.

Vol. I, 13.

SALARY (IES):

Question re:

Madras Dock Labour Board.

Vol. I, 887-88.

SALIMPUR:

Question re:

Stations, opening of new.

Vol. I, 883-84.

SALT:

Question re:

Production, salt.

Vol. I, 1367-68.

SALUNKE, SHRI BALASAHEB:

— sworn.

Vol. I, 8.

SAMANTA, SHRI S. C.:

General discussion on the Railway Budget, 1957-58.

Vol. I, 1501-02.

Question by:

Ballot papers.

Vol. I, 1135.

Central Silk Board.

Vol. I, 1381-82.

SAMANTA, SHRI S. C.: contd.

Question by: contd.

Displaced persons in Ranchi.

Vol. I, 109-10.

Effect of radiation.

Vol. I, 1360-61.

Election offences.

Vol. I, 1138.

Electoral rolls.

Vol. I, 543—45.

Export Risks Insurance Corporation.

Vol. I, 1326—28.

Howrah-Kharagpur line, electrification of.

Vol. I, 342.

Indians in Burma.

Vol. I, 1366-67.

'Liberty' ships.

Vol. I, 318-19.

Navigational system in Sunderbans.

Vol. I, 324—26.

Radio-active minerals.

Vol. I, 1328—30.

Reform in examination system.

Vol. I, 1121—23.

Scholarships for ECAFE Region specialists.

Vol. I, 1119—21.

— sworn.

Vol. I, 19.

Supplementary Question by:

Andaman and Nicobar Islands, Municipal Board in.

Vol. I, 524.

Jute, prices of raw.

Vol. I, 870.

Calcutta Dock Area, thefts in.

Vol. I, 881.

SAMANT SINHAR, DR.:

— sworn.

Vol. I, 16.

SAMBALPUR:

Question re:

Railway line, Sambalpur-Titlagarh.

Vol. I, 327-28.

SAMBANDAM, SHRI:

— sworn.

Vol. I, 13.

SAMBHAR (RAJASTHAN):

Question re:

Caustic Soda tatha sambandhit udyog.

Vol. I, 1349.

SAMPATH, SHRI:

— sworn.

Vol. I, 13.

SAMRALA (PUNJAB):

Question re:

Tube-well in Punjab.

Vol. I, 319—21.

SAMSOD (COURT) OF VISHWA-BHARATI:*See under "Committee(s), other than Parliamentary".***SANGANNA, SHRI:**

General discussion on the Railway Budget, 1957-58.

Vol. I, 1443—50.

Question by:

Food scarcity.

Vol. I, 859—61.

— sworn.

Vol. I, 23.

SANKARAPANDIAN, SHRI:

— sworn.

Vol. I, 13.

SANSKRIT:

Question re:

A.I.R., Sanskrit Programmes in.
Vol. I, 123.**SARHADI, SHRI A. S.:**

Coal Bearing Areas (Acquisition and Development) Bill:

Consideration of clauses.

Vol. I, 963, 970, 983,
991-92.

Motion on Address by the President.

Vol. I, 404—09.

SARHADI, SHRI A. S.: contd.

Question by:

Recovery of abducted women.

Vol. I, 747-48.

— sworn.

Vol. I, 15.

Supplementary Question by:

Agricultural land for displaced persons, Urban.

Vol. I, 1337.

SATISH CHANDRA, SHRI:

— sworn.

Vol. I, 5.

SATYABHAMA DEVI, SHRIMATI:

— sworn.

Vol. I, 7.

SATYANARAYANA, SHRI:

— sworn.

Vol. I, 5.

SAUDI ARABIA:

Question re.:

Central anti-locust unit.

Vol. I, 868-69.

SCHEDULED CASTES AND SCHEDULED TRIBES:

Motion for Adjournment:

Harassment of Scheduled Caste converts to Buddhism.

Vol. I, 1388-89.

Question re:

Central Evaluation Organisation.

Vol. I, 1129-30.

Reserved posts in Railways.

Vol. I, 354.

Scheduled Castes and Scheduled Tribes.

Vol. I, 1131.

Welfare of Scheduled Castes.

Vol. I, 1148.

Welfare of,

Vol. I, 1159—61.

SCHOLARSHIP(S):

Question re.:

ECAFE Region specialists, —
for.

Vol. I, 1119—21.

SCIENTIFIC CIVIL SERVICE:

Question re.:

Scientific Civil Service.

Vol. I, 1151.

SCIENTIFIC INSTRUMENTS:

Question re:

Instruments, Scientific.

Vol. I, 1321-22.

SCINDIA, SHRIMATI VIJAYA RAJE:

— sworn.

Vol. I, 10.

**SEA CUSTOMS (AMENDMENT)
BILL, 1957:**

See under "Bill(s)".

SEA-EROSION:

Question re:

Kerala, Sea-erosion in.

Vol. I, 342-43.

SECOND FIVE YEAR PLAN:

See "Five Year Plan, Second".

SECURITY COUNCIL:

Question re.:

*Kashmir ke sambandh men Shri
Jarring ki report.*

Vol. I, 87—91.

SEED:

Question re:

Sugarcane.

Vol. I, 333.

SELKU, SHRI:

— sworn.

Vol. I, 18.

SEN, SHRI A. K.:Coal Bearing Areas (Acquisition
and Development) Bill:
Consideration of clauses.

Vol. I, 945-46, 983-84.

SEN, SHRI A. K.: contd.Notification making amendments
to Representation of the People
(Conduct of Elections and Elec-
tion Petitions) Rules, 1956—Laid
on the Table.

Vol. I, 138-39.

Notification making amendment to
the Representation of the People
(Preparation of Electoral Rolls)
Rules, 1956—Laid on the Table.

Vol. I, 139.

Results of bye-elections held be-
tween the 31st July, 1955 and the
31st October, 1956—Laid on the
Table.

Vol. I, 138.

— sworn.

Vol. I, 4.

SEN, SHRI P. G.:

— sworn.

Vol. I, 7.

**SERICULTURAL TRAINING INSTI-
TUTE, ALL INDIA:**

Question re:

All India Sericultural Training
Institute.

Vol. I, 1339.

SETH, SHRI B. C.:

— sworn.

Vol. I, 16.

SETHU SAMUDARAM PROJECT:

Question re:

Sethu Samudaram Project.

Vol. I, 312—15.

SHAH, SHRI MANUBHAI:Brochure re the National Instru-
ments Factory, Calcutta.

Vol. I, 1390.

Motion on Address by the President.
Vol. I, 198.Report (1957) of the Tariff Com-
mission on the continuance of
protection to Calcium Lactate In-
dustry and Government resolution
thereon—Laid on the Table.

Vol. I, 769-70.

SHAH, SHRI MANUBHAI: contd.

Report (1956) of the Tariff Commission on the continuance of protection to the Cocoa Powder and Chocolate Industry and Government resolution and notification thereon—Laid on the Table.
Vol. I, 769-70.

— sworn.

Vol. I, 8.

SHAH, SHRI MANVENDRA:

— sworn.

Vol. I, 16.

SHAH, SHRIMATI JAYABEN:

— sworn.

Vol. I, 8.

SHAKUNTALA DEVI, SHRIMATI:

— sworn.

Vol. I, 7.

SHAMBHU CHARAN, SHRI:

— sworn.

Vol. I, 7.

SHANKAR MARKET, NEW DELHI:

Question re:

Shankar Market.

Vol. I, 107-09.

SHANKARAI AH, SHRI:

— sworn.

Vol. I, 14.

SHANKARIAH, SHRI:

Question by:

Agricultural College.

Vol. I, 900.

Central Silk Board.

Vol. I, 749-51.

Grants to States for basic education.

Vol. I, 1158.

Women's Small Savings Scheme.

Vol. I, 570.

Supplementary Question by:

Band karkhanon ko punah chaloo karna.

Vol. I, 1345-46.

SHARMA, PANDIT K. C.:

Motion on Address by the President.

Vol. I, 662, 664-69.

SHARMA, PANDIT K. C.: contd.

— sworn.

Vol. I, 16.

SHARMA, SHRI D. C.:

General discussion on the Railway Budget, 1957-58.

Vol. I, 1213-19.

Question by:

A.I.R., Sanskrit programmes in.
Vol. I, 123.

Ambar Charkha Enquiry Committee.
Vol. I, 125.

Ambar Charkha training centres.
Vol. I, 1380.

Andaman and Nicobar Islands, Municipal Board in.
Vol. I, 523-25.

Anti-Corruption Organisation on Northern Railway.
Vol. I, 349-50.

Air Force Officials in schools, talks by.
Vol. I, 1150.

Basic and social education.
Vol. I, 1155-56.

Bhakra Nangal Dam.
Vol. I, 354-55, 873-75.

Bharat-Pakistan nehri-pani vivad.
Vol. I, 336-37.

Bicycle exports.
Vol. I, 1381.

Bihar, displaced persons in.
Vol. I, 1373.

Breach of traffic regulations.
Vol. I, 567-68.

Budget leakage case.
Vol. I, 560.

Canal water dues from Pakistan.
Vol. I, 340.

Cement shortage.
Vol. I, 1364.

Central Institute of management.
Vol. I, 555.

Central Model School for the Blind.
Vol. I, 1149.

Colombo Plan.
Vol. I, 1155.

SHARMA, SHRI D. C.: *contd.*Question by: *contd.*

- Committee on Customs Procedure and Organisation. Vol. I, 1144.
- Community projects in Punjab. Vol. I, 348-49.
- Comptroller and Auditor-General. Vol. I, 1150.
- Death of Dr. Haralu. Vol. I, 1146-47.
- Delhi Development Authority, demolition notices by. Vol. I, 923-24.
- Delhi Junction Station. Vol. I, 349.
- Delhi, Master Plan for. Vol. I, 872-73.
- Delhi, motor accidents in. Vol. I, 1156-57.
- Delhi, telephone installations at. Vol. I, 924.
- Delhi Transport Service. Vol. I, 917.
- Delhi University, evening classes under. Vol. I, 569.
- Dental colleges. Vol. I, 916.
- Elections, expenditure on Second General. Vol. I, 564.
- Employment exchanges. Vol. I, 129-30.
- English in universities. Vol. I, 1147.
- Evacuee properties. Vol. I, 766.
- Film on untouchability. Vol. I, 127-28.
- Five Year Plan progress, First. Vol. I, 122-23.
- Food scarcity. Vol. I, 309-10, 859-61.
- Foreign Exchange. Vol. I, 1147-48.
- Gandhi Samadhi. Vol. I, 734-35.
- Ghee. Vol. I, 923.

SHARMA, SHRI D. C.: *contd.*Question by: *contd.*

- Grants for secondary education. Vol. I, 567.
- Handloom industry. Vol. I, 756-57.
- Heavy water production. Vol. I, 130.
- Hindustan Machine Tools Ltd. Vol. I, 126-27.
- Illegal entry into India. Vol. I, 568.
- Import of steel. Vol. I, 556.
- Improvement of Air Force. Vol. I, 1148.
- India Office Library. Vol. I, 1108-09.
- Indo-Japanese steel contracts. Vol. I, 1146.
- Indo-Pakistan agreement on movable property. Vol. I, 127.
- Indo-Pakistan border. Vol. I, 1357, 1375.
- Industrial Estate, Ludhiana. Vol. I, 126.
- Inland Water Transport. Vol. I, 310-12.
- Institute for the blind. Vol. I, 568.
- International Court of Justice. Vol. I, 125.
- Kashmir ke sambandh men Shri Jarring ki report.* Vol. I, 87-91.
- Labour disputes in collieries. Vol. I, 1380-81.
- Life Insurance Business. Vol. I, 559-60.
- Man Power Directorate. Vol. I, 561.
- Manufacture of heavy machinery. Vol. I, 764.
- Migration from Azad Kashmir. Vol. I, 1138-39.
- Migration from West Pakistan. Vol. I, 124.
- Minorities commissioners. Vol. I, 1152.

SHARMA, SHRI D. C.: *contd.*Question by: *contd.*

- National Book Trust.
Vol. I, 1151.
- National Construction Corporation.
Vol. I, 337-38.
- National Small Industries Corporation.
Vol. I, 1372.
- National Theatre.
Vol. I, 1148-49.
- Oil Plant, Synthetic.
Vol. I, 565.
- Oil exploration at Jwalamukhi.
Vol. I, 554-55.
- Oil refinery, setting up of an.
Vol. I, 566.
- Pakistan, Extradition Treaty with.
Vol. I, 1380.
- Pakistan Foreign Minister's Statement.
Vol. I, 1316-17.
- Pakistan, India's protest to.
Vol. I, 1357-58.
- Pakistan, passports to.
Vol. I, 765.
- Pakistanis into India, entry of.
Vol. I, 763-64.
- Pakistani nationals in commercial establishments.
Vol. I, 123.
- Pakistani nationals in India.
Vol. I, 565.
- Persons registered with employment exchanges.
Vol. I, 130-32.
- Police Manual.
Vol. I, 1144.
- Postage on books.
Vol. I, 338.
- Posts and Telegraphs Department Museum.
Vol. I, 344.
- Punjab, community radio sets in.
Vol. I, 764.
- Punjab, National Highways in.
Vol. I, 918.
- Qutab Minar.
Vol. I, 568-69.

SHARMA, SHRI D. C.: *contd.*Question by: *contd.*

- Railways, Corruption on.
Vol. I, 354.
- Railways, reserved posts in.
Vol. I, 354.
- Red Fort.
Vol. I, 1157.
- Regional Employment Exchange, Gurudaspur.
Vol. I, 1379.
- Report of the Chief Inspector of Mines.
Vol. I, 764.
- Report of the Public Service (Qualifications and Recruitment Committee).
Vol. I, 1149.
- Retrenched Defence Personnel.
Vol. I, 1373-74.
- Samudra tatha Aakash kshetra ka ulangan.*
Vol. I, 1356.
- Scheduled Castes, welfare of.
Vol. I, 1143.
- Scientific Civil Service.
Vol. I, 1151.
- Ship Building Yard, Second.
Vol. I, 906.
- Shri Lanka men Bhartiya.*
Vol. I, 723-26.
- Slum clearance.
Vol. I, 128-29.
- State Trading Corporation (Private) Ltd.
Vol. I, 128.
- State undertakings.
Vol. I, 1151.
- Steel plants in the Public Sector.
Vol. I, 565-66.
- Survey of blind population.
Vol. I, 1132-33.
- Taj Mahal.
Vol. I, 1156.
- Television.
Vol. I, 111-12.
- U.K. nationals.
Vol. I, 1157.

SHARMA, SHRI D. C.: *contd.*
 Question by: *contd.*
 U.K. Textile Mission. Vol. I, 761-62.
 U.S.S.R., trade with. Vol. I, 130.
 Zonal councils. Vol. I, 1139.
 — sworn. Vol. I, 15.
 Supplementary Question by:
 Goa men *Bhartiya Rajnaitik Qaidi.* Vol. I, 741.
 Hindi *tatha anya pradeshik bhashaon men pustaken.* Vol. I, 515.
 Rise in foodgrains prices. Vol. I, 862.
SHARMA, SHRI H. C.:
 Question by:
 Caustic soda *tatha sambandhit udyog.* Vol. I, 1348-49.
 Food scarcity. Vol. I, 859-61.
 — sworn. Vol. I, 15.
SHARMA, SHRI R. C.:
 — sworn. Vol. I, 10.
SHASTRI, SHRI H. L.:
 — sworn. Vol. I, 15.
SHASTRI, SHRI LAL BAHADUR:
 Calling Attention to Matter of Urgent Public Importance:
 "Go-slow" action of telegraph workers. Vol. I, 1391-92.
 — sworn. Vol. I, 4.
SHIP(S):
 Question re.:
 Jai Ballabh. Vol. I, 890-92.
 'Liberty' Ships. Vol. I, 318-19.

SHIP(S): *contd.*
 Question re: *contd.*
 Madras port. Vol. I, 339.
 Suez *Nehar se gujarne wale jahaz.* Vol. I, 103-05.
SHIP BUILDING:
 President's Address:
 — at Visakhapatanam. Vol. I, 56.
 (In Hindi) 46.
SHIP BUILDING YARD:
 Question re.:
 Second, Vol. I, 906.
SHIP-OWNERS:
 Question re.:
 Suez Canal Blockade. Vol. I, 542-543.
SHIPPING:
 Question re.:
Bhartiya jahajon dwara Suez nahar ka upyog. Vol. I, 349.
 Sethu Samudaram Project. Vol. I, 313.
SHIPYARD:
 President's Address:
 Construction of, Vol. I, 56.
 (In Hindi) 46.
SHIVANANJAPPA, SHRI:
 — sworn. Vol. I, 14.
 Supplementary Question by:
Gavon men bijli lagana. Vol. I, 886.
SHOBHA RAM, SHRI:
 — sworn. Vol. I, 15.
SHRIMALI, DR. K. L.:
 Motion re election to Court of Ali-
 garh Muslim University. Vol. I, 771-72.

SHRIMALI, DR. K. L.: contd.

Motion re election to Court of
Banaras Hindu University.
Vol. I, 773.

Motion re election to Court of
University of Delhi.
Vol. I, 772.

Motion re election to Court of
(Court) of Viswa-Bharati.
Vol. I, 773-74.

SHRINE(S):

Question re:
Pilgrimage centres in Pakistan.
Vol. I, 1324-26.
Shrines in India and Pakistan.
Vol. I, 1346-47.

SHUKLA, SHRI V. C.:

— sworn.
Vol. I, 11.

**SHUTTER MANUFACTURING FAC-
TORY:**

Question re:
Tungabhadra Shutter Manufac-
turing Factory.
Vol. I, 99-101.

SIDDANANJAPPA, SHRI:

— sworn.
Vol. I, 14.

SIDDIAH, SHRI:

Question by:
Scheduled Castes and Scheduled
Tribes.
Vol. I, 1131.
— sworn.
Vol. I, 14.

SILK BOARD, CENTRAL:

Question re:
All India Sericultural Training
Institute.
Vol. I, 1339.
Central Silk Board.
Vol. I, 749-51, 1381-82.

SILVER:

Presentation of General Budget,
1957-58:
Expenditure on Transport of
lend-lease—to U.S.A.
Vol. I, 472.

SILVER: contd.

Question re:
U.S. Lend lease silver, return of.
Vol. I, 560-61.

SILVER REFINERY: -

Question re:
Silver refinery.
Vol. I, 1136.

SINDRI:

Question re:
Heavy water production.
Vol. I, 130.

SINGAPORE:

Question re:
Indians in Singapore.
Vol. I, 1335-36.
Influenza to India, steps to pre-
vent spread of.
Vol. I, 895-96.

SINGH, SHRI A. K.:

— sworn.
Vol. I, 7.

SINGH, SHRI B. B.:

— sworn.
Vol. I, 10.

SINGH, SHRI B. R.:

Election of Sardar Hukam Singh as
Deputy Speaker.
Vol. I, 780-81.
Motion on Address by the Presi-
dent.
Vol. I, 235-36, 261-66.

Resolution re thermo-nuclear test
explosions.
Vol. I, 1503-04.

SINGH, SHRI BABUNATH:

— sworn.
Vol. I, 11.

SINGH, SHRI C. SHARAN:

— sworn.
Vol. I, 11

SINGH, SHRI D. N.:

— sworn.
Vol. I, 41.

SINGH, SHRI D. P.:	
— sworn.	Vol. I, 23.
SINGH, SHRI H. P.:	
— sworn.	Vol. I, 17.
SINGH, SHRI K. N.:	
— sworn.	Vol. I, 11.
SINGH, SHRI KAMAL:	
— sworn.	Vol. I, 7.
SINGH, SHRI L. ACHAW:	
— sworn.	Vol. I, 20.
SINGH, SHRI M. N.:	
— sworn.	Vol. I, 7.
SINGH, SHRI RAJENDRA:	
— sworn.	Vol. I, 7.
SINGH, SHRI T. N.:	
— sworn.	Vol. I, 23.
SINHA, SHRI ANIRUDHA:	
Question by:	
Food scarcity.	Vol. I, 309-10, 859-61.
Life Insurance business.	Vol. I, 559-60.
Rise in foodgrain prices.	Vol. I, 861-67.
— sworn.	Vol. I, 7.
SINHA, SHRI B. P.:	
Motion on Address by the President.	Vol. I, 393-402.
— sworn.	Vol. I, 7.
SINGH, SHRI B. R.:	
— sworn.	Vol. I, 16.

SINHA, SHRI GAJENDRA PRASAD:	
Question by:	
Cars and trucks.	Vol. I, 1379.
Export of monkeys.	Vol. I, 1366.
Import of locomotives.	Vol. I, 898.
Import of Tallow.	Vol. I, 758-59.
Refugees from East Pakistan.	Vol. I, 92-93.
Shankar Market.	Vol. I, 107-09.
Tractors and bulldozers.	Vol. I, 1354-55.
— sworn.	Vol. I, 8.
SINHA, SHRI JHULAN:	
Question by:	
Degrees of Indian Universities.	Vol. I, 1139.
Food scarcity.	Vol. I, 309-10, 859-61.
Public Call Office.	Vol. I, 902-03.
Report of the Public Service (Qualifications and Recruitment Committee).	Vol. I, 1149.
Shrines in India and Pakistan.	Vol. I, 1346-47.
Soap production.	Vol. I, 759.
Wheat Loan Interest Fund.	Vol. I, 1136-37.
— sworn.	Vol. I, 6.
SINHA, SHRI K. P.:	
— sworn.	Vol. I, 7.
SINHA, SHRI S. N.:	
— sworn.	Vol. I, 7.
SINHA, SHRI SARANGADHAR:	
— sworn.	Vol. I, 7.

SINHA, SHRI SATYA NARAYAN:

Business of the House.

Vol. I, 168, 770, 771.

First Statement showing action taken by Government on various assurances etc. given during 15th Session, 1957 of Lok Sabha—Laid on the Table.

Vol. I, 137.

Industrial Disputes (Amendment) Ordinance, 1957—Laid on the Table.

Vol. I, 79.

Life Insurance Corporation (Amendment) Ordinance, 1957—Laid on the Table.

Vol. I, 79.

Motion *re* election of Deputy Speaker.

Vol. I, 774.

Motion *re* election of Shri M. A. Ayyangar as Speaker.

Vol. I, 27.

— sworn.

Vol. I, 4.

Supplementary Statements Nos. XXII, XIX, XVII, XI, and IV showing action taken by Government on various assurances etc. given during Tenth Session, 1955; Eleventh Session, 1955; Twelfth Session, 1956; Thirteenth Session, 1956 and Fourteenth Session, 1956 of Lok Sabha respectively—Laid on the Table.

Vol. I, 137-38.

SINHA, SHRIMATI TARKESHWARI:

Question by:

Bharat-Pakistan nahri-pani vivad.
Vol. I, 336-37.

Coal production, cost structure of.
Vol. I, 1105-08.

Delhi schools, admission in.
Vol. I, 515-16.

Food scarcity.
Vol. I, 309-10, 859-61.

Import of steel.
Vol. I, 556.

Indo-Pakistan border.
Vol. I, 1357.

SINHA, SHRIMATI TARKESHWARI: contd.Question by: *contd.*

Janta Insurance Policy.
Vol. I, 1113-16.

Man Power Directorate.
Vol. I, 561.

Mr. Dulles Statement *re* Kashmir.
Vol. I, 1364-65.

Newsprint factory in Andhra.
Vol. I, 1353-54.

Oil Company in Assam, New.
Vol. I, 1132.

Refinance Corporation.
Vol. I, 521-23.

Refugees from East Pakistan.
Vol. I, 91-95.

Sterling Balances.
Vol. I, 548-49.

Trade with Australia.
Vol. I, 730-31.

Travancore, genetic analysis in.
Vol. I, 1374-75.

U.S. Lend lease silver, return of.
Vol. I, 560-61.

Vickers-Viscount aircraft.
Vol. I, 303-04.

— sworn.

Vol. I, 7

Supplementary Question by:

Co-operative farming.
Vol. I, 303.

High Powered Committee on Public Expenditure.
Vol. I, 520.

International Monetary Fund.
Vol. I, 532.

State Trading.
Vol. I, 756.

Steel re-rolling mills.
Vol. I, 1124.

Sudan Trade Mission.
Vol. I, 746.

Trade delegation.
Vol. I, 739.

Unemployment.
Vol. I, 729.

SINHASAN SINGH, SHRI:

Calling Attention to Matter of
Urgent Public Importance:
Rise in food prices.

Vol. I, 147-48.

General discussion on the Railway
Budget, 1957-58.

Vol. I, 1189-1200, 1276.

Motion on Address by the Presi-
dent.

Vol. I, 438, 684.

— sworn.

Vol. I, 17.

Supplementary Question by:

Oil and petrol production.

Vol. I, 541.

Sugarcane.

Vol. I, 333.

SIRCAR, SHRI B. N.:

Question re:

Film Institute.

Vol. I, 1334-35.

SIVA, DR. GANGADHARA:

— sworn.

Vol. I, 9.

SIVARAJ, SHRI:

General discussion on the Railway
Budget, 1957-58.

Vol. I, 1456-61.

Resolution re thermo-nuclear test
explosions.

Vol. I, 1538.

— sworn.

Vol. I, 12

SLUM CLEARANCE:

Question re:

Bangalore, slum clearance in.

Vol. I, 760.

Slum clearance.

Vol. I, 128-29, 763.

SMALL-POX:

Question re:

Delhi, Small pox in.

Vol. I, 336.

SMALL SAVINGS:

Presentation of General Budget,
1957-58:

Small savings.

Vol. I, 477-79.

Question re:

Women's Small Savings Scheme.

Vol. I, 570.

SMALL SCALE INDUSTRY(IES):

Question re:

Manufacture of snap fastners and
snap buttons.

Vol. I, 1361.

Paper production.

Vol. I, 101-02.

SMUGGLING:

Question re:

Chori se sona laana.

Vol. I, 1146.

Foodgrains to East Pakistan,
smuggling of.

Vol. I, 899-900.

SNAP BUTTONS:

Question re:

Manufacture of snap fastners and,
Vol. I, 1361.

SNAP FASTNERS:

Question re:

Manufacture of snap fastners and
snap buttons.

Vol. I, 1361.

SNATAK, SHRI NARDEO:

— sworn.

Vol. I, 16.

SOAP:

Question re:

Soap production.

Vol. I, 759.

SOCIAL WELFARE BOARD, STATE:

Question re:

State Social Welfare Board.

Vol. I, 545-46.

SOLDIERS' HOMES

Question re:

Rajasthan, Soldiers' Homes in.
Vol. I, 1130-31.**SOMANI, SHRI:**— sworn.
Vol. I, 15.**SONAWANE, SHRI:**Coal Bearing Areas (Acquisition and
Development) Bill:Consideration of clauses.
Vol. I, 988.— sworn.
Vol. I, 9.**SCNULE, SHRI:**— sworn.
Vol. I, 9.**SOREN, SHRI:**— sworn.
Vol. I, 7.**SPEAKER, MR. (SHRI M. A. AYY-
ANGAR):**Election of the Speaker.
Vol. I, 27—38.

Ruling by:

Copies of Bills should be made
available to hon. members
before the motion for leave to
introduce a Bill is made in the
House.

Vol. I, 1393-94.

**STANDARDS INSTITUTION,
INDIAN:**

Question re:

Consul-Generals' Office, New
York.

Vol. I, 114.

STARVATION:

Question re:

Jhabua ke aadivasi.
Vol. I, 1124-25.**STATE(S):**

Question re:

Ballot papers.
Vol. I, 1135.*Band karkhanon ko punah challoo
karna.*

Vol. I, 1344.

Co-operative farming.
Vol. I, 301-03.*Daya Yaachikayen.*
Vol. I, 1155.Educated unemployed.
Vol. I, 1342—44.Food scarcity.
Vol. I, 859—61.Grants for secondary education.
Vol. I, 567.Grants for basic education.
Vol. I, 1158.High Court Judges.
Vol. I, 1133-34.Outstanding loans to,
Vol. I, 563-64Hindi, propagation of.
Vol. I, 1095-99.Rise in foodgrain prices.
Vol. I, 861—67.Slum clearance.
Vol. I, 763.Women's Small Savings Scheme.
Vol. I, 570.**STATE BANK OF INDIA (AMEND-
MENT) BILL:**

See under "Bill(s)".

**STATE PLANNING OFFICIALS
CONFERENCE:**

Question re:

Slum clearance.
Vol. I, 128-29.**STATES REORGANISATION:**

President's Address:

Advisory Committees and Terri-
torial Councils for Union Terri-
tories.Vol. I, 55-56.
(In Hindi) 46.

STATES RE-ORGANISATION COMMISSION:**Question re:**

Transfer of All India Service Officers to States.

Vol. I, 554.

STATE SOCIAL WELFARE BOARD:

See "Social Welfare Board, State:

STATE TRADING:**Question re:**

State trading.

Vol. I, 755-56.

STATE TRADING CORPORATION (PRIVATE) LTD.:**Question re:**

State Trading Corporation (Private) Ltd.

Vol. I, 128.

STATE UNDERTAKINGS:**President's Address:**

State undertakings.

Vol. I, 55.

(In Hindi) 45-46.

Question re:

State undertakings.

Vol. I, 1151.

STATEMENT:

Explanatory — giving reasons for immediate legislation by the Industrial Disputes (Amendment) Ordinance, 1957—Laid on the Table.

Vol. I, 784-85.

First — showing action taken by Government on various assurances etc. given during 15th Session, 1957 of Lok Sabha—Laid on the Table.

Vol. I, 137.

Presentation of — re Demands for Excess Grants, 1953-54.

Vol. I, 1164.

— re dispute between Burmah Shell Oil Storage and Distributing Company Ltd. and Petroleum Workers' Union.

Vol. I, 574-76.

STATEMENT: contd.

— re Finance (No. 2) Bill, 1957.
Vol. I, 930-33.

— re, Life Insurance Corporation (Amendment) Ordinance.
Vol. I, 940-42.

Supplementary — Nos. XXII, XIX, XVII, XI, and IV showing action taken by Government on various assurances etc. given during Tenth Session, 1955; Eleventh Session, 1955; Twelfth Session, 1956; Thirteenth Session, 1956 and Fourteenth Session, 1956 of Lok Sabha respectively—Laid on the Table.

Vol. I, 137-38.

STATUTE(S):**Motion for Adjournment:**

Removal of certain —

Vol. I, 71-75.

STEEL PLANTS:**Question re:**

Steel Plants in the Public Sector.

Vol. I, 565-66.

STEEL RE-ROLLING MILL(S):**Question re:**

Steel re-rolling mills.

Vol. I, 1123-24.

STERLING BALANCE:**Question re:**

Sterling Balance.

Vol. I, 548-49.

STRIKE:

Calling attention to Matter of Urgent Public Importance:

Token — by Naval Dockyard Workers, Bombay.

Vol. I, 935-37.

Motions for Adjournment:

— by Burmah-shell employees.

Vol. I, 75-78.

STRIKE: contd.

Motions for Adjournment: contd.

Delhi electricity workers.
Vol. I, 879-80.

Laxmidevi chini mill, Chhittoli.
Vol. I, 892-94.

STUDENT(S):

Question re:

Britain men bhaftiya vidyarthi-
yon ke liye nivas asthan.
Vol. I, 1134-35.

Scholarships for ECAFE region
specialists.
Vol. I, 1119-21.

SUBBARAYAN, DR. P.:

— sworn.
Vol. I, 12.

SUBRAMANYAM, SHRI T.:

— sworn.
Vol. I, 14.

Supplementary question by:

Tungabhadra Shutter Manu-
facturing Factory.
Vol. I, 100.

SUDAN:

Question re:

Central anti-locust unit.
Vol. I, 868-69.

Trade Mission, Sudan.
Vol. I, 745-47.

SUEZ CANAL:

President's Address:
Reopening of,
Vol. I, 57-58.
(In Hindi) 48.

Question re:

Bhartiya jahajon dwara Suez
nahar ka upyog.
Vol. I, 349.

Jal Ballabha.
Vol. I, 890-92.

Suez Canal blockade.
Vol. I, 542-43.

Jahaz, Suez Nahar se gujarne
wala.
Vol. I, 103-105

SUGANDHI, SHRI:

— sworn.
Vol. I, 12.

SUGAR:

Presentation of General Budget,
1957-58:
Increase in the rate of excise duty
on,
Vol. I, 486.

Export, sugar.
Vol. I, 330-31.

SUGAR MILL, CHHITTOLI:

Question re:

Laxmidevi chini mill, Chhittoli.
Vol. I, 892-94

SUGARCANE:

Calling Attention to Matter of
Urgent Public Importance:
— prices,
Vol. I, 1164-67.

Motion for Adjournment:

Price of —.
Vol. I, 571-73.

Question re:

Laxmidevi chini mill, Chhittoli.
Vol. I, 893-94.

Sugarcane.
Vol. I, 332-33.

SULPHUR:

Question re:

Manufacture of,
Vol. I, 1371.

SULTAN, SHRIMATI MAIMOONA:

— sworn.
Vol. I, 10.

SUMAT PRASAD, SHRI:

— sworn.
Vol. I, 16.

SUNDER LAL, SHRI:

— sworn.
Vol. I, 16.

SUNDERBANS:**Question re:**

- Displaced persons in,
Vol. I, 1385
- Navigational System in,
Vol. I, 324—26.

SUPAKAR, SHRI:

- General discussion on the Railway Budget, 1957-58.**
Vol. I, 1243.

Question by:

- Central Evaluation Organisation.
Vol. I, 1129-30.

- Decimal coinage.
Vol. I, 558-59.

- Harbour at Paradip.
Vol. I, 900-01.

- Hirakud canal irrigation.
Vol. I, 341.

- Hydro-electric power from Hirakud Dam.
Vol. I, 323-24.

- Kashmir ke sambandh men Shri Jarring ki report.*
Vol. I, 87—91.

- Mineral survey in Orissa.
Vol. I, 1135-36.

- Research in Engineering and Technology.
Vol. I, 541-42.

- Rural housing.
Vol. I, 1340—42.

- Sambalpur Titilagarh railway line.
Vol. I, 327-28.

- Television.
Vol. I, 111-12.

- Resolution re thermo-nuclear test explosions.**
Vol. I, 1536, 1558—60.

- sworn.
Vol. I, 14.

- Supplementary question by:**
Bandaron ki mrityu.
Vol. I, 536.

SUPAKAR, SHRI: contd.**Supplementary Question by: contd.**

- Gavon men bijli lagana.*
Vol. I, 886.

- Handloom products.
Vol. I, 99.

- Hindustan Steel Ltd., Rourkela.
Vol. I, 539.

- Railway Week Celebrations.
Vol. I, 335.

- Unemployment.
Vol. I, 728.

SUPAUL STATION:**Question re:**

- Railway line between Nirmall and Supaul stations, restrictions of.
Vol. I, 916.

SUPREME COURT:**Question re:**

- Building, new Supreme Court.
Vol. I, 1370.

SURVEY:**Question re:**

- Blind population, survey of.
Vol. I, 1132-33.

- Co-operative farming.
Vol. I, 302.

- Dungurpur-Banswara-Retlam rail sampark.*
Vol. I, 345-46.

- Oil in South India.
Vol. I, 534-35.

- Railway lines in Kerala.
Vol. I, 326-27.

- Ramagrundum-Nisamabad rail link.
Vol. I, 339-40.

- Salem-Bangalore railway line.
Vol. I, 875-76.

- Sambalpur-Titilagarh railway line.
Vol. I, 328.

SURVEY, GEOLOGICAL:

Question re:

Bikaner Divisions, Geological Survey of.

Vol. I, 1142.

Kerala, Geological survey of.

Vol. I, 1131.

SURYANARAYANAMURTHI, SHRI:

— sworn.

Vol. I, 5.

SWAMI, SHRI V. N.:

— sworn.

Vol. I, 9.

SWARAN SINGH, SARDAR:

Coal Bearing Areas (Acquisition and Development) Bill:

Motion for leave to introduce.

Vol. I, 80, 82.

Motion to consider.

Vol. I, 806—09, 823, 824,
826, 836, 837—42.

— sworn.

Vol. I, 4.

SWEDEN:

Question re:

Trade delegation.

Vol. I, 739.

SWEEPSTAKE(S):

Question re:

Foreign Sweepstake and Lotteries.

Vol. I, 552.

SYED MAHMUD, DR.

— sworn:

Vol. I, 6.

SYNTHETIC OIL PLANT:

Question re:

Synthetic Oil Plant.

Vol. I, 22.

T**TAHIR, SHRI MOHAMMED:**Coal Bearing Areas (Acquisition and Development) Bill:
Motion to consider.

Vol. I, 834—36.

Consideration of clauses.

Vol. I, 943-44, 945.

General discussion on the Railway Budget, 1957-58.

Vol. I, 1496—1500.

— sworn.

Vol. I, 7.

TAJ MAHAL:

Question re:

Taj Mahal.

Vol. I, 1156.

TALC:

Question re:

Rajasthan men talak ka sarvekshant.

Vol. I, 1116-17.

TALLOW:

Question re.:

Import of —.

Vol. I, 758-59

TANGAMANI, SHRI:

General discussion on the Railway Budget, 1957-58.

Vol. I, 1271—77.

Industrial Disputes (Amendment) Bill:

Motion to consider.

Vol. I, 1045—48.

Consideration of clauses.

Vol. I, 1071-72, 1076-77, 1084.

Motion on Address by the President.

Vol. I, 233, 805.

Question by:

Bharathi Textile Mills, Pondicherry.

Vol. I, 1362-63.

TANGAMANI, SHRI: contd.Question by: *contd.*Dock and coal workers in Madras
port.

Vol. I, 1333-34.

Food scarcity.

Vol. I, 309-10, 859-61.

Madras Dock Labour Board.

Vol. I, 887-88

— sworn.

Vol. I, 13.

Supplementary question by:

Air services.

Vol. I, 308.

Ceylon, Indians in.

Vol. I, 1352, 1353.

Employees' State Insurance
Scheme.

Vol. I, 737,738.

Neiveli Lignite Project.

Vol. I, 526, 527.

Shree Lanka men Bhartiya.

Vol. I, 726.

Steel re-rolling mills.

Vol. I, 1123.

TANTIA, SHRI:

— sworn.

Vol. I, 15.

Supplementary Question by:

Australia, Trade with.

Vol. I, 731.

TARIFF COMMISSION:Report (1957) of the—on the
continuance of protection to Cal-
cium Lactate Industry and Gov-
ernment resolution thereon—Laid
on the Table.

Vol. I, 769-70.

Report (1956) of the—on the
continuance of protection to the
Cocoa Powder and Chocolate
Industry and Government resolu-
tion and notification thereon—
Laid on the Table.

Vol. I, 769-70.

TATISILWAI CAMP:

Question re:

Displaced persons in Ranchi.

Vol. I, 109.

TAXATION:Presentation of General Budget,
1957-58.

—of companies, changes in.

Vol. I, 491-94.

— policy and proposals.

Vol. I, 484-505.

TAYABJI, SHRI:

— sworn.

Vol. I, 9.

TEA:Presentation of General Budget,
1957-58:Increase in the rate of excise
duty on,

Vol. I, 487.

Question re:

Indian green tea.

Vol. I, 1355-56.

Industry, tea.

Vol. I, 759-60.

Plantation Inquiry Commission.

Vol. I, 752-53.

TEA GARDEN(S):

Question re:

Labourers, tea garden.

Vol. I, 1376-77.

TEACHER(S):

Question re: .

Higher Secondary Schools in
Delhi, Teachers of.

Vol. I, 1141-42.

**TECHNICAL CO-OPERATION
ASSISTANCE SCHEME:**

Question re:

Tube-well in Punjab.

Vol. I, 319.

TELEGRAPHIC FACILITY (IES):

Question re:

Public Call Office,

Vol. I, 902-03.

TELEPHONE(S):

Question re:
Delhi, telephone installations at.
Vol. I, 924.

TELEVISION:

Question re:
Television.
Vol. I, 111-12.

TENT (S):

Question re:
Displaced persons from East
Pakistan.
Vol. I, 1369-70.
Displaced persons of East Pakis-
tan.
Vol. I, 1369.

TERRITORIAL COUNCILS:

President's Address.
Advisory Committees and—on
Union territories.
Vol. I, 55-56.
(in Hindi) 46.

TEWARI, SHRI DWARIKA NATH:

— sworn.
Vol. I, 6.

TEXTILES:

Question re:
Textiles.
Vol. I, 1376.
Trade Centre, New York, Indian.
Vol. I, 117.

TEXTILE MILL(S):

Question re:
Closure of,
Vol. I, 1384-85.

TEXTILE MISSION:

Question re:
U. K. Textile Mission.
Vol. I, 761-62.

THAKORE, SHRI M. B.:

— sworn.
Vol. I, 8.

THEFT(S):

Question re:
Calcutta Dock Area, thefts in.
Vol. I, 880-81.

**THERMO-NUCLEAR TEST EXPLO-
SIONS:**

Resolution re—
Vol. I, 1502-78.

THEVAR, SHRI:

— sworn.
Vol. I, 13.

THIMMAIAH, SHRI:

Motion on Address by the President.
Vol. I, 669-74.

Question by:

All India Sericultural Training
Institute.

Vol. I, 1339.

Bangalore City Post Office.

Vol. I, 907-08.

Bharat-Pakistan nahri-pani vivad.

Vol. I, 336-37.

Industrial estates.

Vol. I, 902.

Land reforms.

Vol. I, 1361-62.

Low Income Group Housing
Scheme in Mysore.

Vol. I, 766-67.

P. & T. Administrative Circle in
Mysore.

Vol. I, 878-79.

Welfare of Scheduled Castes and
Scheduled Tribes.

Vol. I, 1159-61.

—sworn.

Vol. I, 14.

Supplementary Question by:

Handloom products.

Vol. I, 99

Rural housing.

Vol. I, 1340-41.

THIRUMAL RAO, SHRI:

Motion on Address by the Presi-
dent.

Vol. I, 169-79.

THIRUMAL RAO, SHRI: *contd.*
 Supplementary Question by:
 Inland water transport. Vol. I, 312.
 Oil in South India. Vol. I, 534-35.
 Prices of raw jute. Vol. I, 871.
 Rise in food grain prices. Vol. I, 866.
 —sworn. Vol. I, 5.

TUNGABHADRA SHUTTER MANUFACTURING FACTORY:
 Tungabhadra Shutter Manufacturing Factory. Vol. I, 100,101.

THOMAS, SHRI. A. M.:
 Appointment of — as a Member of the Panel of Chairmen. Vol. I, 136.
 Motion on Address by the President. Vol. I, 697.

Question by:
 Kerala, Fair Price shops in. Vol. I, 882-83.
 Kerala, Government of India Press in. Vol. I, 105-06.
 Kerala, railway lines in. Vol. I, 326-27.
 Outlay for Kerala State in the Second Five Year Plan. Vol. I, 742-44.
 Ship Building Yard, Second. Vol. I, 906.
 Travancore, Genetic analysis in. Vol. I, 1374-75.
 — sworn. Vol. I, 10.

Supplementary Question by:
 Indian officials held by Lahore Police. Vol. I, 122.

THOMAS, SHRI A. M.: *contd.*
 Supplementary Question by: *contd.*
 Industrial development. Vol. I, 96.
 Kerala, development of ports. Vol. I, 317-18.
 Unemployment. Vol. I, 729.

THOMAS, SHRI GEORGE:
 — sworn. Vol. I, 10.

THORIUM:
 Question re:
 Radio-active minerals. Vol. I, 1928-29.

TIBET:
 Question re:
 Bharat Tibet Vyapar. Vol. I, 1330-31.

TITILAGARH:
 Question re:
 Sambalpur-Titilagarh railway line. Vol. I, 327-28.

TIWARI, PANDIT BABU LAL:
 — sworn. Vol. I, 11.

TIWARI, PANDIT D. N.:
 General discussion on the Railway Budget, 1957-58. Vol. I, 1217, 1227-28.
 Motion on Address by the President. Vol. I, 804.

Question by:
 Cotton. Vol. I, 1378-79.
 Election petitions. Vol. I, 566-67.
 Food scarcity. Vol. I, 309-10, 859-61.
 Nepal, Paper and Cement factory in. Vol. I, 744-45.
 Pakistan occupation of River Feni. Vol. I, 1331-33.
 Pakistan, seizure of passports by. Vol. I, 106-07.

TIWARI, PANDIT D. N.: *contd.*Question by: *contd.*

Refresher courses in journalism.
Vol. I, 556-57.

Suez canal blockade.
Vol. I, 542-43.

Sugar export.
Vol. I, 330-31.

— sworn.
Vol. I, 7.

Supplementary Question by:

Cement scarcity.
Vol. I, 329.

Kosi embankments.
Vol. I, 300.

Pakistan, pilgrimage centres in.
Vol. I, 1325.

Paper production.
Vol. I, 102.

Recovery of abducted women.
Vol. I, 748.

Scientific instruments.
Vol. I, 1321.

Shree Lanka men Bhartiya.
Vol. I, 725.

Stations, opening of new.
Vol. I, 884.

Wagon building scheme.
Vol. I, 306.

TOBACCO:

Presentation of General Budget,
1957-58.

Increase in the rate of excise
duty on.
Vol. I, 487.

Question re:

State Trading Corporation (Pri-
vate) Ltd.
Vol. I, 128.

TOBACCO COMMITTEE, INDIAN
CENTRAL:

See "Indian Central Tobacco Com-
mittee" under "Committees (other
than Parliamentary)"

TOILET:

Medicinal and Toilet Preparations
(Excise Duties) Rules, 1956—Laid
on the Table.

Vol. I, 574.

TOLL:

Question re:

Suez Nahar se gujrne wale jahaz.
Vol. I, 103-05.

TRACTOR(S):

Question re:

Co-operative farming.
Vol. I, 302-03.

Import of —.
Vol. I, 748-49.

Tractors and bulldozers.
Vol. I, 1354-55.

TRADE:

Question re.:

Australia, trade with.
Vol. I, 730-31, 1354.

Bharat Tibet Vyapar.
Vol. I, 1330-31.

TRADE CENTRE:

Question re:

New York, Indian Trade Centre.
Vol. I, 116-17.

TRADE MISSION(S):

Question re:

Sudan Trade Mission.
Vol. I, 745-47.

Trade delegation.
Vol. I, 738-40.

TRADE UNION(S):

Question re:

Industrial Committee on Inland
Transport Services.
Vol. I, 757.

Safety measures in coal mines.
Vol. I, 1313.

TRADER(S):

Question re:

Consul-General's Office, New York.

Vol. I, 112-14.

TRAFFIC REGULATIONS:

Question re:

Breach of —.

Vol. I, 567-68.

TRAINING AND TRAINING CENTRE(S):

Question re:

All India Sericultural Training Institute.

Vol. I, 1339.

Ambar Charkha training centres.

Vol. I, 3180.

Animal husbandry.

Vol. I, 906.

Child Guidance and Psychiatric Clinics.

Vol. I, 905-06.

Colombo Plan.

Vol. I, 1155.

Kutir udyog ke liye prashikshan kendra.

Vol. I, 1385-86.

Relief and transit camps of displaced persons.

Vol. I, 762.

Small and medium scale industries.

Vol. I, 760.

Vickers-Viscount aircraft.

Vol. I, 304.

TRANSPORT SERVICES, INLAND:

Question re:

Industrial Committee on Inland Transport Services.

Vol. I, 757.

TRAVANCORE-COCHIN:

Question re:

Genetic Analysis in Travancore.

Vol. I, 1374-75.

TREATY(IES), EXTRADITION:

Question re:

Pakistan, Extradition Treaty with.
Vol. I, 1380.**TRIPATHI, SHRI V. D.:**

— sworn.

Vol. I, 18.

TRIPURA:

Question re:

Passports, seizure of by Pakistan.

Vol. I, 106-07.

Work-site camps in West Bengal and Tripura.

Vol. I, 123-24.

TRIVANDRUM:

Question re:

Radio Receiving Station at —.

Vol. I, 1355.

TUBERCULOSIS PATIENT(S):

Presentation of Railway Budget, 1957-58.

Concession to blind passengers and —.

Vol. I, 156.

TUBE-WELL(S):

Question re:

Punjab, tube-well in.

Vol. I, 317-21.

Rajasthan, tube-wells in.

Vol. I, 915.

TULA RAM, SHRI:

— sworn.

Vol. I, 17.

TUNGABHADRA DAM:

Question re:

Shutter Manufacturing Factory Tungabhadra.

Vol. I, 99-101.

TUTICORIN EXPRESS:

See "Railway Train(s)".

TYAGI, SHRI:

Provisional Collection of Taxes
(Temporary Amendment) Bill:
Motion to consider.

Vol. I, 1010-11.

— sworn.

Vol. I, 16.

Statement re. Finance (No. 2) Bill
1957.

Vol. I, 933.

Supplementary Question by:

Rise in foodgrain prices.

Vol. I, 866.

TYPEWRITERS, HINDI:

Question re:

*Hindi Typewriteron ka man nir-
dharan.*

Vol. I, 562.

U**UIKE, SHRI:**

— sworn.

Vol. I, 11.

UJJAIN:

Question re:

Rail Samparak, Ujjain-Indore.

Vol. I, 341-42.

UMRAO SINGH, SHRI:

— sworn.

Vol. I, 17.

UNEMPLOYMENT:

Question re:

Punjab, unemployment in.

Vol. I, 765-66.

Rajasthan, unemployment in.

Vol. I, 1382-83.

Unemployment.

Vol. I, 726-30.

UNION PUBLIC SERVICE COMMISSION:

Question re:

Stenographers examinations.

Vol. I, 1152-53.

UNION TERRITORIES:

President's Address:

Advisory Committees and Terri-
torial Councils for,

Vol. I, 55-56.

(In Hindi) 46.

UNITED KINGDOM:

Question re:

*Bhartiya vidyarthiyon ke liye
nivas asthan, Britain men.*

Vol. I, 1134-35.

India Office Library.

Vol. I, 1108-09.

Publicity literature.

Vol. I, 1323.

U. K. nationals.

Vol. I, 1157.

U.K. Textile Mission.

Vol. I, 761-62.

Vickers-viscount aircrafts.

Vol. I, 304.

UNITED NATIONS CHARTER:

Question re:

UN Charter.

Vol. I, 1349.

UNIVERSITY (IES):

Question re:

Degrees of Indian Universities.

Vol. I, 1139.

English in,

Vol. I, 1147.

Research in Engineering and
Technology.

Vol. I, 541-42.

Rural University.

Vol. I, 899.

Talks by Air-Force Officers in
schools.

Vol. I, 1150.

UNTOUCHABILITY:

Question re:

Film on.

Vol. I, 127-28.

Welfare of Scheduled Castes and
Scheduled Tribes.

Vol. I, 1160-61.

UPADHYAY, PANDIT MUNISHWAR DUTT:

— sworn. Vol. I, 18.

UPADHYAYA, SHRI SHIVA DATT:

— sworn. Vol. I, 11.

UTTAR PRADESH:

Question re:
Almonium ka Karkhana, Uttar Pradesh men.

Vol. I, 1350.

Co-operative farming. Vol. I, 302.

Dilli men pani ki kami. Vol. I, 321-22.

Naye Dak Tatha Tar Ghar. Vol. I, 921.

Unemployment. Vol. I, 727-28.

V**VACCINATION:**

Question re:
Small pox in Delhi. Vol. I, 336.

VACCINE, ANTIRABIES:

Question re:
Anti-rabies Vaccine. Vol. I, 924-25.

VAJPAYEE, SHRI:

Motion on Address by the President. Vol. I, 241-42, 449-58.

Point re Bulletin—Part I. Vol. I, 23-24.

Question by:

Delhi, Principals of Higher Secondary Schools in. Vol. I, 1140-41.

Delhi, Teachers of Higher Secondary Schools in. Vol. I, 1141-42.

N.E. Railway Divisional Office, shifting of. Vol. I, 925.

VAJPAYEE, SHRI: contd.

— sworn. Vol. I, 18.

Supplementary Question by:
Pakistan, pilgrimage centres in. Vol. I, 1326.

VALVI, SHRI:

— sworn. Vol. I, 9.

VARMA, SHRI B. B.:

— sworn. Vol. I, 6.

VARMA, SHRI M. L.:

— sworn. Vol. I, 15.

VARMA, SHRI R. B.:

Motion on Address by the President. Vol. I, 266-71.

— sworn. Vol. I, 10.

VEDAKUMARI, KUMARI M.:

— sworn. Vol. I, 5.

Question by:

Life Insurance Business. Vol. I, 559-60.

Women Programme Executive in the A.I.R. Vol. I, 1383.

VENKATASUBBAIAH, SHRI:

— sworn. Vol. I, 23.

Supplementary Question by:

Reform in examination system. Vol. I, 1122.

Rise in foodgrain prices. Vol. I, 865.

VERMA, SHRI RAMJI:

Question by:
Food scarcity. Vol. I, 309-10, 859-61.

— sworn. Vol. I, 17.

VICKERS-VISCOUNT AIRCRAFTS:

Question re:
Vickers-Viscount Aircraft.
Vol. I, 303-04.

VILLAGE(S):

See "Rural Area(s)".

VILLAGE PANCHAYATS AND CO-OPERATIVES:

Question re:
Kosi embankments,
Vol. I, 300.

VISAKHAPATNAM:

President's Address:
Shipyard construction and ship
building at —.
Vol. I, 56.
(In Hindi) 46.

VISAS:

Question re:
Pakistanis into India, entry of.
Vol. I, '63-64.

VISHWA BHARTI:

Question re:
Vishwa-Bharti,
Vol. I, 1117.

VISHWANATH PRASAD, SHRI:

— sworn.
Vol. I, 17.

VYAS, SHRI R. C.:

— sworn.
Vol. I, 15.

VYAS, SHRI RADHELAL:

General discussion on the Railway
Budget, 1957-58.
Vol. I, 1228.
— sworn.
Vol. I, 10.

Supplementary Question by:
Janta Insurance Policy.
Vol I, 1115.
Laxmidevi chini mill, Chhittoli.
Vol. I, 893.

W

WADIWA, SHRI:

— sworn.
Vol. I, 11.

WAGE BOARD:

Question re:
Working Journalists, Wage Board
for.
Vol. I, 761.

WAGON BUILDING SCHEME:

Question re:
Wagon Building Scheme.
Vol. I, 305-06.

WAR SURPLUS DEPOT(S):

Question re:
War Surplus Depots.
Vol. I, 1129.

WARIOR, SHRI:

Question by:
Cochin Port Administration.
Vol. I, 353-54.

Coconut.
Vol. I, 899.

Kerala, development of ports in.
Vol. I, 316-18

Kerala, Government of India
Press in,
Vol. I, 105-06.

Oil Company in Assam, new.
Vol. I, 1132.

Plantation companies.
Vol. I, 552.

Ship Building Yard, second.
Vol. I, 906.

Steel re-rolling mills.
Vol. I, 1123-24.

Resolution re appointment of a
second Pay Commission.
Vol. I, 853-54.

— sworn.
Vol. I, 10.

WASNIK, SHRI:

— sworn.
Vol. I, 9.

WATER SUPPLY:

Question re:

Dilli men pani ki kami.
Vol. I, 321-23.

WATER TRANSPORT, INLAND:

Question re:

Inland Water Transport
Vol. I, 310-12.

Navigation system in Sunderbans.
Vol. I, 324-25.

WATERWAYS DEVELOPMENT COMMITTEE:

Question re:

Inland Water Transport.
Vol. I, 1310-12.

WAZIRABAD PUMPING STATION:

Question re:

Dilli men pani ki kami.
Vol. I, 322.

WEALTH TAX:

Presentation of General Budget,
1957-58:
Tax on Wealth.
Vol. I, 494-96.

WEALTH TAX BILL:

See under "Bill(s)".

WEAVER(S):

Question re:

Bharathi Textile Mills, Pondi-
cherry.
Vol. I, 1362-63.

WELFARE SCHEME(S):

Question re:

Scheduled Castes and Scheduled
Tribes.
Vol. I, 1150-61.

WEST BENGAL:

Motion for Adjournment:

Food Scarcity conditions in —.
Vol. I, 69-71.

WEST BENGAL: contd.

Question re:

Employment exchanges.
Vol. I, 130.

Handloom industry.
Vol. I, 757.

Navigational system in Sunder-
bans.
Vol. I, 324-25.

Permanent liability camps.
Vol. I, 1368.

Refugees from East Pakistan.
Vol. I, 91-95.

Work site camps in Tripura and
West Bengal.
Vol. I, 123-24.

WHEAT LOAN INTEREST FUND:

Question re:

Wheat loan interest fund.
Vol. II, 1136-37.

WILSON, SHRI J. N.:

— sworn.

Vol. I, 17.

WODEYAR, SHRI:

Question by:

Decimal coinage.
Vol. I, 558-59.

Food scarcity.
Vol. I, 309-10, 859-61.

Foreign sweepstakes and lotteries.
Vol. I, 552.

*Kashmir ke sambandh men Shri
Jarring ki report.*
Vol. I, 87-91.

Mysore High Court.

Vol. I, 569-70.

Travancore, genetic analysis in.
Vol. I, 1374-75.

— sworn.

Vol. I, 14.

WODEYAR, SHRI: contd.

Supplementary Question by:

Rise in foodgrain prices.
Vol. I, 863.**WOMEN:**

Question re:

Recovery of abducted women.
Vol. I, 747-48.**WOMEN PROGRAMME EXECUTIVES:**

Question re:

A.I.R., Women Programme Executives in.
Vol. I, 1383.**WOMEN'S SMALL SAVINGS SCHEME:**

Question re:

Women's small savings scheme.
Vol. I, 570.**WOOLLEN GOODS:**

Question re:

Import restrictions.
Vol. I, 102-03.**WORLD BANK:**Presentation of Railways Budget,
1957-58.Loan from — for Railways.
Vol. I, 161-62.**WORLD HEALTH ORGANISATION:**

Question re:

Effect of Radiation
Vol. I, 1360-61.**WORLD YOUTH FESTIVAL:**

Question re:

World Youth Festival.
Vol. I, 1318-21.**Y****YADHAV SHRI:**Motion on Address by the President.
Vol. I, 285-82.

— sworn.

Vol. I, 18.

YAJNIK, SHRI:Motion on Address by the President.
Vol. I, 674-82, 800.

Question by:

Food scarcity.
Vol. I, 309-10, 859-61.

— sworn.

Vol. I, 8.

Z**ZONAL COUNCIL(S):**

Question re:

Zonal Councils.
Vol. I, 1139.